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CENTRAL ADMINISTRATIVE TRIBUNAL GUWAHATI BENCH GUWAHATI-05

(DESTRUCTION OF RECORD RULES, 1990)

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SECTION OFFICER (Judl.)

FROM No. 4 (SEE RULE 42)

ADMINISTRATIVE TRIBUNAL GUWAHATI BENCH: GENTRAL

ORDER SHEET

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		G.S.C. for the Respondents	
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7.10.02

List on 15.11.02 to enable the respondents to file written statement.

4/10/02

13.11.2002

On the prayer made by Mr.A.Deb Roy. learned Sr.C.G.S.C. three weeks time is granted to the respondents to file written statement.

List the case for order on 5.12.02.

Mo. written statement

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5.12.02 No Wither Statement him been biled.

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At the request of Mr. A.K. Choudhury learned Addl. C.G.S.C. for the respondents further four weeks time is allowed to the respondents to file written statement. List on 8/1/2003 for orders.

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No. Written Statement

him been liked

dm

present : The Hon'ble Mr Justice V.S. Aggarwal, Chairman The Hon ble Mr K.K. Sharma:

Admn .Member.

None present for either side. Relist on 6.2.03 for order. Reply be filed within four weeks.

No reply has been

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Member SAey

6.2.03

The respondents are yet to file written statement though time granted. Mr A.Deb Rpy, learned Sr.C.G.S.C submitted that he is yet to receive the signed written statement which was sent to the respondents. Since thisis an old matter, we propose to fix the case for hearing on 7.3.03. The respondents may file written statement in the meantime.

Member

Vice-Chairman

OA 2521 2m.

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By order.

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vespondent. Hearing Concluded, Judgment olknowed,

Judgment delivered in open Court, 31.7.2003 kept in separate sheets. The application is disposed of in terms of the order. No order as to costs.

Vice-Chairman

Copy of the landy: In C. S. se for INE

Respols.

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Hemo No 5052-54 (NP(C) data) 15,9,07. received from the ASSH. Registran (INE) Gautate: 492 Court, gawahati

The order dated 31,8,07 at PUC. may saintly be seen.

The Central Board of Excise on Customs on one has filed the NP(c) No 1076 gros before The Hon'ble Gauchati High Court against The judgment dated 31.7.2003 passed in OA No 252 of 2002 Which was disposed by The Division Bench of this Tribunal 27th a direction That "The respondent are further directed to take necessary steps to consider The case of applicant for promotion to the next-higher rank along with other similarly situated persons in the light of the policy laid down in Antieles 343 344 m 351 ... " The sturble High Court has been pleased to Story The operation of The order dated 31, 7. 2003 passed by the Control Tribunal in The above mentioned O.A. Submitted for baron of saind perusal.

28/9/07

HONG'LE VICE CHAIRMAN

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Harble Member (A) may like to see.

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O.A. / RxA. No. 252 . . . of 2002.

THE HON BLE MR. JUSTICE D.N. CHOWDHURY, VICE CHAIRMAN.

THE HON'BLE MR. N.D. DAYAL, ADMINISTRATIVE MEMBER.

- 1. Whether Reporters of local papers may be allowed to see the judgment?
- 2. To be referred to the Reporter or not ?
- 3. Whether their Lordships wish to see the fair copy of the judgment?
- 4. Whether the judgment is to be circulated to the other Benches ?

Judgment delivered by Ho'ble Vice-Chairman.

CENTRAL ADMINISTRATIVE TRIBUNAL, GUWAHATI BENCH.

Original Application No. 252 of 2002.

Date of Order: This the 31st day of July, 2003.

The Hon'ble Mr Justice D.N.Chowdhury, Vice-Chairman.
The Hon'ble Mr N.D.Dayal, Administrative Member.

Md. Eunus Ali, Son of Late Md. Phool Mohammad, Junior Hindi Translator, Customs & Central Excise, Shillong.

...Applicant

Applicant appeared in person.

- Versus -
- Secretary,
 Ministry of Finance,
 Department of Revenue,
 Govt. of India, New Delhi.
- 2. Chairman, Central Board of Excise & Customs, New Delhi.
- Commissioner, Central Excise, Shillong.

... Respondents

By Sri A.Deb Roy, Sr.C.G.S.C.

ORDER

CHOWDHURY J. (V.C)

In this application under Section 19 of the Administrative Tribunals Act 1985 the applicant has raised the issue of denial of reasonable promotion opportunity in the public services. Basic facts relevant for the purpose of adjudication of the O.A is given herein below.

The applicant was appointed as Junior Hindi Translator on 3.7.89 as a direct recruit in the office of the Customs and Central Excise, Shillong on being selected by the Staff Selection Commission. By order dated 24.11.93 the applicant was confirmed in the grade of Junior Hindi Translator with effect from 3.7.1991. In this application the applicant stated and contended that he is languishing

post of Junior Hindi Translator (Group the same C, ClassIII Non Gazetted Ministerial post) for the last 14 years whereas persons who also entered service after the applicant in Group C ministerial non gazetted post, namely, in the same establishment, Draftsman etc./were Tax Assistant, Steno, UDC, provided promotional opportunity in the ministerial channel as well as executive channel of Inspector Grade denying like opportunity to the applicant. The application in the application also contended that apart from LDC, UDC and Tax Assistant in the department the Stenos also /eligible for promotional opportunity in the ministerial channel apart from their own promotional channel. The Draftsmen working the same department are also availing promotional opportunities singling out the Junior Hindi Translator. The the Hindi Translator to also referred applicant Recruitment Rules 1979 indicating the method of recruitment of Hindi Translator in the office of the Comissionerate of Central Excise and in the Narcotics department. As per the said rules there are 12 posts of Junior Hindi Translator which are classified as General Central Service Group C Non Gazetted Ministerial post. The appointment is made by The failing which by direct recruitment. transfer qualifications prescribed for Junior Hindi Translator is a degree of recognised university with Hindi and English as elective subjects or Master degree in Hindi with English as subject at degree level or English with Hindi as subject at degree level of any subject with Hindi medium and English as subject at degree level. The next higher post is Senior Hindi Translator. As per the rules there are 7 posts and the post is classified as general Central service Group c the posts ministerial. Both gazetted selection. The educational qualification is Master degree

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in Hindi with English as a subject at Degree level or in any subject with Hindi medium and English as a subject at Degree level. The applicant also pleaded that there is no promotional opportunity in the office since there is no of Senior Hindi Translator sanctioned post Commissionerate of Customs and Central Excise at Shillong. Though proposal and representation sent to the CBEC for the Translator for Senior Hindi the Shillong post of taken by the Commissionerate but no steps so far respondents to create the post of Senior Hindi Translator for Shillong Commissionerate compelling the applicant to work in the same post for the last 14 years. Though in other stream in the same department as mentioned earlier there is scope for promotion save and except the Junior Hindi Translator. In the application the applicant stated that that he is looking after the post of Assistant Director in addition to his own duties since 1991 without any /benefits. The applicant represented from time to time for consideration of his for consideration of for promotion or otherwise to give him the opportunity for appearing in the departmental examination for promotion to the grade of Inspector of Central Excise Group C as per provision of recruitment rules. The respondents by its communication dated 13.2.97 appearing in opportunity of him the departmental examination on the score that Hindi Translator have their own channel of promotion and not eligible for departmental examination or either appearing in the promotion to the post of Inspector Group C post as per Recruitment Rules. The applicant of the provisions thereafter also moved before the Chairman, Central Board of Excise and Customs by his representation dated 20.5.2001 praying for the post of Inspector, Central Excise and Customs Group C post. The applicant also referred to the

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cadre restructuring plans indicated in the Government memorandum dated 19.7.2001 and contended that no post of Senior Hindi Translator was made available. A Group C ministerial post was available to the Shillong office and thereby sealed the door of the applicant for further promotion. By the application the applicant sought for a direction upon the respondents to provide atleast two promotional opportunities to the applicant besides his own channel and also to place Junior Hindi Translator in the zone of consideration to the post of Assistant Director, Official Language by directing the respondents for amendment of the rules.

- The respondents in the written statement stated that after completion of three years regular service in the Grade of Junior Hindi Translator he is no doubt entitled for promotion to the post of Senior Hindi Translator but in the instant case since the Board did not creat any post of Senior Hindi Translator for the Commissionerate there was no scope for his promotion to the rank of Senior Hindi Translator. It was also asserted that since the applicant did not belong to LDC, UDC, TA, DOS-I and II & O.S.cadre and belongs to a different cadre, therefore, question of his promotion to the other cadre did not arise.
- 3. We have heard the applicant in person as well as the least length. There is no dispute that the applicant is working on the same post since 1989. There is also no dispute that the applicant is looking after the work of Assistant Director, Official Language since 1991 in addition to his own duties as is reflected from the communication dated 14.7.97 of the Commissioner of Central Excise. By the said communication the Commissionerate also asked for the permission to fill up the post of Assistant Director on deputation basis since there was no scope to fill up the post by promoting persons from Junior Hindi

Translator in the absence of Senior Hindi Translator. In the said communication the Commissionerate also informed that the applicant had already completed 8 years regular service in the grade and also looking after the work of Assistant Director(OL) since 1991. By the said communication the Commissionerate also recommended his case to the higher authority for promotion to the post of Assistant Director. The post of Junior Hindi Translators are brought in in the department to fulfill the constitutional objectives enjoined in part XVII of the Constitution. As per Article 343 Hindi in Debanagiri script should be used in official purposes. Article 344 took into consideration the time factor for switching over from English to Hindi after the amendment of the Constitutin. In R.R.Dalavai vs. State of Tamil Nadu reported in AIR 1976 S.C 1559 the Supreme Court held that the pension scheme formulated by the Tamil Nadu Government contains the vice of disintegration and fomenting fissiparous tendencies. If any State will be engaged in exciting emotion against Hindi or any other language such provocation has to be nipped in the bud because these are anti national and anti democratic tendencies."

Md. Eunus Ali who very ably presented his case also brought oul attention to the various notifications issued the Government of India regarding implementation introduced Government of India official language. The certain incentive scheme for better implementation of the official language act. Shri Ali persuasively argued before us that the promotion is a normal incentive of service and there cannot be any lawful justification for not considering his case for promotion after 14 years of dedicated service. Sri Ali contended that the stagnation on the same post is the is also only . discriminatory but same demoralising tactics that affects the very spirit

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service. In support of his contention Shri Ali referred to the decisions of the Supreme Court in Raghunath Prasad vs. Secretary, Home(Police), Bihar reported in AIR 1988 (Supp) S.C 5190 and the decision rendered by Supreme Court in Dr.Ms. O.Z.Hussain vs. Union of India reported in AIR 1988 (Supp) S.C 783. In the later case the Supreme Court observed:

"This Court, has on more than one occasion, poited out that provision for promotion increases efficiency of the public service while stagnation reduces efficiency and makes the services ineffective. Promotion is thus a normal incidence of service."

The Supreme Court accordingly directed the authority to frame appropriate rules to provide the suitable benefits to the applicants.

From the facts narrated above it thus apparent that the applicant who is working as a Junior Hindi Translator in the same post. The respondents authority is rotting which is also a public authority entrusted with the insouciant Constitutional duty so far exhibited an idea attitute. avoid genuine stagnation and hardship for lack of adequate promotional avenues the Government of India in the light of the recommendation made by the Fifth Central Pay Commission introduced a safty net known as the ACP Scheme. As per the scheme the Government decided to grant two financial upgradation as recommended by the Fifth Central Pay Commission and also settlement in relation to Group C and D employees. Admittedly the applicant completed 12 years of service in the year 1991 and therefore he has earned to entitled for the first financial upgradation on service. There no yearsd of completion of 12 discernible reason as to why this benefit was not given to the applicant.

- opposed the application also could not justify as to why any meaningful steps were not taken by the respondents for giving the promotional benefit to the applicant including that of the financial upgradation under the ACP scheme.
- For the reasons stated above, we the immediately consider respondents to the case the providing first applicant for him the upgradation as per the ACP scheme with effect from the date of completion of 12 years of service. The respondents are directed to complete the aforesaid exercise within two months from the date of receipt of the order including the arrear. The respondents payment of are directed to take necessary steps to consider the case of promotion the 'next' higher's applicant for / to alongwith other similarly situated persons in the light of the policy laid down in Articles 343, 344 and 351 keeping in mind the observaations made above with utmost expedition and complete the exercise preferably within six months from the date of receipt of the order. It would also be open to the respondents to make room promotional opportunity, if necessary amending the relevant recruitment rules.

Subject to the observations and directions made above the application thus stands disposed. There shall, however, be no order as to costs.

ADMINISTRATIVE MEMBER

D.N.CHOWDHURY)
VICE CHAIRMAN

SO (Jud!)
Pud-up with ca Central Administrative Tribunal फेन्द्रीय प्रशासनिक अधिकरण Office notes, reports, orders or proceedings Date Serial Noting by Officer or with signature Gunalpati Bench. Advocate W.P(C) 1076/05 **PRESENT** HON'BLE CHIEF JUSTICE MR. J.CHELAMESWAR HON'BLE MR.JUSTICE HRISHIKESH ROY 31.08.2007 (Chelameswar, CJ) Heard Mr. D¢ Chakraborty, learned Central Govt. Counsel appearing for the petitioner. Admit. Notice. Petitioner to take steps for service of notice on post registered respondent by the acknowledgment due. There shall be an interim suspension of the order dated 31.7.2003 passed by the Central Administrative Tribunal, Guwahat Bench, in OA No.252/02 to the extent directing the petitioner to consider the promotion of the respondent within a period of six months. IMMEDIATE Sd/- J.Chelameswar sd/- Hrishikesh Roy Chief Justice Judge. /WP(C) Dt. 15/9/08 5052-54 Memo No. copy forwarded for information and necessary action to : Central Administrative Tribunal. Guwahati Bench, Rajgarh Road, Bhangagarh, Guwahati-781005 2. The Chairman. Central Board of Excise and Customs, New Delhi. 3. The Commissioner, Central Excise, Shillong. By order-Asstt.Registrar(I&E)

AGP.High Court-8/01-8.1,00021-8-2001

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(High Court of Assam, Nagaland, Meghalaya, Manipur, Tripura, Mizoram & Arunachal Pradesh)

CIVIL APPELLATE SIDE

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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL GAUHATI BENCH, GUWAHATI

The Section 10 of Administration

(An application under the Section19 of Administrative Tribunal Act, 1985)

O.A. No.

252

of 2002

BETWEEN

Md. Eunus Ali, Son of Late Md. Phool Mohammad, Junior Hindi Translator, Customs & Central Excise, Shillong

___Applicant.

AND

Union of India represented by the :-

- Secretary, Ministry of Finance, Department of Revenue, Govt. of India.
- 2. Chairman, Central Board of Excise & Customs, New Delhi.
- 3. Commissioner, Central Excise, Shillong.

_____Respondents.



DETAILS OF APPLICATION

1. Particulars for which the application is made:--

This application is made against the denial of equal opportunity of promotion to the applicant and not treating the applicant equally amongst the equal and discriminating the applicant in the matter of promotion and differentiation is made without reasonable ground and this application is made for considering the applicant for providing at least two promotional channels.

2. Jurisdiction of the Tribunal:-

The applicant declares that the subject matter of the application is well within the jurisdiction of this Hon'ble Tribunal.

3. Limitations:-

The applicant further declares that this application is filed within the limitation under Section 21 of the Administrative Tribunal Act, 1985.

4. Facts of the Case :-

- A. That your applicant is a citizen of India and a resident of Bishnupur, Shillong, Meghalaya, and is working in the Office of the Commissioner of Customs & Central Excise, Shillong, Government of India, Ministry of Finance, Department of Revenue, Central Board of Excise & Customs (hereinafter referred as C.B.E.C.), as such he is entitled to have all the rights and privileges in the matter of promotion in the Department guaranteed by the Constitution of India.
- B. That your applicant is presently serving in the post of Junior Hindi Translator, Group'C' (Class-III), Non Gazetted Ministerial Post, in the pay scale of Rs.5000-150-8000/- in the Commissionerate of Customs & Central Excise, Shillong and presently posted at the Hqrs. of the Commissioner of Central Excise, Shillong.
- C. That your applicant was initially appointed as Junior Hindi Translator on 03.07.1989 as a direct recruit after being qualified in the Staff Selection Commission's Examination for recruitment. (copy of the confirmation letter and S.S.C's Memorandum are enclosed as Annexure I &II)
- D. That as per the Recruitment Rules (hereinafter referred as Rules) a Junior Hindi Translator after completion of 3 years regular service is promoted to Sr. Hindi Translator and a Sr. Hindi Translator is promoted to the post of Assistant Director (Official Language) on completion of 5 years of continuous service (copies of the Rules of Hindi Translator and AD(O.L) are enclosed as Annexure III & IV).



- E. That your applicant is not given any promotion to any higher grade till date though he has completed 13 years of regular service in his present grade of Junior Hindi Translator.
- F. That the promotional scope for your applicant is "Nil" in the Commissionerate because there is no any sanctioned post of Sr. Hindi Translator exists in the Commissionerate of Customs & Central Excise, Shillong for that so many proposals and representations had been sent to the C.B.E.C., New Delhi but the C.B.E.C., has neither provided any sanction post of Sr. Hindi Translator for Shillong Commissionerate nor promote the applicant to the Grade of Assistant Director (Official Language) in the Commissionerate against the existing vacancy of the Assistant Director (O.L) since 1991, though the applicant overtually looking after the duties of the said capacity in addition to his normal allotted duties since then, nor willing to include in the Rules of other Ministerial Gr. 'C' Non-gazetted posts of the Department (copies of the minutes of the meeting, proposals and representations are enclosed as Annexure V to X, XI to XVII and XVIII to XXIV).
- G. That the other categories of Gr.'C' Ministerial Non-gazetted posts viz. L.D.C., U.D.C., Tax Assistant, Stenographers, Draftsman etc., though having their own promotional channels, are promoted regularly to the Ministerial channels, and executive channel of Inspector Grade as well as in their own channel available in the Department and for that many LDCs UDCs, Tax Assistants, Stenographers, Draftsman, etc, who were junior to the applicant presently posted in higher grade. (copies of the Rules of Central Excise and Land Customs Department Gr.'C' post are enclosed as Annexure XXV XXIX).
- H. The category of LDC / UDC / Tax Assistant (TA) of the Department has a very prospectus channel in their own line of promotion. The hierarchy of this channel such as LDC UDC T.A. Deputy Office Superintendent (DOS) Gr.II -Gr.I -Office Superintendent (OS) -Assistant Chief Accounts Officer (ACAO) / Administrative Officer (AO) / Examiner of Accounts (E.A) Chief Accounts Officer (CAO) and so on. Besides, these categories of employees can exercise their option for promotion to another channel i.e. executive channel of Inspector Grade and hereby this category of employees is enjoying two promotional channels in the department.
- I. That the category of Stenographers also has a good promotional channel in their line and the hierarchy of their channel such as Stenographer Gr.III Gr.II Gr.I Sr. P.A. -Private Secretary (P.S) and so on. Besides their own promotional channel, they can avail promotion in Ministerial channel also. In addition, these category can opt for an another channel



of Inspector Grade and hereby the Stenographers of the Department are enjoying three promotional opportunities .Similarly, the categories of Draftsman is also availing three promotional opportunities.

J. Nature of work of LDC is to make entry, despatch the letters and typing works and required qualification is H.S.L.C.. The nature of work of UDC is clerical work and required qualification is Bachelor Degree in any discipline. The nature of work of a Stenographer is to take dictation from his / her boss and required qualification is H.S.L.C.. Again the work of a Draftsman of Department is to make the drawing / sketches of building / roads etc. and required qualification is H.S.L.C. These category of employees are enjoying the various promotional opportunities in the Department.

from English to Hindid vice-versa

- K. That the nature of work of your applicant is to translate, the Customs & Central Excise cases, statements, Notifications, Adjudication Order, Appeal Formats etc.. other documents related to Customs & Central Excise. The required qualification is Bachelor Degree or Master Degree and your applicant possesses M.A. LLB Degree and he has been doing all his work with full of satisfaction of his superior for last 13 years.
- L. That the applicant though working in the same Department and belongs to same class and group of the above mentioned categories, i.e. Nongazetted Ministerial Gr.C (Class III) and recruited from the same source i.e. Staff Selection Commission, the applicant is provided with only one channel in his own promotional line and unfortunately the channel is blocked or it can be said that promotional opportunities for your applicant is dead in this Commissionerate. (copies of Fax message is enclosed as Annexure XXX)
- M. That your applicant is neither treated equally nor given equal rights and privileges in the matter of promotion and difference is made between the applicant and other category of the Department without any reasonable ground. Hence the act of the respondent arbitrary, discriminatory, against the rule of law and gross violation of Fundamental Rights of your applicant granted by the Constitution of India. (copy of the reply letter enclosed as Annexure XXXI)

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- N. That even the applicant's employer the Commissioner of Central Excise, Shillong (Respondent No.3) while appreciating the bonafide / legitimacy of the grievances of your applicant has issued several proposals / letters to the proper authority i.e. Respondent Nos.1 & 2 and also recommended for providing promotional avenues but till date it appears that no action has been taken by the competent authority and hence intervention by this Hon'ble Tribunal has become necessary to mitigate the grievances of the applicant.
- O. That your applicant would respectfully submit that promotional avenues / scope is an incentive to an employee for his better performance and it has been held by the Hon'ble Apex Court that denial of promotion or lack of promotional opportunities amounts to degeneration of service and career stagnation having a total demoralising affect on an employee as such the promotional avenues / scope must be afforded to the employee.
- P. That when it was found that the Respondent without any justifiable reason is avoiding and not willing to promote the applicant to any higher grade in his own channel, your applicant after exhausting all the avenues ultimately sent a representation through the Commissioner of Central Excise (Respondent No. 3) on 26.6.2001 to the Chairman, C.B.E.C., New Delhi (Respondent No. 2) with a request to include the applicant in the promotional zone of Inspector Grade of Executive Channel or any other channel of the 'Central Excise and Land Customs Department Gr.'C' posts Recruitment Rules, 1979' but till date no action is taken by the Respondents. (Copy of the representation is enclosed as Annexure XXXII).
- Q. That a recently a restructuring plan has been issued by the respondent for better service avenues for other categories except the category of the applicant. However, the applicant has submitted representation on 15.03.2002 but no reply has been received so far.(copy enclosed as Annexure XXXIII XXXVI)
- R. That your applicant submits that there is no other equally efficacious, effective and alternative remedy available except the remedy which is sought for, from the Hon'ble Tribunal for redressal of his grievances and the relief sought for are adequate, just and complete and there is no delay or laches on the part of the applicant in seeking relief before your Lordship.



5. Ground for relief with legal provisions:-

- a. For that each and every Gr.'C' non-gazetted ministerial employees namely LDC, UDC, T.A., Stenographers, Draftsman etc. having at least two other promotional channels beside their own channel and the applicant is though same group of the other categories is provided only one channel which is unfortunately blocked. The applicant is being denied to provide with equal opportunity in the matter of promotion and differentiation is made without any reasonable ground between same classes of employees which is gross violation of Fundamental Rights of your applicant.
- b. For that the Respondent Nos. 1 & 2 are not giving fair deal and better service condition to the applicant and thereby the Respondents are failed to maintain rule of law.
- c. For that many LDC, UDC, T.A., Stenographers, Draftsman etc. who are junior to the applicant now holding the higher Rank since they are promoted regularly.

6. Details of the remedy exhausted:

That the applicant declares that he has no other alternative and other efficacious remedies than to file this application.

7. Matters not previously filed or pending with any other Court :-

The applicant further declares that he had not filed any application / petition / Writ Petition or sued previously regarding this matter before any court or any other Bench of the Tribunal.

8. Relief sought for :-

Under the facts & circumstances it is therefore prayed that your Lordship may graciously please to admit this application, issue notices to the Respondents to show cause as to why the relief sought for by the applicant shall not be granted, call for the records and after the hearing the parties on the cause, be pleased to grant the following relief:-

- a. That the Hon'ble Tribunal be pleased to direct the Respondents to provide at least two other promotional opportunities to the applicant besides his own channel.
- b. That the Hon'ble Tribunal be pleased to direct the Respondents to amen'd the "Central Board of Excise & Customs Assistant Director (Official Language) Recruitment Rules" and place the Jr. Hindi Translator in the zone of consideration for promotion to the grade of Assistant Director (Official Language).



- c. That the Hon'ble Tribunal be pleased to direct the Respondents for taking into the account of the age of the applicant from the date of filing of this application while the applicant will be called for the necessary formalities for promotion etc.
- d. That the Hon'ble Tribunal be pleased to pass such other order or orders, directions etc. as may be deem fit and proper in the discretion of this Hon'ble Tribunal. And for this act of kindness as in duty bound your applicant shall ever pray.
- 9 Cost of the case.
- 10. Details of I... P.O. Rs. 50/- NO. 7G 576705 payable at Grunhati.
- 11. List of Enclosures. As stated in the INDEX.
- 12. This case is filed by the applicant in person.

.....Verification.

Junear Deli

Contd...

VERIFICATION

I Shri Eunus Ali, Son of Md.(L) Phool Mohammad aged about 39 years, Junior Hindi Translator, Customs & Central Excise, Shillong do hereby solemnly affirm and verify that the statements made in Para 1 to 4, 6,7 and 9 to 12 are true to my knowledge belief and those made in Para 5 are based on my legal with and statements made in Para 8 are my humble submission and I have not suppressed any material facts of the case.

I have signed this verification on this 0715 day of of My

of August, 2002.

Signature of the Applicant

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CUSTOES & CHVTRAL EXCISE :: SHILLONG:

ORDER No.20/CON/93/ Dated, Shillong the Winov'93

Subject : Confirmation in the grade of Junior Hindi Branslator.

Shri Emus Ali, Junior Hindi Translator is hereby confirmed in the grade of Junior Hindi Translator with effect from 3.7.91.

3 89

Sd-(EVA-M.R.HYNRIEWTA) DEPUTY COLLECTOR (F.V)

C.NO.II (11) 3/CON/93/

Copy to :-

26 NOV 1997

1. Shri Banus Ali, Junior Hindi Translator, hars: office.

2. C.A.O./P.A.O. Hars. office, Shillong

3. Et-I/IV/Accts-I/II Hors. office, Shillong.

4. Guard file.

(TONA M. P. HYNUTCH CO.

(EVA M.R.HYNLILIGIA)
DEPUTY COLLECTOR (PAV

Administrative Officer CUSTOMS DIVISION CUSTOMS DIVISION

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Ne. SSCG/Exam. 19/88/310

Government of India Staff Selection Commission

Regional Office (NER) Nabagraha Road, Chenikuthi Hill Side, Guwahati-781 003.

Dated the 30th January, 1989

MEMORANDUM

Sub:- Advt. No.3/88 (Cat: NER-2)-Recruitment to the post of Hindi Translator.

With reference to his candidature for the above mentioned post, Shri Funus Ali, Rell No.3/88/NER-2/HT/13 is hereby informed that he is being considered by the Commission for appointment to the post of Hindi Translator in the office of the Customs & Central Excise, Shillong. He is also informed that the post carries the pay scale of Rs.1400-2600/-.

Regional Office with in a week from the date of issue of this memorandum whether he is interested to join the Customs & Central Excise, Shillong for the post of Hindi Translator. If no reply is received with in the stipulated time this offer is liable to be candelled and no further correspondence in this regard will be entertained.

ABSTT. DIRECTOR

TO.

Shri Eunus Ali, At-Barkandaz Read, P.O & Dist: Nagaen-782 001. Assam.

Administration DIVISION CUSTOMS DIVISION

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की निर्णायक तारीख भारत रहने वाले अभ्यवियों 📜 🚈 से (उनसे भिन्न जो अन्दमान का क्षान श्रीर निकोबार द्वीप समूह तथा लक्षद्वीप में रहते हैं) आवेदन प्राप्त करने की तारीखः होगी । : ऐसे पदों की बाबत, जिन?। नियु वित रोजगार. कार्यालयों के माध्यम से की जाती है, प्रत्येक मामले में प्रायु सीमा प्रवधारित करने की निर्णायक तारीख वह तारीख होगी जिस तक ु रोजगार कार्यालय से नाम मेजने के लिए कहा गया

है। 2. मर्ती नियमों के स्तम्भ ३ विकास में विनिदिष्ट वदीं की संख्या 😽 🤄 में कार्य भार के अनुसार के अध्यान का फेरफार किया जा सकता व ! वह अ अध्य है ।

> प्ति । (एक ० सं ० ए-12018/5/78-प्रशा III-बी) संतोख सिंह भाटिया, उप सचिव

CENTRAL BOARD OF EXCISE AND CUSTOMS

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Array Pa

New Delhi, the 19th May, 1979

C.S.R. 743.—In exercise of the powers conferred by the proviso to article 309 of the Constitution, the President hereby makes the following rules regulating the method of recruitment to the posts of Hindi Translators in the offices under Central Board of Excise and Customs and the Narcotics Department, namely: cotics Department, namely:-

- 1. Short title and commencement:—(1) These rules may be called the Hindi Translators Recruitment Rules, 1979;
- (2) They shall come into force on the date of their publication in the Official Gazette.
- 2. Application:—These rules shall apply to the specified in column 2 of the Schedule annexed to rules. the posts to these
- 3. Number of posts, classification and scales of pay:—The number of posts, their classification and the scales of pay attached thereto shall be as specified in columns 3 to 5 of the said Schedule.
- 4. Method of recruiment, age-limit and qualifications, etc:—The method of recruiment, age-limit, qualifications and tother matters relating to the said posts shall be as specified in columns 6 to 14 of the Schedule aforesaid.
- 5. Special Provisions:—Notwithstanding anything contained in these rules, the Central Board of Excise and Customs
 - (a) If it considers it necessary or expedient in the public interest so to do and subject to such conditions as it may specify having regard to the circumstances of the case and for reasons to be recorded in writing, order any post in an office under Central Board of Excise and Customs to be filled by transfer of persons holding the same or com-

parable post but belonging to the cadre of another office under the Central Board of Excise and Customer and

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- (b) if it consider it necessary or expedient on compassionate grounds, order that a post in an office under Central Board of Excise and Customs which is to be filled by direct recruitment under these rules, should be filled by transfer or deputation of a person holding the same or comparable or higher post from any other office under the Central Board of Excise and Customs subject to such conditions as it may specify having regard to the circumstances of the case.
- 6. Disqualifications:—No person,

 (a) who has entered into or the (a) who has entered into or contracted a marriage with a person having a spouse living, or
 - (b) who, having a spouse living has entered into or contracted a marriage with any person, shall be eligible for appointment to any of the said posts:

Provided that the Central Government may, if satisfied that such marriage is permissible under the personal law applicable to such person and the other party to the marriage and there are other grounds for so, doing, exempt any person from the operation of this rule.

- 7. Powers to relax:—Where the Central Government is of the opinion that it is necessary or expedient so to do, it may, by order, for reasons to be recorded in writing relax any of the provisions of these rules in respect of any class or category of persons or posts.
- 8. Saving:—Nothing in these rules shall affect reservations, relaxation of age limit and other concessions required to be provided for Scheduled Castes and Scheduled Tribes and other special categories of persons in accordance with the orders issued by the Central Government from time to time in this regard.

Ministrative Officer CUSTOMS DIVISION

	,	SCH	DULE			•
SI. Name of posts N No. p	o. of Classification osts	Scale of Pay	Whether selection post or non- selection post	Age for direct recruits	Educational and tions required cruits	other qualifica- for direct re-
1 2	3 4	5	6	7	**************************************	8
1. Senior Hindi Translator	7 General Central Service Group "C" Non-gazetted Ministerial.	800.	Selection		Master's Degr (a) Hindi with subject at) or in (b) English wi	English as a degree level
Rovisco Reco	mit ment Rule lev No. C.D. 14017 87 vide p/ \$60 -11/85.	s numble 16183 Estlik File NO	R)		or in (c) Any subject medium and subject at Desirable:—	English as Degree level.
y (3º4)(c)					valent. (2) Knowledge	degree or eq
Whether age and ducational qualifications prescribed for direct recruits will apply in the case of promotees	probation, whether by if any itment or b or by deputed for and p the vacar	direct recru-	motion deputat fer, grade from w motion/deputatio fer to be made	ion/trans- mot hich pro- exist	s. what is its com-	in which Uni
9	10 .	11	12		13	14 · ·
No Tv			regular service working in off partments und	in the grade rices or De- der Central ce and Cus- rcotics De-	o 'C' Departmenta motice Cemmitt lead of the Depa nent-Chairman wo Senior Group Officers—Members A Sonior Group Officer from Inco ax Department- Iember	cc ; rt- 'A'
1 2	3 4	5	6	7	8	
2. Junior Hindi Translator	Service Group 'C' Non-gazetted Ministerial.	\$ 1400-4 EB-50-	00. applicab 6-/517 - 23 60 :	able upto	ax- with Hindi 35 elective sul he mum of tw vt. in translat	cognised universand English bjects. A m to years experied ion from English divice versa,
Revised L under let dr. 23.8	der No. C.D. 1401 181 Vile p/	s muel 7/6/83-EsH 660/ file 11	(RP)	•	OR Master's Degre (a) Hindi wit ject at De (b) English w	
(a) tij	en-0/88				(c) Any subje	ct with Hind English as su

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	i .	THE GA	ZETTE OF INDIA	\ JUNE 2, 1973	========		1		14
	1466				12	•			
1	9	10	11	The second section of the section of th	و معالم و مسال و معالم معادم المعادم ا	Group 'C' I	Departmental	Not	ווקקה
V	1 .		i ial	Transfer:		proposior	Committee:		

By transfer failing which Transfer: by direct recruitment. From amongst Upper Divi-Not applie the. Two years.

sion Clerks with five years service in the grade, or Division Clerks with 10 years service in the grade and possessing the qualifications mentioned in Column 8.

Group 'C' Departmental Not applicable. Promotion Committee:

- 1. Head of the Depart-
- ment-Chairman. 2. Two senior Group 'A'
- Officers-Members 3. A senior Group Officer from Income-Tax Department-Member.

Note: (1) The crucial date for detarmining the age-limit mentioned in Column 7 shall in each case, be the closing date for receipt of applications from candidates in India (other than Andaman and Nicobar Islands and

In respect of posts, the appointment to which are made through the Employment Exchange, the in respect of posts, the appointment to which are made intough the Employment Executed date up to which the employ-

(2) Number of posts mentioned in Column 3 of the Recruitment Rules is subject to variation depending on workload.

.[F. No. A 12018/5/78-Ad. III-B] SANTOKH SINGH BHATIA, Dy. Secy.

(आधिक कार्यं विभाग)

नई दिल्ली, 10 मई, 1979

सारकारिन 744. संविधान के अनुच्छेद 200 के परन्तुक द्वारा प्रदत्त प्रवित्तयों का प्रयोग करते हुए, राष्ट्रपति एनर्जारा भारत सरकार सारकारणार १४२. — वालकार पर अपुरस्य ४०० पर १८५५ का अथा सारवाला का अलाग भारत हुए, पर टकसाल (समूह 'घ' के पद) भरती नियमावली, 1977 में संशोधन करने के लिए निम्नलिखित नियम बनाते हैं, प्रयोत्ः

- 1. (1) इन नियमों को भारत सरकार टकसाल (समृह 'घ' के पद) भरती (संशोधन) नियमावली, 1979 कहा जाएगा।
 - (2) ये नियम भारत के राजपत्न में इनके प्रकाशित किए जाने की तारीख से लागृ होंगे।
- 2. मारत सरकार टकसाल (समूह 'घ' के पद) भरती नियमावली, 1977 की अनुसूची में---
- (i) फ्रमसंख्या 6 में कालम 12 में वर्तमान प्रविष्टियों के स्थान पर निम्नलिनित प्रविष्टियां प्रतिस्थापित की आएंगी, ग्रयीत :--

"कलकत्ता टकसाल दफ्तरी - - जिसकी पदकम में गम से नम 3 वर्षी की सेवा हो।

"हैदराबाद टकसाल हबलदार-चपरासी जिसकी पदमम में 3 वर्षों की सेवा हो।

नगरासी जिसकी पदकम में 6 वर्षों की नियमित सेवा हो।

(ii) अन्मसंख्या 6 तथा उससे सम्बन्धित प्रविक्तियों के स्थान पर यह जोड़ा जाएगा, अर्थात् ः

. (ii) ऋमसक		वेतनमान^	A4		सीधी भरती के लिए मावस्यक श्रीक्षणिक तथा अन्य महंताएं
. कम पद का नाम	गदों की वर्गीकरण संख्या	444411	प्रतरण-भिन्न पद	7	8
संख्या 1 2	3 4	55	प्रवर्ण-मिन्न	25 वर्ष	(क) ग्रंगेनी विषय के साथ मिडिल हैं। स्कूल तक पढ़ा होना चाहिए
"6क दणतरी	ा। सामान्य केन्द्रीय सेवा (बन्बई-4) समूह 'घ'गैर सचि	200-3-200-4-20			(ख) कागजात फाइल करने काल पहले का मनुभव।
: 1	(कलकता-7) वीय			<u>.</u>	

8002 ninistrative Officer

UNISTRY OF FINANCE (Department of Revenue)

New Dellil, the 13th February, 1996

G.S.F. 109.—In exercise of the powers conferred by the proving to article 309 of the Constitution, and in supersession of the Central Board of Excise and Customs (Attached and Subordinate Offices) Hindi Office Recuitment Rules, 1984, except as respects things done or omitted to be done before such suppression, the President hereby makes the following rifes for regulating the method of recruitment to post of Assistant Director (Official Language) in the uttached and subordinate offices under Central Board. of Excise and Customs, namely :-

- "1. Short title and commencement.—(1) These rules may be called the Central Board of Excise and Customs (Attached and Subordinate Offices) Assistant Director (Official Lunguage) Recruitment Rules, 1996. 🦠
- (2) They shall come into force on the date their publication in the Official Gazette.
- 2. Application.—These rules shall apply to the post specified in column 1 of the Schedule annexed to these rules.
- 3. Number of posts, classification and scales of pay.—The number of the said post, its classification and scale of pay attached thereto shall be specified in columns 2 to 4 of the said Schedule.
- Method of recruitment, age limit and other qualifications etc.—The method of recruitment, age

limit, quinifications and other matters relating to the said post shall be as specified in columns 5 to 14 of the Schedule aforesnid.

5. Disqualifications—No person,—

- (a) who has entered into or contracted nomar ringe with a person having a spouse living;
- (b) who having a spouse living, has entered into or contracted a marriage with any person, shall be eligible for appointment to any of the said posts:

Provided that the Central Government may, if satisfied that such marriage is permissible under the personal law applicable to such person and the other party to the marriage and that there are other grounds for so doing, exempt any person from the operation of this rule.

- 6. Power to relax.—Where the Central Government is of the opinion that it is necessary or expedient so to do, it may, by order for reasons to be recorded in writing and in consultation with the Union Public Service Commission, relax any of the provisions of these rules with respect to any class or category of persons.
 - 7. Saving.—Nothing in these rules shall affect reservations, relaxation of age limit and other coacessions required to be provided for the Scheduled Castes, Scheduled Tribes and other special entegorig of persons in accordance with the orders issued B the Central Government from time to time in

			SCHEDULE.		
	Name of post	Number of posts	Clussification	Scale of pay	Whether selection post of non-selection post.
	6.	2	3	4	5
	Assistant Director (Official Language)	42* (1996) *Subject to variation dependent on workload.	General Central Service Group 'B' Gazetted Ministerial.	Rs. 2000-09-2300-17B- 75-3200-100-3500.	Selection
•					
	Age limit for direct rec	cnits	Whether benefits of added years of service admissible	Educational and other direct recruits.	qualifications required for
7.			. 7		8

Not exceeding 30 years.

(Relaxable for Government servants upto 5 years in accordance with the instructions or orders issued by the Central Government).

Note: The crucial date for determining the age limit hall be the closing date for receipt of applications from candidates in India (and not the closing date prescribed for those in Assam, Meghalaya, Aruvachal Pradesh, Mizoram, Manipur, Nagaland, Tripura, Sikkim, Ladakh Division of Jammu and Kashmir State, Lahaul and Spiti district and Pargi Sub-Division of Chamba district of Himachal Prudesh, Andaman and Nicobar Islands or Lakshadweep).

Usential :

(i) Master's degree of a recogised University equivalent in Hindi with English as a subject at degree level.

OR

Master's degree of a recognised University equivalent in English with Hindi as a subjection dentee level.

OR

Master's degree of a recognised University equivalent in any subject with Hindi and English as subjects at the degree level.

Moster's degree of a recognised University or equivalent in any subject with Hindi medium will hundish as a subject at degree level.

Master's degree of a recognised University or equivalent in any subject with English medium and Hindras a subject at degree level.

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Asstt. Director (O.L.)

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Officers under the Central Government:

(i) holding analogous posts on regular basis; or

(ii) with three years' regular service in posts in the scule of Rs. 1640-2900 or equivalent or

(ii) with five years' regular service in posts in the scale of Rs. 1600-2660 or equivalent; or

(iv) with eight years' regular service in posts in the scale of Rs. 1400-2300; 2600 or equivalent- and

(b) Possessing the educational qualifications and experience prescribed for Direct recruits under Column (8).

(The Departmental officers in the feeder causeory who are in the direct line of promotion shall not be eligible for consideration for appointment on deputation. Similarly, deputationists shall not be eligible for consideration for appointment by promotion. Period. of deputation including period of deputation in another ex-endir post held immediately preceding this appointment in the same of some other organisation/department of the Central Government shall ordinarily not exceed three years. The maximum age limit for appointment by transier on deputation shall be not exceeding 56 years as on the closing date of receipt of applications).

Revenue, Central Board of Excise and Castoms. — Member.

Note: The proceedings of the Departmental Promotion Committee relating to confirmation of direct recruits shall be sent to the Commission for app royal. If, however, these are not approved by the Commission, a fresh meeting of Departmental Promotion Committee to be presided over by the 3 Chairman or a Member of the Union Public Service Commission shall be held.

H.No. A-12018 T 89-AU DILAMANAR GUPLA, D

AD (OL

Administrative Officer USTOMS DIVISION GUWAHAT!

ANNEXURE-

CUSTOMS AND CENTRAL EXCISE:: SHILLON G.

C.NO.I(12(5/ADM.HINDI/OLIC/89/

The All Members of the Official Language Implementation Committee, Customs & Central Excise, Shillong.

Minutes of the 2nd quarterly meeting of the Official Language Implementation Committee of Shillong SUBJECT : Colectorate held on 16.3.93 for Quarter Ending April - Jun 193.

A copy of the Minutes of the Qarterly Meeting of Official Language Implementation Committee of Customs and Central Excise, Shillong held on 16.8.93 is send herewith a request that the following action taken on the decision of the meeting may kidly be communicated to the undersigned.

Administrative Officer CUSTOMS DIVISION GUWAHATI.

Yours faithfully

E.M.R. HANNIEWTA) DEPUTY COLLECTOR (P & V

ENCLO: - As above.

C. No.I(12)5/ADM-Hindi|OLIC/89/

.Copy forwarded for information and necessary action

- The Secretary, CBEC, Customs & Central Excise, New Delhi.
- The Dy.Director, Directorate General of Inspection, CCE New 2.
- The General Secy. Kendriya Sachivalaya, Hindi Parishad, Sorojini Nagar, New Delai.
- All Collectors/Central Excise/Gustoms/Narcotics Commussion
- Gwalior. The Director, Directorate of Sts. & Intelligence, CBEC, New Delhi.
- The Director, Central Hindi Directorate, New Delhi.
 - The Dy. Secy (Service), O.L Deptt. L.N. Bhawan, 1st Floor, Khan Market, New Delhi.
 - The Director, Pirectorate of Training, CCE, New Delhi.
- All Addl. Collectors/Asstt.Collrs/Br-in-Charge & GOS of 9 . All Hors. office, Shillong.
- The Dy. Director(E), H.T.S Deptt. of O.L., M.O. Home Affairs, Nizam Palace, Parishad, 232/4,2nd Floor, Multistoried Build. A.J.C. Bose Road, Calcutta -20.
- Dy. Director(ast, (Implementation) Govt. of India, Regional Office(E), Deptt. of O.L., MO. H.A... K Bhawan 3rd Floor, Maligaon Charali, P.O. Pandu, A.T. Road, Guwahati-12,
- The Asstt. Director/Hind. Pradhypak, Hindi Teaching Scheme, Moreloow Compound, Shillong-1.

DEPUTY COLLECTOR (i & V

Sharad.



CUSTOMS AND CENTRAL EXCISE:: SHILLONG.

Minutes of Second Quarterly meeting of Official Language Implementation Committee (O.L.I.C) of Customs and Central Excise, Shillong (Hqrs.) for the session April - June, 1993 held on 16.8.93

The Second quarterly meeting of Official Language Implementation Committee (O.L.I.C) held on 16.8.93 at 3.00 P.m under the Chairmanship of Shri V. Lalvual, Collector, Customs and Central Excise, Shillong. The following officers were present:

7.7	Shri V. Lalvula, Collector	Chairman
٠.	Show D.D. Engty, Addl. Collectors (Spev)	Member
	Smti E.M.R. Hymniewta, D.C (andit)	. 11
•	Shri G. Nongbet, A.C (;rev)	11
5.	Smti C. Bhattacharjee, A.O (H)	it is a
6.	Smti A. Devi, Supdt. (Vig-Ciu)	n .
7.	Shri B.K. Das, C O (Rev)	in the second second
8.	Shri Apalak Das, Supdt. (Customs)	, n
9.	Shri Eunus Ali, Jr. Hindi Translator	11
10.	Shri B.K. Jha, A.D (OL), H.T.S., Shillong	Invitoe

At the outset, the Chairman welcomed all the members present and the agenda were taken up for discussion :-

Review of the minutes of last meeting held on 19.3.93:-

(a) The Chairman stressed upon the issue of important orders both in Hindi and English. He opined that if it is not possible to issue bilingual orders it should be mentioned in the order that "Hindi Version will follow ".

Action: - All the G.O's & the Brin-charges

- (b) With regard to the creation of minimum numbers of Hindi posts; The Chairman stated the Board should be requested to fill up the vacant post of Assistant Director (OL) and also sanction a post of Senior Hindi Translator for this Collectorate Office. The decision was agreed to by all the members. This should be taken up by the Et. Br.
 - with regards to the subscription of Hindi Magazines and news papers it was stated that One Hindi Magazine "Dharmayog" and Daily Hindi News paper "Nava Bharat Times" was being subscribed for Hqrs. Office. A decision was taken to subscribe one more Hindi Magazine "India To-day" and Hindi News paper "Purbanchal Frahari". It was decided to keep all the Magazines, News Papers at the Hqrs. Library. This should be taken up by the A.O Hqrs.

ITEM NO. 2 : Organisation of Hindi workshops.

The Jr. Hindi Translator told to the members. The Jr. Hindi Translator told to the members present that during the year, all the employees who have attained working knowledge or profesency in Hindi should be imparted training in Hindi workshops also decided to organise Hindi workshop after celebration of "HINDI WEEK", in September.

Action: Addl. Collector (P & V)

ITEM NO.3: Inspection of Offices:-

With regard to inspection of offices, the Chairman expressed that after filling up of vacant post of Assistant Director (O.L), the Divisional offices will be inspected by the A.D (OL).

ITEM NO 4: Rubber stamps, name plates, Sign-boards, etc. to be in bilingual form

It was told to the Chairman that all the signboards, name plates and rubber stamps are prepared both in Hindi and English, except some newly made stamps. A decision was taken to prepare all the new rubber stamps

ANNEXURE-V)

11000

!'-3-

in bilingual form.

Action: All Branch in charges

ITEM NO.5 Any other point for discussion with the permission of the Chairman.

The Chairman and all the members present advised the Hindi Translator to make the ensuring. "Hindi Week" to be held from 14.9.93 to 20.9.93, a grand success.

Action: -Hindi Section

The meeting ended with a vote of thanks to the chalr.

(V. LL.LVULA)
COLLECTOR - I
CUSTOMS AND CENTRAL EXCISE::
Shillong.

Sharad Gewali 7.9.1993.

Administrative Officer CUSTOMS DIVISION



CUSTOMS AND CENTRAL EXCISE: SHILLONG.

The All Members of the Official Language Implementation Committee (O.L.I.C.) of Customs and Central Excise, (Mars.), SHILLONG.

Subject: - Minutes of quarterly meeting of the Official Land uage Implementation Committee (O.L.I.C.) of Shillong Commissionerate held on 1.11.95 for the session July-Sept.,1995 --

A copy of the minutes of the quarterly meeting of fficial Language Implementation Committee of Customs and Central cise (Hqrs.) Shillong held on 1.11.95 is sent herewith, with a equest that the following action taken on the decision of the eting may kindly be communicated to the undersigned

> (J.L.NGILNEIA DDITIONAL_COMMISSIONER (P&V)

Copy forwarded for information and necessary action to ;The Secretary, C.B.E.C., Customs & Central Excise, New Delhi. 2. The Deputy Director, Directorate General of Inspection, Customs and Central Excise, New Delhi. .

The General Secretary, Kendriya Sachivalaya, Hindi Parishad, Saro-

jini, Nagar, New Delhi.
All Commissioners/Central Excise/Customs/ Narcotics Commission, Gwalior.

The Director, Directorate of Sts. & Intelligence, New Delhi. The Deputy Secy. (Service) O.L. Depptt. L.N. Bhawan, 1st. Floor Khan Market, New Delhi

All Addl. Commissioner/Asstt. Commissioner/ Br.-in-charges & 7.

G.O.s of Hqrs. Office, Shillong.
The Deputy Directors(E), Hindi Teaching Scheme, D.O.L. M.H.A. 234/4-.8.

Dy. Director (Implementation) Official Language Department, Minis try of Home Affairs, Pub Sarania, GUWAHATI.

The Asstt, Director, Hindi Teaching Sheme, Shillong.

(J.L. NCILNEEA ADDITUONAL COMMISSIONER (P&V), CUSTOMS AND CENTRAL EXCISE: SHILLONG.

Administrative Officer CUSTONS DIVISION GUILLANATI.

6.8.02

CUSTOMS AND CENTRAL EXCISE SHILLONG

Minutes of quarterly meeting of Official Language mplementation Committee (OLIC) of Customs and Central Excise, Hqrs), Shillong for the session July Sept! 95 held on 1st November 995 at 3 pm. The meeting was presided ever by Smt. L.R.Mithran, ommissioner of Central Excise, Shillong.

The following officers were present-

Smti. L.R.Mithran, Commissioner- Chairperson

Smti. Eva. M.R. Hynniewta, Dy. Commissioner Member

Smti. J. Shabong, Administrative Officer(H), Member Smti. D. Langstieh, A.C.A.O. (Rev),

Spti. D. Chaudhury, A.C.A. (Accounts), Member

Md. Eunus Mli, Jr. Hindi Translator- Member

Shri B.K. Jha, Asstt.Director, H.T.S,

Review of the minutes of last meeting.

The Chairmerson enquired about the fulfilment of the points of the agenda of last meeting. The Junior Hindi ranslator informed that only two items of last meeting could not be fulfiled into The Chairperson urged that the decisions taken in the meeting should be implemented within stipulated time.

Rubber-stamps, name-plates, Sign-brards etcl in bilingual form-

ø

医克尔斯曼氏试验

As regards to the sign-boards and nameplates it was informed that all the sign-boards and nameplates were prepared in bilingual form, except few Rubberstamps. A locision was taken to make the remaining rubberstamps bilingually in no time

Action: - Al.dr.

C.Obligatory issue of general orders and other documents in bilingul form :-

As per the official Language at, 1963, section 3(3), it was dicided to issue all the general orders and other documents both in Hindi and English. To comply with the O.L.Policy, the respective Br-in-charges will send the trustation materials to the Beneral Branch (HindiCell) and the Jr. Translator also frequently visit the Branches to get the translation materials:

Action: -Allthe Br-in-charges.
The Translator.

D. Set-up of a committee for publication of departmental
Hindi Ma-gazine:-.

As desired by the chairperson, a decision was taken by the members present that the Jr. Translator, who is presently incharge of Hindi s ection, will take initiative to work out the publication of departmental Hindi Magazine.

Action: - Hindi Section.

E. Any other point for deiscussion with the permission of the Chairperson:

The Assistant Director . of Hindi Teac-hing Schemme, Shillong had requested to the chairperson for filling up the long time vacant post of Assistant Director(O.L.) of this Commissionerate.

It was also informed that there is no any sanctioned post of "Sr. Translator in this department, which is essential as per the prescribed norms. After discussion in this regard, it was decided to take an immediate action for sanction of one post of Sr. Translator and filling up the vacant post of Assistant Director (S.L.) of this Co-mmissionerate.

Ac-tion: - ET.Br.

The meeting was ended with a vote of thanks

to the chair

Sd/-- 20.11.55.

(L.R.MITHRAN.)

COMISSIONER

AND

CHAIRPERSON, O.L.I.C.

CENTRAL EXCISE

SHILLONG .

Administrative Officer
CUSTOMS DIVISION
CUSTOMS GUWAHATI.

ANNEXURE-VII

वाना वता क्षेत्र व दराद गुट्क देशिवां ग

तेवा में.

रुजभाषा कार्यान्ययन तमिति, भीमन तथा केंद्रीय उत्पाद शुल्क, जिलांग

विषय :- भिलांग आयुक्तालय की राजभाषा काया-विषय समिति की जुलाई-तित-म्बर, 1996 को सम्माप्त तिमाही बैठक का कार्यवृत्त का पुष्प

महोदय,

सीमा तथा केंद्रीय उत्पाद शुल्क, शिलांग की राजभाषा काया निवयन तिमिति की दिना क 4. 9. 96 को हुई वैठक का कार्यवृत्त आवायक कार्यवाई हेतु पृष्ठित है। अनुरीध है कि बैठक में लिए गए निर्णयों पर की गई अनुवती कार्रवाई की सचनी अधोहरताक्षरी को भेजने को अपर करें।

> भादीय, अण्या ४-८ विस्थित ६ डी० भादटाचार्य } तहाथक आप्युवत वृष्टुख्यालय 🐧,

TGO-6 DEC 1996

HTUHO1 \$12 \$5/90 信0/89/ 22780 1630(内) पृति निम्नलिखत को सूचना व आव्यायक कार्यवाई हेतू पृचित

- सचिव, केंद्रीय उत्पाद शुलक सीमा शुलक बोर्ड, नई दिल्ली !
- उप निदेशक निरीक्षण महानिदेशालय, लीमा तथा केंद्रीय उत्पाद शुल्क, नर्ड दिल्ली । 2.
- महामंत्री, केंद्रीय सचिवालय, हिंदी परिमद, तरो जिनी नगर, नई दिल्ली ।
- आयुक्त १सभी १/ केंद्रीय उत्पाद शुक्क /तीमा शुक्क/न्य केंद्रिय आयोग , उना लियर ।
- उप तचिव, १तेवा १, राजभाषा विभाग, लोक नायक भयन, पहली मंजिल, खान माईंट, नई दिल्ली।
- अपर आयुक्त रूसभी रूपहायक आयुक्त रूसभी रूपाखा पुशारीः एवं राजप त्रित अधिकरीी, मुख्यालय, पालांग व प्रभाग रेतभी हैं
- 7. उप निदेशक, रूप्०रू, हिं० शि०घो०, राठभाठ विभाग, 234/4, निज़ाम पेलेस, कलकत्ता-20
- उप निवेशाक १कायान्वियन१, भाग संस्कार, क्षो. कार्यालय, १पूर्व१, रा. विभाग, गृह मंत्रालयं, छायाराम कुमार मावन, तीतरी मंजिल, मालीगाँव, गुवाहाटी-11, ए. टी. रोड.
- तहायक निदेशाक, हिंदी शिष्टाणा योजना/हिंदी प्रध्यापक, हि. शि. यो. शिलांगू

Musla Administrative Officer CUSTOMS DIVISION GUWAHATI.

ति । वित्रान्वार्यः । सहित्राचार्यः । सहित्राज्यः । सहित्राज्यः । सहित्राज्यः ।

CUSTOMS AND CENTRAL EXCISE: SHILLONG.

Το,

The All Members of the Official Language Implementation Committee (O.L.I.V.) of Customs and Central Excise, (Hqrs) Shillong.

Subject: - Minutes of quarterly meeting of the Official Language Implementation(O.L.I.C.) of Shillong Commissionerate held on 4.9.96 for the session July-Sep, 196----

Sir,

A copy of the monutes of the quarterly meeting of Official Language Implementation Committee(O.L.I.C.) of Customs and Central Excise, (Hqrs.) Shillong held on: 4.9.96 is sent herewith, with a request that the following action taken on the decision of the meeting may kindly be communicated to the dersigned.

(D. BHATTACHARYA)
ASSISTANT COMMISSIONER(HORS),

306 No.11 (12) 5Adm. Hin/OLIC/89/

Copy forwarded for information and necessary action to :-

- 1. The Secretary, CBEC, New Delhi.
- 2. The Deputy Director, Directorate General of Inspection, Customs and Central Excise, New Eelhi
- 3. The General Secretary, Kendriya Sachivalaya, Hindi Parishad, Sarojini Nagar, New Delhi.
- 4. All Commissioners/of Central Excise/Customs/Narcotivs. Commission , Gwalior.
- 5. The Deputy Secretary (Services) Official Language Department L.N.Bhawan, 1st. Floor, Khan Market , New Celhi .
- 6. All Addl. Commissioner/Assistant Commissioner/Br-in-charges and G.Os of Hgrs. Shillong and Divisional Offices.
- 7. The Deputy Director(E), Hindi Teaching Scheme, Deptt. of O.L. 234/4, Nizam Falace, Calcutta-20.
- 8. The Dy. Director(Implementation),Official Language Deptt.
 Ministry of Home Affairs, Pub Sarania, GUWAHATI- 781003.
- 9. The Assistant Director, Hindi Teaching , Shillong.

D. BHATTACHARYA)

Enclo:Minutes

ASSISTANT COMMISSIONER (HORS), CUSTOMS ANI CENTRAL EXCISE:::SHILLONG.

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CUSTOMS AND CENTRAL EXCISE: SHILLONG



Minutes of quarterly meeting of Official Language Implementation Committee (O.L.I.C.) of Customs and Central Excise (Hqrs.), Shillong for the session July-Sep, '96 held on 4th September, 1996 at 4p.m. The meeting was presided over by Smt.L.R.Mithran, Commissioner of Central Excise, Shillong.

The following officers were present

1	Smt Tib D Mithran	Commingian	٠.		~1			
1	Smt. L.R. Mithran	, CCHMITSSIPHEL			Chairpers	an		٠.
つ	Shri D. Bhattacha		٠. ـ				7	
← .	- OHII DADDAGGACDA	スピソソコー ハミミミ じてっかた	() • Y	nmi cci en c	\\(\(\)\(\)\\\\\\\\\\\\\\\\\\\\\\\\\\\	7.7.	.	. ~

Sistant Commissioner (Hqrs.) --- Member Secy

Shri T, N. Singh, Hindi Pradhayapak ----Invitee

At the outset, The Chairpers n welcomed all the Members present and the agenda was taken up for discussion:-

REVIEW OF THE MINUTES OF LAST MEETING:-

As regards to issue of letters/documents bilingually under the Sec-3(3) of O.L. Act, the Chairperson raised a point that, presently, one Jr. Hindi Translator is looking alone all the Hindi work of the Commissionerate of Custems and Central Excise, Shillong, where approx 2000 efficers/employees working, so considering the strength of the staff in Hindi Section, a decision was taken that at least 1(one) letter/documents in a month from each branch with the should bilingually i.e. Hindi and English and vice-versa with the help of the translator. of the department and a control the same help of the translator, of the department and a copy of the same be sent to the Assistant Commissioner (Hqrs), C&CE, Shillong for sending the quarterly report to the Director General of Inspection, C&CE, New Delhi.

As enquired by the Chairperson regarding departmental .Hindi Magazine, the Jr. Hindi Translater informed that the publication materials were ready for the Magazine and very soon, it would be publised. This would be done through oun computer.

Action:-All Br.-in-charges and the Translator.

INSPECTION OF DIVISIONAL OFFICES :-

The Jr. Hindi Translator of the department elaborated the provision of inspection of Divisional Offices to ensure the implementation of difficial Language Policy and Act. including bilingual signobsards, rubber-etamps and bilingual issue of decuments, eta. under the sections 3(3) of O.L. Act. The Chairperson told that the Jr. Hindi Translator may visit the Didisional Offices to give aid and advise another Official Language. It was agrred by the all members.

Action: Jr. Hindi Translater

3. ARRANGEMENT OF A HINDI TYPIST FOR HINDI TYPING WORK :-

As regards to this point, the Chairperson urged for filling up of 1(one)post of Hindi Typist which is lying vacant since long. The Administrative Officer of Establishment Branch confirmed that action would be taken for filling up the post.

Action: Establishment Branch

ANY OTHER POINT FOR DISCUSSION WITH THE PERMISSION OF THE CHAIRPERSON OF

The Chairperson enquired about the premotional scope of Jr. Hindi Translator, it was informed that there is no sanction post of Sn. Hindi Translator in this Commissione no sanction post of Sn. Hindi Translator is NIL rate, so the promotional scope of Jr. Hindi Translator is NIL The Chairperson expressed her concern and advised the Administrative of Chairperson expressed her concern and advised the Administrative of take an immediate action and write to the Directorate Ceneral of Inspection, Customs and Central Excise, New Delhi for sanction of 1 (one) post of Sr. Hindi Translator for this Commissionerate.

The meeting was ended with a vote of thanks by

sd/- 13.10.96

(L.R. MITHRAN COMMISSIONER

CHAIRPERSON,
OFFICIAL LANGUAGE IMPLEMENTATION
COMMITTEE (O.L.I.C.), SHILLONG

Med July of the Office of the

CUSTOMS AND CENTRAL EXCISE, SHILLONG.

C.No. 1(12)5/Adm. Hindi/O.L.I.C/89

Dtd:- N3

ТΘ,

The All Members,
Official Language Implementation Committee; (O.L.IC.)
Customs and Central Excise, Shillong.

SUBJECT:- Minutes of Quarterly Meeting of Official Language
Implementation Committee (O.L.I.C.) of the Shillong
Commissionerates held on 8/6/98 for the Quarter AprilJune, 1998, reg:-

Sir,

A copy of the minutes of the quarterly meeting of Official Language Daplementation Committee (O.L.I.C.) of Customs and Central Excise, Shillong (Hqrs) held on 8/6/98 is sent herewith, with a request that the necessary action be taken : on the decisions of themseting be communicated to the undersigned.

Sd/- 21/07/98.

(B. THAMAR)

DEPUTY COMMISSIONER

C.No. 1(12)5/Adm. Hindi/89/O.L.I.C./30206-96(A)

AUG AUG

Copy forwarded for information and necessary action to:-

1. The Secretary, CBEC, New Delhi.

- 2. The Deputy Directorate (Administration) Directorate General of Inspections, Customs and Contral Excise, New Delhi.
- 3. All the Commissioners of Justoms/Eentral Excise/Narcotics Commissioner, Gwalior.
- Deputy Secretary, (Services) O.L. Deptt. L.N. Bhawan 1St Flor, Khan Market, New Delhi.
- 5. All Deputy Commissioner/ Assistant Commisssioner/ Branch incharge and G.O.S. of Hqrs, Shgllong and Divisional Offices of Customs and Central Excise, Shillong
- Deputy Director, (Implementation), O.L. Deptt. Pub-Sarabua Guwahati-5.
- 7. Deputy Director, (E), Hindi Teaching Scheme, O.L. Deppt. 234/4, Nizam Padace, Calcuata-2.
- 8. The Assistant Director, Hindi Pradhyapak, H.T.S. Shillong.

ENCLOSED-A's above.

Administrative Officer
CUSTOMS DIVISION
GUWAHATI.

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. . / , ,

OFFICE OF THE CUSTOMS AND CENTRAL EXCISE, SHILLONG.

Minutes of quarterly meeting of Official language Implementation Committee (O.L.I.C) of Customs and Central Excise, Shilleng for the Pession April-June, 1998 held on 8/6/58 at 3 P.M. The meeting was presided over by Shri. Erul Rahul Geel, Commissioner, Central Excise, Shillong.

The following efficers were present 1 :-

1.	Shri. Rakul Goel, Commissioner Chairman.
	Shri. B. Thamar, Dy Commissioner Member.
2.	Smti. R. B. Passah, Asstt. Commissioner (H) Member.
3.	Smtl. R. B. Passan, Asset. Commissioner (A/E) Member.
4.	Shri. W.W. War, Asstt. Commissioner (A/E) Member.
5.	Shri. B.K. Roy, Asstt. Commissioner (Y) Member.
6.	Shri. N.G. Barman, Supdt Member.
7.	Shri. R.K. Das, Supdt Member.
8.	Shri R Jalungrawba. Supilt Member.
9:	Smti. Juda Shabong, A.O.(H)
	/rm) Member.
10.	Member. Secv
11.	Shri. Enaus Air, hindi iransizator fr T S Thyltee.
12.	Shri. Rustam Ray, Esstt. Director, H.T.S Invitee.

The following officers & suld-not attend the meetting due to previous angagement/being on leave :-

- Shri. Z. Tochhawng, Commissioner Customs. 1.
- Smti. E.M.R. Hynniewtta, Deputy Commissioner, Customs. 2.
- Shri. T. Haokip, Deputy Commissioner (T). 3.
- Smti. D. Chaudhury, C.A.O. 4.

- Shri. Apalak Das, Supat. (Audit). 5.
- Shri. R.K. Goswami, Supat. (Audit). 6.
- Shri .S.K. Vidhanta, Supdt. (T). 7 +
- Shri. Debun Das, Supdt. (Sts.).
- Shri. S. Das, Supdt. (A/E). ٦.
- Shri. M.C. Bhattacharjee, P.A.O. 10.
- Shri F. Sikdar, Supdt. (Customs). 11.
- Shri. A. Bhatt, Supdt. (Customs). 12.
- Shvi. B.K. Deb, Supdt. (Adj). 13.

At the Makset the Chairman welcomed all the members present and agenda was taken up for discussion :-

1. REVIEW OF THE MINUTES OF LAST MEETING :-

The Chairman enquired about the regruitment of Hindi Typist. It was informed that the post of Hindi Typist, which was laying vacant since long time had been filled up in the month of May, 1998. The Translator also informed that the Hindi related inspection report of the Divisional Offices have been submitted, and the use of Hindi in Divisional Offices is in progress.

Again the Chairman asked about the fulfilment of the other points of agenda of last meeting. In reply the Translator informed that the process is going on to set-up one Cumputer in third Cell, and Hindi Work in the Computer would start very Soon

As regard to the publication of the Govt. Advertisement bilingually (Hindi-English) the Chairman explained that the Govy Publication materials are generally published bilingually by the D.A.V.P. and Local advertisements if any, could be sent in English with its Hindi verson to the regional News Papers (English-Hindi) for publication.

on the roint of writing the Subject of the relevant fillo in Hindi-English, the Chairman suggested to write the subject of all the files of Eastablishment Branch of Hqrs. Office, Shillong bilingually. It was accepted by the all members present.

Action Et. Br. & Hindi Translator

The Hindi Translator informed that the process of Publication of Departmental Hindi Magazine has already been initiated. The Chairman wanted to know the name of the Magazine. The Translator told that the name of the Hindi Magazine is "SAPTA-SIKHA" and the Chairman accepted the name for the Magazine. The Chairman opined to make all out efforts to publish the Magazine very soon.

Action :- Hindi Section.

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2. CREATION OF MINIMUM NUMBER OF HINDI POSTS FOR COMPLIANCE CF CFFICIAL LANGUAGE POLICY AND RECRUITMENT AGAINST VACCANT FIST:-

The Hindi Translater elaborated the norms regarding creation of Hindi Post, as per the O.L. Deptt's. O.M. No. 13035/36/-0 E'(C), Dtd. 27/4/08 and the Finance Ministry's O.M. No. (1) E (Coord)/84, Dtd. 23/6/84, of 3(Three) Junior Translator and one(1) Sr. Translator for an Office located in Regin "C" haveing than 175 Ministerial employees. The proposal was accepted by



the Chairman and the suggested as per the norms to make correspondance With the Board for Creation / sanction of three posts of Jr.

Translator, and one post of St. Translator for the Deptt.

It was also pointed out that 1(one) post of A.D. (O.L) is lying vacant since 1991, and the Jr. Translator of the Deptt. is looking after the work of A.D.(O.L) since then. The Chairman was informed that the Jr. Translator has the requisite qualifications and experience of 9 (Nine) Years Service inthe present grade and there by he may be considered for promotion to the post of A.D.(OL) in the Deptt. The Chairman told to put up the relevant file/Recruitment Rules for promotional scope of Jr. Translator to the grade of A.D. (OL).

ACTION :- Establishment Branch.

3. WEE OF BOTH HINDI AND ENGLISH FOR SPECIFIED PURPOSES :-

The Hindi Translator mentioned that as per the Annual programme for 1997-98, and sec, 3(3) of the .L. Act, use of both Hindi and English should be ensured for the following purposes:

- (i) Resolution, general orders, rules, notifications, administrative and other reports and press commniques.
- (ii) Contracts, agreements, licences, permits tender notices and forms of tender.

After discussion, the Chairman suggested that each branck of Hqrs. Office would maintain a Separate Receipt Registe r for the letters received in Hindi or Hindi related and prepare reply in Hindi for Hindi Letters. The Br-in-charges may take help of Hindi Translator whenever necessary for the same purposes.

The Chairman also suggested to issue the documents men — tioned above bilingually (Hindi-English) including Acknowledgement and if it is not possible to prepare both Hindi and English version simultaneousky, it should be written in the English document as "Hindi Version follows" and the Hindi Version would be issued later with thehelp of Hindi section of Hqns. Office. It was accepted by all the members presnt.

Action :- All the Supdt.

Hindi Section.

4

4. INCENTIVE SCEHEME FOR ORIGINAL HINDI NOTING/DRAFTING IN OFFICIAL WORK :-

The incentive scheme for oraginal Hindi Noting/ Prafting in Offickal Work Contains in O.L. Deptt%'s O.M. No. 11/120/13/3/87-CL(A-Z) Dtd. 16/2/1988 was reterated. Officers/employees of allcategories who do their official work wholly or partly in Hindi, can participate in the scheme. Officers/employees who write atleast 10 (Ton) Thousand words in a year in Region 'C' are eligible for prizes under the scheme. Besides the original noting and drafting other work done in Hindi which can be verified such as entries, in registers, rreperation of lists, accounts etc., will also be counted. The Hindi staff will be barred from the scheme.

PRIZES :-

The following awards will be given to the participant every year according to the work done by them in Hindi:-

(a) Independently for each Ministry/Depts/Attached Offices of the Central Government:

First Prize (2 prizes) ----- Rs.500/- -- Each. Second Prize (3 Prizes) ----- Rs.300/- -- Each. Third Prize (5 Prizes) ----- Rs.150/- -- Each.

(b) I . Independent for each sub-ordinate office at any Deptt. of Central Government:-

First Prize (2 prizes) ----- Rs. 400/- -- Each.

Second Prize (3 Prizes) ----- Rs. 200/- -- Each.

Third Trize (5 Frizes) ----- Rs. 150/- -- Each.

The proposal was accepted by all the members present in the monthing and the Chairpensin advised to circulate the scheme in Hars as well as to the Divisional Offices.

Action :- Hindi Cell.

5. ANY OTHER FOINT FOR DISCUSSION WITH THE PERMISSION OF THE CHAIR PERSON :-

With regard to organising Hindi Workshop and O.L.I. meeting, the Chairman permitted to organise the Hindi Workshop Hall-Yearly and the O.LI.C. meeting in every quarter.

_ ___ 5 ____

Shri. Rustam Ray, A.D. H.T.S. and invitee to the meeting requested to mominate sufficient numbers of officer//employees from the deptt for Hindi Classes under Hindi Teaching Schemc Shillong and he also suggested to nominate L.T.C s of the Deptt. for Hindi Typing Classes being run by the office of the Directorate General of Assam Riffles, Shillong. All the members accepted the proposal.

Action :- All the Supdts.

The meeting was ended with a vote of thanks by the Chair.

Sd/- 1/7/1998

(RAHUL GOEI,)
COMMISSIONLR

CHAIRMAN OF

). L. I. C.

Alloway 16.8,00 16.

ANNEXURE- 1X

OFFICE OF THE COMMISSIONERATE OF CUSTOMS AND CENTRAL EXCISE, SHILLOW

C.NO.I(12)5/Adm.Hindi/O.L.I.C/99/

Dtd:-

TO,

The All Members. O.L.I.C.

Customs and Central Excise, Shillong.

SUBJECT: - Minutes of Quarterly Meeting of Official Language Implementation Committee (O.L.I.C.) of the Shillong Commissionerate held on 18-05-1999 for the Quarter April-June '93' Reg-

三元.

A copy of the Minutes of quarterly meeting of O.L.I.C. of Customs and Central Excise, Shillong (Hqrs) held on 18-05-1999 is sent herewith, with a request that then enecessary action be . taken on the decision of the meeting be communicated to the undersigned.

> (M. SYNNAH) SUPERINTENLENT (HQ (S)

C.NO.I(12)5/Adm.Hin/O.L.I.C./99/36222-97 Dtd: -25 Copy forwared for information and necessary action to :-

- The Deputy Secretary (Adm-IV) Govt of India, Ministry of finance Deptt. of Revenue, Jivan Deep Building, Parliament Street, New Delhi.
- 2. The Under Secretary (Adm-II), CBEC, North Block, New Delhi.
- 3. The Peputy Director (O.L), Directorate General of Implementation Customs and Central Excise, 6th floor, Drum Shape Building, I.P, Estate, New Delhi-110002.
- The Deputy Secretary (O.L), Deptt., L.N. Bhavan, 1st floor, Khan Market, New Delhi.
- The Commissioner (ALL), Customs and Central Exxise, 5.
- All the Joint Commissioner/Deputy Commissioner/Asstt. Commr. 6. Gazetted Officers/Br-in-charges of Hqrs, Shillong and Divisional Office
- The Deputy Director (E), H.T.S, O.L, Deptt. 234/4, Nizam Palace, 7. Calcutta-20.
- The Deptity Director (Implementation)O.L Deptit. Ministry of Home 8 ..
- Affairs, Pub Sarana, Guwahati-3. The Gen. Secrt. All India Asstt.Directors(Official Language) 9. Association Office of the Lirector General of Revenue Intelligence, 6th floor, Drum Shape Building, I.P. Estate, New Delhi-2.

The O.I.O.C, H.T.S, Shillong.

Mistria officer TSTOMS DIVISION THIN AHATIS

(M. SYNNAH SUPERINTENDENT (HORS) CENTUAL EXCISE, SHILL ONG. OFFICE OF THE CUSTOMS AND CENTRAL EXCISE, SHILLONG.

Minutes of quaterly meeting of Official Language. Implementation Committee (O.L.I.C.) of Customs and Central Excise, (Hqrs), Shillong for the session April-June, '99, held on 18-05-99 at 15.00 hrs. The meeting was presided over by Shri Z. Tochhawng, the Commissioner of Customs, NEk, Shillong.

The following Officers were present :-

- 1. Shri Z. Tochhawng, Commissioner, ---- 'Chairman'
- 2. Shri B. Thamar, Jt. Commissioner(P&I), ---- Member
- 3. Smti D. Chaudhury, Chief Accounts Officer, ---- Member
- 4. Shri M. L. Dey, Asstt. Commissioner, Customs ---- Member
- 5. Shri J. C. Tas, Superintendent(T), Customs ---- Member
- 3. Shri Eunus Ali, Jr. Hindi Translator, ---- Member Secy.

The follwing officers couldnot attend the meeting due to previous angagement / being on leave :-

- 1. Shri T. Hoakip, Joint Commissioner(T)
- 2. Shri Hitesh A. Shah, Deputy Commissioner(T)
- 3. Shri W.W. War, Assistant Commissioner
- 4. Shri A. Hussain, Assistant Commissioner
- 5. Shri Apalak Das, Superinter ent
- 6. Shri Kisolay Das, Superintendent
- 7. Shri R.K. Das, Superintendent
- 8. Shri N.G. Barman, Superintendent
- 9. Shri Jahar Dey, Superintendent
- 10. Smti M.L. Jyrwa, Administrative Officer
- 11. Smti Juda Shabong, Administrative Officer
- 12. Assistant Director/Hindi Pradhyapak of H.T.S. Shillong.

At the outset, the Chairman welcomed all the members present and agenda was taken up for discussion:

1. REVIEW OF MINUTES OF LAST MENTING :-

The Chairman enquired about the correspondanes for creation/sanction of 3(Three) posts of Junior Hindi Translator and 1(One) post of Senior Translator for the Commissionerate. In reply the Junior Hindi Translator, told that though this Commissionerate had fulfilled the norms prescribed by the Govt. of India and several correspondance had already made to the Board, but reply, on the matter not received till date from the Board Office. The Junior Hindi Translator informed that as per the suggestion given by the

Directorate Ceneral of Inspection, Customs and Central Excise, New, Delhi, a letter for creation/sanction of posts should be ad addressed to "the Deputy Secretary, Govt. of India, Ministry of Finance, Deptt. of Revenue, Jivan Deep Building, Parliament Street, New Delhi."

Again the Junior Hindi Translator, informed about Non-filling up the post of A.I(O.L) Since 1991 and not promoting the Junior Hindi Translator of the Commissionerate to any higher grade for last 10 yrs. The Chairman expressed grave concern that promotional scope of Junior Hindi Translator is 'nil'in this Commissionerate due to non-sanctioned post of Senior Hindi Translator. The Chairman urged to write to the Board's Office with a request to make available scope in Recruitment Rule, to the Junior Hindi Translator for promotion from the grade of Junioi Hindi Translator to Assistant Director(U.L).

ACTION :- E.T. Branch

As regards to the point of use of both Hindi and English for specified purposes, after discussion on the point it was decided that each brach/section of Hqrs. Office, Shillong would open a file on any subject as per convenience and the work of the file would be done in Hindi only. The Br-in-charge may take help of Hindi section of Hqts. Office for the purpose.

ACTION :-All the Br-in-charges/Supdt.c

2. SETTING-UP A COMPUTER IN HINDI SECTION :-

The Junior Hindi Translator informed that the Director General of Inspection Customs and Central Excise, New Delhi, in their review letter on the quarterly progressive report repeated suggested for doing Hindi work in the Computer, after discussion on the point, the members present agreed to set-up a Computer in Hindi Section for doing work in Hindi by March, 2000.

ACTION :- Hindi Section.

PUBLICATION OF A LEPARTMENTAL HINDI MAGAZINE :-

The Chairman wanted to know about the publicati n of a departmental Hindi Magazine for this Commissionerate. The Junior Hindi Translator informed that the publication material were ready and also quotation was called for offset printing of the Magazine. But due to the rate of the quotation called, the _agazine could not be given in press for printing. The Chairman told the Junior Hindi Translator to put-up the file for considering/granting necessary sanction amount for publishing the Magazine very soon.

ACTION :- Hindi Section-

4. PREPARATION OF SIGN-BOARDS, RUBBER-STAMPS, NAME-PLATES ETC. BILINGUALLY :-

As regards to the point it was informed that all the name plates, rubber-stamps, sign-boards etc. were prepared bilingually and if any rubber-stamp and sign-board is remained without Hhddi form, it will be made in both Hindi-English very soon.

> ACTION: - C.C'S Cell and Supdt. (H) Central Excise, Shillong.

5. ANY OTHER POINT FOR DISCUSSION WITH THE PERMISSION OF THE CHAI (MAN :-

The Whairman permitted to keep one Black-Board in the Office of the Commissionerate of Customs, Shillong and to write daily a Hindi word with its English version in order to propogate the Hindi Language amonst the Officers/Staff of the department.

The meeting was ended a vote of thanks by the Chair.

JOINT COMMISSIONER (P&V)

Administrative Office, CUSTOMS AND CENTRAL EXCISE, SHILLONG.

CUSTOMS DIVISION

GUWAHATI.

OFFICE OF THE COMMISSIONER OF CUSTOMS AND CENTRAL EXCISE. SHILLONG.

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@ s	1(12)5/Adm. Hin	/ <i>QLLG [99</i>]	/	Dated:	
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TO

The All Members. Customs and Central Excise. Shillong.

The Branch-in-Charge/Supdi., Customs and Central Excise. Shillong.

SUBJECT s- Minutes of Quarterly meeting of Official Language Implementation Committee (OLIC) of the Shillong Commissionerates held on 05-05-2002 for the quarter January - March 2002.reg.

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A copy of the minutes of quarterly meeting of O.L.I.C. of Customs and Central Mxcise, Shillong(Ngrs) held on 06-05-2002 under the Chairmanship of Shri Z. Tochhawng, Commissioner of Central Excise, Shillong is forwarded herewith for implementation and necessary compliance and action be taken on the decisions of the meeting may place be communicated to the digre. Hindi Cell of to the undersigned to enable this office to reach the target fixed by the Ministry.

> Yours faithfully, ADDITIONAL CONNISSIONER PAY) CUSTONS AND CENTRAL EXCISE, SHILLONG.

C.NO.1(12)5/Adm. Hin/O. L. I.C. /99/30028-120

Capy forwarded for information and necessary action to :-

- The Parlimentary Committee on Official Language Hindi, Teen Murty Marg, New Delhi.
- 2. The Secentetary, C.B.K.C., North Block, New Delht.
- The Joint Secretary, C.B.E.C., North Block, New Delhi.
 The Under Secretary, Adm. III A&B, C.B.E.C., North Block, New Delhi.
- 5. The Chief Commissioner, Customs and Central Excise, Kolkata.
- 6. The Deputy Secretary (Adm. IV) Gost, of India, Ministry of Finance, Department of Revenue, Jivan Deep Building, Parliament Street, New Delhi.
- The Deputy Director (O.L.) Directorate General of Implementation Custame and Central Excise, 6th Floor, Drum Shape Building, I.P. Retate, New Delhi - 110002.
- The Deputy Secretary (O.L.) Department, Lok Hayak Bhavan, First Floor, Khan Market, New Delhi.
- 9. The Commissioner (All), Customs and Central Excise,
- All the Addl. Commissioner Joint Commissioner/Deputy Commissioner, 10. Assistant Commissioner/Gasetted Officers/Branch-in-Charges of Hors. Office, and Divisional Offices.
- The Deputy Director(E), H.T.S., O.L. DEpartment 234/4, Hisam Palace, 11. Kolkata- 20.
- The Deputy Strector (Implementation)O.L. Department, Ministry of Home 12. Affairs, Pub-Sarania, Chandmart, Guwahati - 3.

Medad Alministrative Officer CUSTOMS DIVISION GUWAHAT!

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OFFICE OF THE COMMSEIONER OF CUSTOMS AND CENTRAL EXCISE: LSHILLONG

Minutes of First Quarterly meeting of Official Language Implementation Committee (O.L.I.C.) for the quarter January-March, 2002 held on 05-05-2002 at 3.00 P. N. The meeting was presided over by Shri, Zo Tochhawng, Commissioner of Central Excise, Shillong.

公司以下出版的支持,提供公路外。 医遗传管腔电路线电影 1. 大学体 The following officers were present :-

1. Shrt Z.	Tochhawng, Commissioner, Castras Brots
O Other D	D. Ingty, Commissioner, Customs Wember.
Zé Shit De	Monhar:
3. Shrt B.	Thamar, Additional Commissioner (P&V) Member.
A Manual M	Paramet Deputy Counts toner Customs Member:

- 4. Shri G. Pannet, Deputy Commis 5. Smit Dipts Chaudhury, Chief Accounts Officer ----- Member.
- 6. Shri T. K. Sarkar, Superintendent, (Law). ____ Member.
- 7. Shri Dipak Ray Chaudhury, Superintendent. ---- Member. 8. Smit S. Manth, Administrative Officer (Hars)----- Member.
 - 9. Shri Runus Ali, Junior Translator. ---- Member Secretary.

The following officers could not attend the meeting due to previous engagement / heing on leaves-

- Shri T. Backip, Additional Commissioner (T).
- Shri D. Borah, Assistant Commissioner (A/E).
- Shirt R. K. Das, Assistant Commissioner (Law). 3.
- Shri B. K. Paul, Assistant Commissioner (Communication) 4.
- 5. Shrt Johar Deys Superintendent (Ciu-Pig).
- 6. Shri Apalak Das, Superintendent.
- 7. Shri Sukhanto Das, Superintendent.
 - Shri N. C. Patras Superintendent. 一个时间,是是一个人的人的
- 9. Sati H. L. Jyrwa, Administrative Officer. 10. Shri Rustan Rai, Assistant Director, H.T.S. Shillong.

The state of the same of the first of the state of the same of At the outset the Chairman welcomed all the members present and agends was taken up for discussion :-

1. REVIEW OF MINUTES OF LAST MEETING :-

The Chairman enguired about installation of a Computer in-Hindi Gell for doing work in Hindi. After discussion on the point, It was decided by all the members that Windi software is to be purchased and installed in the existing Computer of Customs; as well as Central Rucise. In this was the Computers can be utilised for doing work bilingually toes, Hindl and English in order to Implemen the Policy of Official Language (O.L.). One Hindi software device Computer will be installed in Kindi Cell.

> ACTION s- Computer Cell of Customs and Central Excise.

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As regards de the point of opening a Hindi File, The Translator informed that during recent visit and inspection of all the Central Excise Divisions, a file for doing work exclusively in Hindi had been opened in every Divisional Offices, It was also stated that besides, the Accounts Branch, General Branch, Establishment Branch, Confidencial Branch, Law Branch, Adjudication Branch, Technical Branch, P.N.O. Office, Contral Macise, P.A. to Commissioner of Central Excise and Pay and Accounts Office dere maintaining a file for Miscellaneous Hindi Work. Many Officers/staff of the Branches have participated in the Hindi Incentive Scheme for writing Hoting and Drafting in Hindi. After discussion, the Commissioner of Gustoms has given his consent that the emery branch of Customs Hars, Shillong would take initiative for opening a file for doing work for following purposes Vir: Sending of Acknowledgement, application of Casual and Earned Leave etc. The Branch-in-charges will take the help of the Translator if necessary. It was accepted by all the members.

ACTION: - All the Branch-in-charges
of Customs and Central
Excise and Hindi Cell.

2. GREATION OF MINIMUM NUMBER OF MINDI POSTS :-

The Translator of the Department, retterated that the availibility of adequate number of Hindi Posts (Senior Hindi Translator, Junior Hindi Translator and Hindi Typists etc.) in the Ministries/Departments of the Contral Government and their attached and subordinate offices is necessary for the implementation of Official Language Policy of Central Government and to ensure statet compliance of the provisions of the official language Act and Rules made there under (0. N. NO. 13035/3/80-0. L(C) dated 27-4-1981, of O.L. Department I, the Ministry has fixed norm for the Hindi post for the offices located in the 'C' region as 1 (one) Juntor. Translator in an office having 25 to 75 Ministerial employees; 2 (two) Junior Translator for an office having 76 to 125 Ministerial employees; 3(three) Juntor Translator and 1(one) Sentor Translator for an office having more than 175 Ministerial employees. Since, the Commissionerates of Customs and Contral Axcise, Shillong has fulfilled the above norms, a decision was taken to send a proposal to the Ministry for sanction of Mindi Posts as per the norms. As one of the members told that Government had imposed ban on creation of new posts, the proposal will be sent after lifted the

ACTION: - Bt. Branch of Hars, Shillong.

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BILINGUAL FORM :-

The Translator of the Department stated that as per the Official Language Mules, all the Ministeries/Departments and their attached/suberdinates offices should propare the name-plates, rubber-stemps, sign-boards etc. both in Hindi and English version should be written above the English version. It was also informed that some of such items are only in English and will be re-done very soon in Hindi and English. After discussionen the point, it was accepted by the members present that the remaining rubber-stamps, sign-boards, name-plates of both Customs and Central Excise, Offices, Shillong would be prepared bilingually as per the Official Language Rules.

ACTION: - The PRO of Customs and The PRO of Central Excise Shillong and conerned Branch.

4. OBLIGATORY ISSUE OF GENERAL ORDERS AND OTHER DOCUMENTS HTC.

that documents etc. as mentioned in Section 3(3) of the Official Language Act, 1963 as amended in 1967, First resolutions, general orders, rules, notifications, agreements, administrative and other reports on press communiques should impariably be issued bilingually i.e., Kindi and Emglish. In this connection it was suggested that the Branchs / Sections, who prepare the above documents in English shall take the help of Hindi Cell of Hars. Office for its Hindi version too.

ACTION :- All the Branch-in-charge/ Superintendent of Customs & Central Excise, Shillong.

5. FRITING ADDRESS ON ENVELOPES AND IN DESPATCH REGISTER :-

As regards to the point of writing address on envelopes and make entry in despatch Regisser, it was suggested that the letters reserved in Mindi would be entered in Received Register in Hindi and the address would be written in Hindi on the envelopes for the letter to be sent to the "A" region.

ACTION 2- Despatch & Received Section of Quetoms & Central Excise, Shillong.

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After discussion on the point of organising of Hindi Workshop it was suggested that as per the Official Language Policy and Ministry's instruction, the Hindi Workshop will be organised 4 (four) times during the Financial Year.

ACTION :- Hors. Hindi Cell.

7. ANY OTHER POINTS FOR DISCUSSION WITH THE PERMISSION OF THE

of a departmental Hindi Magazine was discussed. It was informed that the departmental Hindi Magazine was discussed. It was informed that the departmental Hindi Magazinedname "SAPTASAIKHA" was first published in 1999 and since then due to lack of sufficient publishing material, at couldn't be published so far. After discussion it was suggested to put up the relevant file with the publication material for approval.

ACTION :-- Hgrs. Hindi Cell.

scope of the Junior Hindi Translator is "Nil' in the Commissionerate.

The Junior Hindi Translator who has been working for last 13 years without any promotion due to non-sanctioned post of Sentor Hindi Translator in the department. The Chairman suggested that a fresh proposal for sanction of one post of Sentor Hindi Translator would be sent to the Ministry of Finance, Department of Revenue, C.B.E.C.,

Jivan Deep Building, Parliament Street, New Delhi as soon as the ban on recruitment / sanction imposed by the Government is lifted.

ACTION :- Additional Commissioner (Page

The neeting was ended with vote of thanks to the Chair.

CONHISSIONER

CHAIRNAN

OF OFFICIAL LANGUAGE INPLEMENTATION COMMITTEE CENTRAL EXCISE SHILLONG.

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Administrative Officer OSTONS DIVISION CUSTONS ARATI.

OFFICE OF THE COMMISSIONER OF CENTRAL EXCISE

SHILLONG

C.NO.II(39)8/ET.II/97///483(A) Dated

To

ñ JUL 199

The Deputy Secretary(Ad.II-B), Central Board of Excise & Customs, North Block, New Delhi.

Subject: Appointment of Assistant Director(OL) - Regarding.

Sir,

The Government have taken several steps to promote Hindi in the day to day working of Government Department. Yet, for the entire North East of Customs & Central Excise having a sanctioned strength of 2109 officers only 2 posts for Hindi work have been sanctioned, which are 1 Assistant Director(OL) & 1 Junior Hindi Translator. From these 2 posts too the post of Assistant Director(OL) has been laying vacant since 1991. The other officer Shri Eunis Ali, working in the grade of Junior Hindi Translator has already completed 8 years of service and he, in addition to his own charge, has been looking after the work of Assistant Director(OL) since 1991.

As per the Recruitment Rules, a Junior Hindi Translator after completing 3 years of regular service is entitled to promotion to the grade of Senior Hindi Translator. However, due to non-sanctioning of any post of Senior Hindi Translator, he could not be promoted.

Now, Shri Ali, referring to an advertise-ment of C.B.D.T.(Copy enclosed), has requested for appointment to the vacant post of Assistant Director (OL) in this Commissionerate. He fulfills the eligibility oritoria mentioned in the advertisement. He holds Masters Degree in Hindi with English as a subject in Graduation. He is also an L.L.B. and has put in 8 years of regular service in the grade of Junior Hindi Translator.

However, as I donot have the Recruitment Rules of Assistant Director(OL), I am not aware whether the same criteria could be adopted to appoint Assistant Director(OL) in this Commissionerate.

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Administration DIVISION CUSTOMS CUMARATI.

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In view of the above, I may kindly be sent a copy of the Recruitment Rules for Assistant Director(OL) and, if appointment could be given on deputation basis, I may be allowed to immediately fill up the vacant post of Assistant Director(OL) since promotion to this post could not be given in the absence of a Senior Hindi Translator purely due to non sanctioning of the post.

Enclo: As above.

Yours faithfully,

(L.R. MITHRAN)

COMMISSIONER OF WENTRAL EXCISE

SHILLONG

Administrative Officer
CUSTOMS DIVISION
CUSTOMS GUWAHATI.

Shillong Central Exert

OFFICE OF THE COMMISSIONER OF CENTRAL EXCISE: SHILLONG

C.NO.II(39)8/ET.II/97//8033(N)

Dated: -

To

2 AUG 1997

The Beputy Secretary (Ad.II.B) Central Board of Excise & Customs North Block, New Delhi.

Sir,

Sub: - Appointment of Assistant Director(OL). Regarding.

I am directed to refer to this office Letter of even No. 14485(A) dated 14.7.97 on the above subject (Copy enclosed) and request you to send the Ministry's clarification at an early date.

Yours faithfully,

(R. B. PASSAH)

ASSISTANT COMMISSIONER (HORS.)
CUSTOMS & CENTRAL EXCISE: SHILLONG

Administrative Officer
CUSTOMS DIVISION
CUSTOMS DIVISION

shi R.S. TANDEUL, D.S (Ad.11) BKJ.A. Flat NO. 218, VIKA Puni G71. New action 18. Ph; 3011686 (0) 535449 (8). Shur K-Majhi, US (Ad. [] ABB), C7-624, Sarajun Nagan, ND 3012643 (0), 6871547 (8)

ANNEXURE-XIII

OFFICE OF THE COMMISSIONER CENTRAL EXCISE :: SHILLONG

C.No.II(39)8/ET-II/97/327.54 (A) Dated

Dated : _ 9 NOV 1998

To

The Deputy Secretary (Ad.II-B), Central Board of Excise & Customs, North Block, New Delhi.

Subject: Appointment of Assistant Director (OL) - Regarding.

Sir,

Flease refer to this Office letter of even no.14485(A) dated 14-07-97 (copy enclosed) and subsequent reminder dated 12-08-97 on the above subject.

Shri Eunus Ali, Junior Hindi Translator of this Commissionerate has submitted another representation dated 25-09-98 (copy enclosed) due to non receipt of any clarification on his earlier representation dated 26-05-97. Since the Board has not created any post in the grade of Senior Hindi Translator for this Commissionerate, Shri E. Ali, Junior Hindi Translator has been in the same grade for the last 9 (nine) years without any promotion and due to non posting of any Assistant Director (OL) in this Commissionerate since 1991, Shri Ali is virtually looking after the work of Assistant Director (OL) in addition to his own charge.

Since sufficient complement of staff in different grades is available in this Commissionerate, the Board may consider the representation of Shri Eunus Ali, Junior Hindi Translator and initiate action for D.P.C. to promote him to the grade of Assistant Director (OL) at least on Ad Hoc basis till such time regular appointment could be given to the post of Assistant Director (OL).

Encl : As above.

Yours Faithfully,

B. TIMMR

DEPUTY COMMISSIONER (P & V)
COSTORS & CENTRAL EXCISE :::: SHILLONG

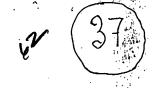
Administrative Officer
CUSTOMS DIVISION
GUWAHATI

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OFFICE OF THE COMMISSIONER OF CENTRAL EXCISE: SHILLONG

C.No.II (39)8/ET-II/97/

Dated :- MAY 1999

To.

The Deputy Secretary (Ad.II-B), Central Board of Excise & Customs, North Block, New Delhi.

Subject : Appointment of Assistant Director (O.L.) - Reg.

Sir.

Please refer to this office letters of even No.14485(A) and 32754(A) dated 12-08-97 & 09-11-98 regarding appointment of Assistant Director(0.L.) in this Commissionerate.

The Assistant Director(O.L.) is entrusted with the responsibility of implementing various schemes for promoting Hindi in day to day work of Govt. Departments formulating new schemes and represent the department in various meetings/seminars organised by the regional committees on Official Language. However, due to nonposting of any Assistant Director (C.L.) in this department since 1991, these important and responsible works are not attended to by the proper designated officer. The requirement of Assistant Director (O.L.) is felt more due to the fact that the Government servants in this region have less knowledge of Hindi compared to that of; other regions. The Chairman of Official Language Implementation Committee (O.L.I.C.) of this Commissionerate. in the recent meeting dated 18-05-99 has expressed his concern about the non-filling of the post which has been definitely hampering the implementation of the Official Language Policy of Govt. of India.

However, Shri Eunus Ali, Jr. Hindi Translator, the only other Hindi Officer of the Department has been looking after the work since 1991 without any monetary benefits and it appears from the Recruitment Rules that Shri Eunus Ali, Junior Hindi Translator who has completed almost 10(ten) years of service in the grade, is eligible for promotion to grade of Assistant Director(O.L.).

In view of the above, it is once again requested to fill up the post of Assistant Director(O.L.) at an early date by promoting Shri Eunus Ali, Jr. Hindi Translator so that the intention of Official Language Policy does not suffer.

GUWAHATI.

Yours faithfully

(Z. TOCHHAWNG

COMMISSIONER OF CENTRAL EXCISE:::

SHILLONG

Shillong Central Ko.

ANNEXURE-XV3 69 (38)

ALL INDIA OFFICIAL LANGUAGE ASSISTANT DIRECTORS ASSOCIATION CUSTOMS AND CENTRAL EXCISE

National Academy of Customs, Excise and Narcotics, (NACEN) Sector 29, Faridabad. Tel. No. 3317871, 3317989, 8272076

Dated the 8 ...6.99

President
Sushma Saxena
NACEN

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Vice President S.N.Shukla DRI संयुक्त सचिव (प्रशा0) केन्द्रीय उत्पाद शुल्क एवं सीमा शुल्क बोर्ड, नर्इ दिल्ली ।

Secretary J.C.Sharma DGICCE विषय: - कृतिष्ठ हिंदी अनुवादकों को सहायक निदेशक (रा.भा.) पद पर पदान्नित के लिए विचार करने हेतु भर्ती नियमों में संशोधन के लिये अनुरोध ।

Executive members

महोदय,

- I.Ramadhar Singh CCE,Allahabad
- 2.G.R.Wadhwa MHA
- 3. Raj Kesarwani
 --- CCE, Indore
- 4. Savitri Gupta CCE, Chandigarh

केन्द्रीय उत्पाद तथा सीमा शुल्क बोर्ड के अधीनस्थ कार्यालयों में कार्य कर रहे हिन्दी अनुवादकों ने इस संगठन को अनुरोध किया है कि उनके लिए पदोन्नित के अवसर खोले जामें तथा उद्तर्थ बोर्ड से अनुरोध किया जाये तदनुसार इस संगठन द्वारा निम्निलिखित मुद्दे आपके विचार के लिए प्रस्तुत किये जाते हैं :-

- ा. बोर्ड के अधीनस्य कार्यालयों में बहुत कम ऐसे कार्यालय हैं जहां विरष्ठ हिंदी अनुवादक का पद है ऐसी स्थित में किनष्ठ हिंदी अनुवादकों लिए कोई पदोन्नित के अवसर नहीं हैं उदाहरण के लिए राजस्व आसूचना निदेशालय में 22 वर्ष तक किनष्ठ हिंदी अनुवादक के पद पर कार्य करने वाले को अभी तक वरिष्ठ हिंदी अनुवादक के रूप में पदोन्नित नहीं किया जा सका है क्योंकि वहां पर वरिष्ठ हिंदी अनुवादक का पद नहीं हैं।
- 2. उक्त एक में लिखित कार्यालय के अलावा कस्टम हाऊस गौआ, केन्द्रीय उत्पदि शुल्क शिलॉग, केन्द्रीय उत्पदि शुल्क दिल्ली-।, तथा प्रचार एवं जनसम्पर्क निदेशालय, नई दिल्ली, एवं और बहुत से कार्यालय हैं जहां पर पदस्थापित कनिष्ठ हिंदी अनुवादकों ने 10 वर्ष से भी अधिक समय तक इस पद कार्य कर लिया है और उनके लिए आगे कोई पदोन्नित के अवसर नहीं

Milway of the Officer Officer CUSTOMS DIVISION GUWAHATI.

..2/-

- 3. 10 साल व इससे अधिक एक ही पद पर कार्य करने तथा आगे कोई पदान्नित का अवसर नहीं होने से किनष्ठ हिंदी अनुवादकों में भारी असंतोष एवं कार्य के प्रति अखिच उत्पन्न हो गई है ।
- 4. मजेदार बात यह है कि स्थानान्तरण पर प्रतिनियुक्ति के लिए 8 वर्ष की नियमित सेवा पूरी करने पर विभाग के बाहर का कनिष्ठ हिन्दी अनुवादक पदोन्नित के लिए पात्र है किन्तु 8 वर्ष की सेवा पूरी करने वाला विभागीय कनिष्ठ हिन्दी अनुवादक पदोन्नित के लिए पात्र नहीं है क्या यह उनके साथ सौतेला व्यवहार नहीं ? इसी विसंगति को दूर करने तथा पदोन्नित के अवसर खोलने के लिए संगउन बोर्ड से अनुरोध करता है कि कनिष्ठ हिंदी अनुवादकों को वरिष्ठ हिन्दी अनुवादक , सहायक निदेशक (रा.भा.) के पद पर पदोन्नित के अवसर दिये जाग्नं और इसके लिए सहायक निदेशक (रा.भा.) के भर्ती नियम 1996 में निम्निलिखित संशोधन किये जाग्ने :•

वित्त गंत्रालय (राजस्व-विभाग) नई दिल्ली से 13 फरवरी, 1996 को प्रकाशित भारत के राजपत्र जी एस आर 109 के स्तम्भ-12 में निम्नलिखित प्रावधान जोड़े जाम :-

- । वरिष्ठ हिंदी अनुवादक जिसने इस ग्रेड़ में 5 वर्ष, की नियमित सेवा पूरी कर ली है।
- 2; किनष्ठ हिंदी अनुवादक वेतनमान रू. 4500-7000 तथा 5000-8000 के ग्रेड में, 8 वर्ष की नियमित सेवा पूरी कर ली है।
- 3. किनष्ठ हिंदी अनुवादक के रूप में 5 वर्ष तथा वरिष्ठ हिंदी अनुवादक के रूप में 3, वर्ष की नियमित सेवा पूरी करने पर । अथवा किनष्ठ हिंदी अनुवादक एवं विष्ठ हिंदी अनुवादक के रूप में 8 वर्ष की सिम्मिलित नियमित सेवा पूरी करने पर ।

उपर्युक्त संशोधन भर्ती नियमों में करने तत्काल आवश्यक हैं। अन्यथा विभागीय किनष्ठ

इसलिए बोर्ड से अनुरोध किया जाता है कि उपर्युक्त मंशोधन करके कनिष्ठ हिन्दी अनुवादकों '

भवदीय (जगदीश चन्द्र शमी) 8 6 / ९० सहायक विशक (रा.भा.)

OFFICE OF THE COMMISSIONER OF CENTRAL EXCISE ::: SHILLONG.

C.No. II (39) 8/ET-II/97/4283(A)

Dated:

30 JUN 1999

To

Shri K. Majhi, Under Secretary (Ad-II), Central Board of Excise & Customs, North Block: New Delhi.

Sir.

Subject: - Appointment of Assistant Director (O.L.)
- regd.

The post of A.D. (OL.) in this Commissionerate is lying vacant since 1991 for which there have been various correspondences from this office. In this connection your attention is invited to this Commissionerate's letter of even No. 2115(A) dated 21.05.99 (copy enclosed). Such posts are also lying vacant in other Commissionerates like Chennai, Madurai, Trichhi etc. and the reason for this, I believe, is non-availability of eligible officers in the grade of Senior Hindi Translator as this is the only grade from which officers can be promoted to the grade of A.D.(O.L.) as per Central Board of Excise & Customs (Attached and subordinate offices) Assistant Director (Official Language) Recruitment Rules, 1996. The Recruitment Rules may be suitably changed to bring Junior Hindi Translators under the purview of the scheme for promotion to the grade of Assistant Director.

The Col. 12 of the Schedule to the present
Recruitment Rules may be suitably modified to bring the
Junior Hindi Translators with a minimum of 8 years regular
service in the grade to be eligible to be placed in the zone
of consideration for promotion to the grade of Assistant
Director.

Administrative Officer
DIVISION
CUSTOMS DIVISION

Contd...P/2.

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Further, since the post of Senior Hindi Translator has not been sanctioned for every Commissionerate, as is the case of this Commissionerate, the Junior Hindi Translators of such Commissionerates are not having scope for promotion to the grade of Senior Hindi Translator even after completion of the qualifying service. The date of joining in the grade of Junior Hindi Translator may be reckoned for preparing the list of officers within the zone of consideration for promotion to the grade of Assistant Director.

Early action in the matter is requested.

Yours faithfully.

ZOCHHAING

CENTRAL EXCISE : SHILLONG.

Enclo: - As above .

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CUSTOMS DIVISION
GUWAHATI.

ICE OF THE COMMISSIONER OF CENTRAL EXCISE: SHILLONG

.11/(39)8/ET.11/97/717-

Dated: 23.06.2000

Shri K. Majhi, Under Secretary (Ad.II), Central Board of Excise & Custom North Block, New Delhi.

Subject: Appointment of Assistant Director

Please refer to this office letters of evaluation (A), 32754(A), 2115(A) & 4379(A)

The Board's reply on the above mentioned stillers yet to be received in this office. Shri Eunus Ali, Junior Hindi Translator of this Commissioners submitted another representation due to non-receipt of any clarification on his called the resentations.

The Assistant Director (O.L.) is entrusted with the responsibility of implementing various schemes for promoting Hindi in day to day will formulating new schemes and the vacancy in the grade since 1991 is definitely hampeting the smooth functioning of Hindi Cell. However, Shri Ali, Junior Hindi Translator, the only officer of this Department, has been looking after the work since 1991 without any strangers are monetary benefits. The column 12 of the schedule to the Recrultment Rules for units on deputation to the grade of Assistant Director (O.L.), one of the eligibility condition is that a junior Hindl Translator should have completed 8 years of regular service in the glade and it appears that Shri E. Ali, who has completed 11 years of service in the grade of little First Translator is eligible for promotion in the grade of Assistant Director (O.L.).

In view of the above, it is once again, required to initiate necessary action for DPC to promote Shri E. Ali, Junior Hindi Translator to the rade of Assistant Director (O.L.) at least on Ad-hoc basis till such time regular appointments. Jobs given to the post of Assistant Director (O.L.)

Encl : : As above.

Administrative O CUSTOMS DIVISION GUWAHATI.

CENTRAL EXCISE SHILLON

To



The Commissioner, Central Excise, SHILLONG.

(Through proper channel)

Bd. 17.7-96

SUBJECT: -Facility for appearing in the Departmental promotion examination-reg-

Hadam,

With due respect and humble submission, I beg to place following few lines for your kind consideration and sympathetic orders-

- 1. That Madam, I was appointed as Jr. Hindi Translator in the Scale of Rs. 1400-2300/- in the office of the Commission en of Customs and Central Excise, Shillong on 3rd July, 1989 and rendering my sincere service to this department since then.
- 2. That Madam, I have already completed 7(seven) years of continuous service in this department in the same grade.
- of service, I have not been given any chance to appear in departmentakes examination for promotion to the Inspector grade.
- That Madam, it is an established procedure that the Stenographers (Gr-III) of this department after completion 5 years of service are called for appearing departmental promotion examination to the grade of Inspector.
- 5. That Madam, the Draftsman of this department too on completion 7 years of service are called for appearing the departmental promotion examination to the Inspector grade.
- That Madam, under these circumstances, I have been put to understand that I may also be given the equal apportunity to appear in the departmental promotion examination to the grade of Inspector.

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Administrative Officer
CUSTOMS DIVISION
GUWAHATI.

(43)

I, therefore, pray that my above humble submission may kindly be considered and an order may kindly be passed for granting me the change to sit in the ensuing departmental promotion examination to the Inspector grade.

I shall ever grateful to your honourableself.

Yours faithfully,

17/7/26

(EUNUS ALI

JR: HINDI TRANSLATOR
CUSTOMS & CENTRAL EXCISE:::
SHILLOIG.

Million Officer

CUSTOMS DIVISION

GUWAHATI.

ANN.EXURE-XIX

Con 2 4 M/ 1097 Fr. Sinnions

The Commissioner, Central Excise, Shillong.

Mubject: - Prayer for promotion to the grade of Assistant Director(O.L.).

Madam,

With due respect I beg to lay before your kind honour the following few lines for your kind consideration.

That Madam, I was appointed in this Department in the Pay Scale of Rs.1400 - 2300 as Junior Hindi Translator on 03-07-89.

That Madam, I will be completing 8 years of service as Junior Hindi Translator in June, 1997.

That Madam, As per Service Rules, a Junior Hindi Translator after completing 3 years of service is entitled for promotion as Senior Hindi Translator. However, though I have completed all most 8 years of service, I have not yet been promoted to the grade of Senior Hindi Translator as there is no sanctioned Post of Senior Hindi Translator in this Commissionerate.

That Madam, as per an advertisement in the Employment News uated 19 - 25 April, 1997 by the Central Board of Direct Taxes, New Delhi, a Junior Hindi Translator having, inter-alia, 8 years of experience in the grade is eligible for the post of Assistant Director(O.L.) (Copy enclosed).

That Hadam, there is one Sanctioned Post of Assistant Director (O.L.) which is lying vacant in this Commissionerate, and I am looking after all the work of Assistant Director (O.L.) since then.

That Madam, with the presumption that the requirement for appointment to the grade of Assistant Director(O.L.) is same to that of what has been mentioned in the advertisement mentioned above. I am also eligible for appointment/promotion to the grade of assistant Director(O.L.) as I will be complementing 8 years of service in June, 1997 in the grade of Junior Mindi Translator and also have the minimum educational qualification(i.e. Master Degree in Hindi), and also a permanent resident of N.E.R.

In view of the above, I would request your kind honour to take necessary steps to appoint/promote me in the grade of Assistant Director(0.6.) against the Sanctioned vacant Post for which I shall remain grateful to you.

Enclo :- las above.

Administrative Office, Administrative Office, CUSTOMS DIVISION CUSTOMS CUSTOMS DIVISION

Yours faithfully,

26.5.9

(EUNUS ALI)
JUNIOR HINDI TRANSLATOR,
CUSTUMS AND CENTRAL EXCISE:: SHILLONG

ANNEXURE-XX



The Hon'ble Member(P&V), Central Board of Excise & Customs, North Block, New Delhi-110 001.

(Through the Commissioner, Central Excise, Shillong).

Subject: Prayer for allowing to draw higher pay scale.

Respected Sir,

With due respect, I beg to lay down the following few lines for your kind consideration.

Sir, as you aware that presently there is no Assistant Director(O.L) is posted in this commissionerate, and I am looking after all the works and duties of the Assistant Director(O.L) since 1991, though I am a Junior Hindi Translator and completed 10 years of regular service at my present grade and drawing the scale pay of Junior Hindi Translator without any financial benefit of higher grade.

Sir, as you aware that under F.R.S.R. Rule 49, there is a provision that an officer is admissible, to draw higher pay scale when he is performing the works & duties of higher officials in the same department.

Sir, I therefore, request you to kindly consider the matter and pass necessary orders to allow me to draw the scale of Assistant Director(D.L) with retrospective effect.

Yours faithfully,

(EUNUS ALI)

JR. HINDI TRANSLATOR

CUSTOMS & CENTRAL EXCISE : SHILLONG

Dated:

Administrative Officer
CUSTOMS DIVISION
GUWAHATI.

The Commissioner, Central Excise, Shilleng.

(Through the Deputy Commissioner (P&V)

Prayer for Promotion to the grade of Assistant Director (O.L.).

Sir,

Please refer to my representation dtd- 26-5-97 on the above subject.

Again, I would like to mention here that I am working in the department as Jr. Mindi Translator in the Pay Scale of Rs.1400-2300/- (Pre-revised) since 3rd July 1989 till date, and a Jr. Hindi Translator having 3(three) years of regular service is eligible for promotion to the grade of Sr. Hindi Translator (Recruitment Rules of Hindi Translator is enclosed herewith) and having 8(eight) years, of regular service is eligible for the post of Assistant Director (O.L.). (Recruitment Rules of Assistant Director (O.L) is enclosed herewith).

Though, I have completed 9(Nine) years of regular service as Jr. Hindi Translator, neither I have premeted to the grade of Sr. Hindi Translater, ner Assistant Directer (O.L), till date and because of this, I have lost not only pecuniary benifit from the higher grade, but also lest the seniority in the next grade, and for the above reasons, I have been suffering from mental agony in my day to day life.

I therefore, earnestly request at your honour to pass necessary orders for my Promotion to the grade of Assistant STOMS Director (O.L) for that I shall ever remain grateful to you.

Enclo:-

Representation Copy of Dtd-26. §. 94.

Recruitment Rules of Hindi Translator. 2.

Recruitment Rules of Assistant -3. Director (O.L).

Yours faithfully EUNUS ALI)

Jr. HINDI TRANSLATOR

CUSTOMS AND CENTRAL EXCISE, SHILLONG.

To

The Joint Commissioner (P&V), Customs and Central Excise, SHILL ONG.

1 8 HAY 17

DATED, SHILLONG. THE 18th May 1999.

Sir,

With due respect, I beg to state that as per decision taken by the Chairman and the Members of the Official Language Implementation Committee (0.L.I.C) meeting of Customs and Central Excise Mgrs.02 lice, Shillong held on 18-05-1999 at 3.00PM a fresh proposal may kindly be sent to the Central Board of Excise & Customs, New Delhi, for promoting me to the post of Assistant Director (O.L) as I am in the charge of the Assistant Director (0.L) since 1991 till date, as I have fulfilled all the criteria and I am eligible for the post of Assistant Director (O.L).

This is for favour of your kind consideration and necessary action at your end please.

Enclo-As above.

Yours faithfully.

(EUNUS ALI

Jr. Translater. Customs and Central Excise Shillong

idministrative Officer TOMS DIVISION

GUWAHATI.

ANNEXURE-XXIII

To,

The Commissiner, Central Excise, Skilling.

Dt. 15-6-99

Subject:- Appointment of Assistant Director (0.L)-reg-

Sir,

With a view to deliver your letter No.CNo.II(39)/8/ET-II/97/2115(A), dtd.21.5.99 regarding my promotion to the grade of Assistant Director(O.L), I had myself gone to the Board's office during my stay in Delhi for attending Hindi Training.

In Board's office, I met Sari R.S. Tanwar, Deputy
Secretary and Shri K. Majhi, Under Secretary and I narrated
them in detail my present position and also the frustration
that I am going through due to min my non-promotion in
service for last 10 years since my induction in the department. They inform me that since the Recruitment Rules does
not provide for promotion to the grade of Assistant Director
(0.L) from Jr. Hindi Translator, they are not able to consider
my case and also other similar requests and they are planning
to change the Resruitment Rule to provide for promotion to the
grade of Assistant Director(0.L.) from Jr. Hindi Translator with
minimum 8 to 10 years of service in the grade, and also the
change is threat at the final stage of finalisation. They also
suggested to have a suggestion in this regard from the Commissionerates.

In view of the above, I would request you to kindly submit a proposal in this regard to the Board proposing the changes in Recruitment Rule.

Administrative Officer
CUSTOMS DIVISION
CUSTOMS GUWAHATI.

Yours faithfully,

(EUNUS ALI),

JR.HINDI TRANSLATOR,

CUSTOMS AND CENTRAL EXCISE,

SHILLONG.

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ANNEXURE-XXIV

To.

The Commissioner, Central Excise, Shillong.

WHILOO SHILLOND

Dtd.14.6.00

Str.

With due respect, I beg to ********* submit the following lines for your kind consideration :-

That, I have working in the Commissionerates as Jr. Hindi Translator in the pay scale of %.1400-2300/- (Pre-revised) since XMMI 3rd.July, 1989.

That, I have not given any promotion from Jr. Translator to any grade till date, and hence I have completed 11 (Eleven) years in the same grade.

That, in addition to my normal duties, I am looking after all the work of Asstt. Director(O.L.)since 1991.

That, as per the Column No. 12(iv) of Recruitment Rules of Asstt.Director(O.L), I am eligible for the post of Asstt.Director(O.L) (Copy enclosed)

In keeping view of my honorary service rendered to the long time vacant post of Asstt.Director(0.L), I may kindly be considered for the post of Asstt.Director (0.L) at-least on ad-hoc basis till my regular promotion to the grade of Asstt.Director(0.L), a committee of the grade of

Yours faithfully,

(EUNUS ALI), JR. TRANSLATOR, CUSTOMS AND CENTRAL EXCISE :: SHILLONG.

Administrations DIVISION CUSTOMS DIVISION

G.S.R. 742.—In exercise of the powers conferred by the proviso to article 309 of the Constitution, the President hereby makes the following rules regulating the method of recruitment to group C posts in the Central Excise and Land Customs Department, namely:—

Y. Short title and commencement.—(1) These rules may be called the Central Excise and Land Customs Department Group C posts Recruitment Rules, 1979.

- (2) They shall come into forece on the date of their publication in the Official Gazette.
- 2. Application.—These rules shall apply to the posts as specified in column 2 of the Schedule annexed to these rules.
- 3. Number of posts, classification and scale of pay.—The number of the said posts, their classification and the scales of pay attached thereto shall be as specified in columns 3 to 5 of the said Schedule.
- 4. Method of recruitment, age-limit, qualifications etc.—
 The method of recruitment to the said posts; age-limit, qualifications and other matters connected therewith shall be as specified in columns 6 to 14 of the Schedule aforesaid.

Provided that the upper age limit prescribed may be relaxed in the case of candidates belonging to the Scheduled Castes, the Scheduled Tribes and other special categories of persons in accordance with the orders issued from time to time by the Central Government.

- 5. (1) Special provisions regarding Collectorates.—Each Collectorate shall have its own separate cadre unless otherwise prescribed by the Central Board of Excise and Customs.
- (2) Notwithstanding anything contained in sub-rule (1) the Central Board of Excise and Customs may—
 - (a) if it considers to be necessary or expedient in the public interest so to do and subject to such conditions as it may specify, having regard to the circumstances of the case and for reasons to be recorded in writing, orders any post in one Collectorate of

Central Excise and Land Customs to be filled by transfer from persons holding the same or comparable post but belonging to the cadre of another Central Excise Collectorate or Department or office under the Central Board of Excise and Customs and

(b) if it considers to be necessary or expedient on compassionate grounds, order that a post in a Collectorate of Central Excise and Land Customs which is to be filled by direct recruitment under these rules, should be filled by transfer or deputation of a person holding the same or comparable or higher post from any other Collectorate of Central Excise or any Department or Office under the Central Board of Excise and Customs subject to such conditions as it may specify having regard to the circumstances of the case.

6. Disqualifications. Any person No person

- (a) who has entered into or contracted a marriage with a person having a spouse living, or
- (b) who, having a spouse living, has entered into or contracted a marriage with any person,

shall be eligible for appointment to any of the said posts:

Provided that the Central Government may if satisfied that such marriage is permissible under the personal law applicable to such person and the other party to the marriage and that there are other grounds for so doing, exempt any person from the operation of this rule.

- 6. Power to relax.—Where the Central Government is of the opinion that it is necessary or expedient so to do, it may, by order, and for reasons to be recorded in writing relax any of the provisions of these rules with respect to any class or category of persons or posts omitted.
- 8. Saving.—Nothing in these rules shall affect reservations relaxation of age limit and other concessions required to be provided for the Scheduled Castes, the Scheduled Tribes and other special categories of persons in accordance with the orders issued by the Central Government from time to time in this regard.

SCHEDULE

. Name of post Classification of Scale of pay No. of Whether -Age for direct Educational and other qualificaslection recruits tions required for direct recruits post or non-selection post ن 7 ، 2057 General Central Rs. 550-25-750-EB-(Senior Grade) Non-Service Group'C' Not applicable Noi applicable selection. Non-gazetted Non-Ministerial aministrative officer CUSTOMS DIVISION

In the Central Excise and Radd customs sept. Gr'e' Posts, Recruitment I cenistra Notification under FNO [HIT] II Zules, 1979, against 51 16.2 1018/22/201-Ad. 111-9 dt. 7-5-8 Not Not shall be substituted namely vile= F. No [4 (3) 14/ET 4/84. and pass physical Tests as specefied below! ter male candidates: i) Pryrical Standard (minimum Height - 157'5 Cons. Relaxide to 5 cms. in the case of Crest - 81 Cons. Gerearlies, Assamese Gorkhas, and possessors of the Scheduled Tribes. (Jelly expandedaille minimum espansion of 5 Cons.) Relondin given to coldidates of Rinmaon Region and Nagaland trisals uso vide Boarda lettor de 11-8-66 ii) Shysical Tests: darking = 1600 mbs. in 15. ms Cycling = 8 KKs. in 30 mis For Frende Candidates . D. Physical Standards (minimum) deight relaxable 12:5 cms. and deight = 152 Cms. weight = 48 kgs. aced by 2 Kgs. for Gorkhas, Garaalis Assamere and members of the Scheduled Fribes, people of Kanaon Regions Nagalandanibusi (i) Physical Tests: aralking - 1 km. in 20 mbs. Che above physical standards/Tests-Creleis - 3 kms. in 25 mbs. photo be explicable for tilling up the posts by proportion its om?"

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Non-Ministerial P. 1640 - 60 - 2600 have put in a quired to possess such participation of 3 standards and pass such years service in cal tests as may be specified the Department the Central Board of Fact Customs from time to the	1	Group 'C'			case of Govt.	tion,	
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the Department. the Central Boarden Fact. Customs from time to time	William Park	granding the second sec	FA - 75	2907	nininjung of 3 :	ed proseptions	iss such i
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Amended viole 20th FN. A-12018/9192 Ad by B. at 18.25

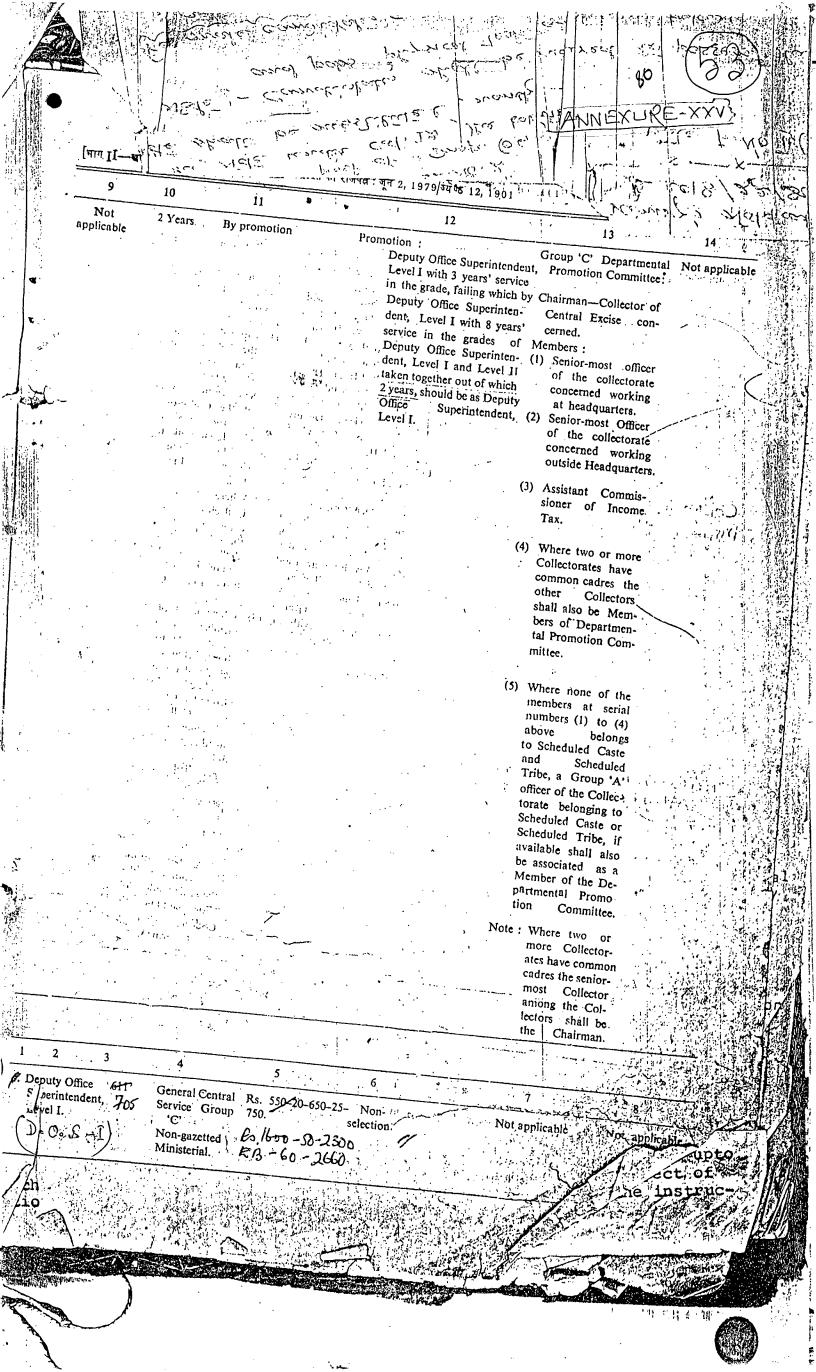
The following amendment is hereby made against Srial No.2 relating to the post of Respector (Ordinary Grade), in Column 2, for the brackets, lettere, words and umber, "(i) Upper Division Clerks with 5 years service" substituted by words

"(i) Upper Division Clerks/

by words

"() Upper Division Chrks/
Stenographes (Ordinary Grade) with
five years' service". w.e.f. 21.6.80

[Authority: Ministry of Finance an Notification letter F.N.A12018/12/Ad.III-B dt. 257.80]

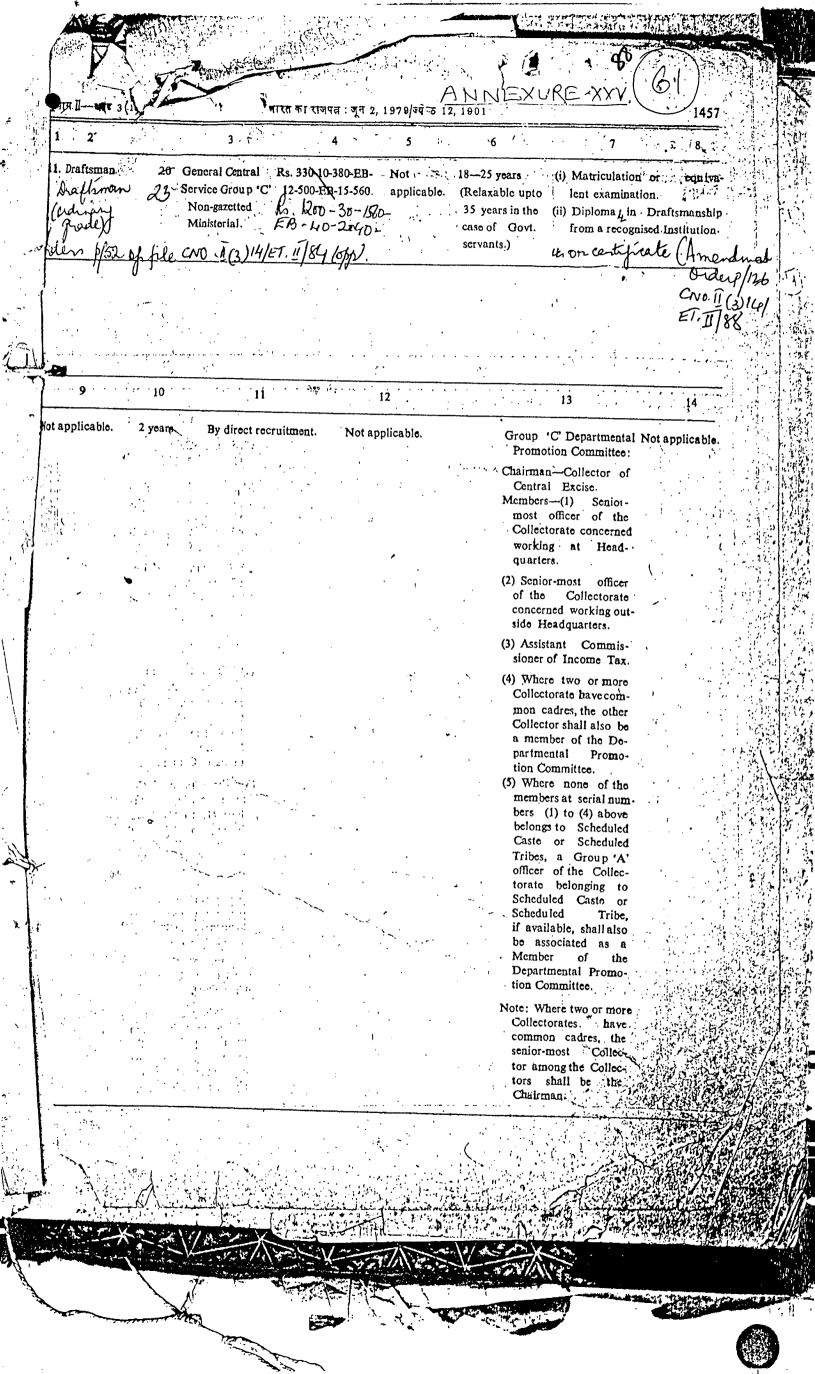


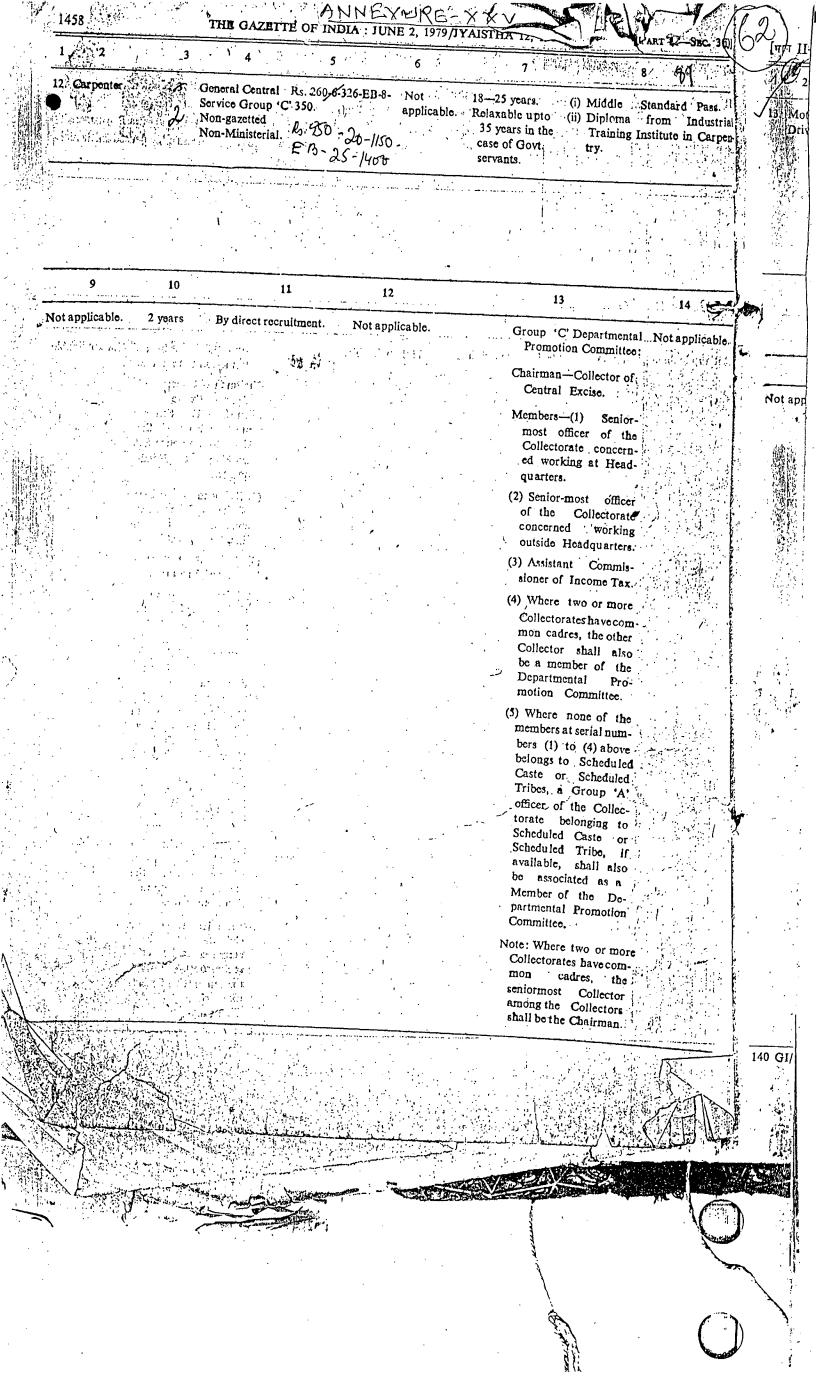
नारत का राजपत : जून 2, 1979/श्येष्ठ 12, 1901

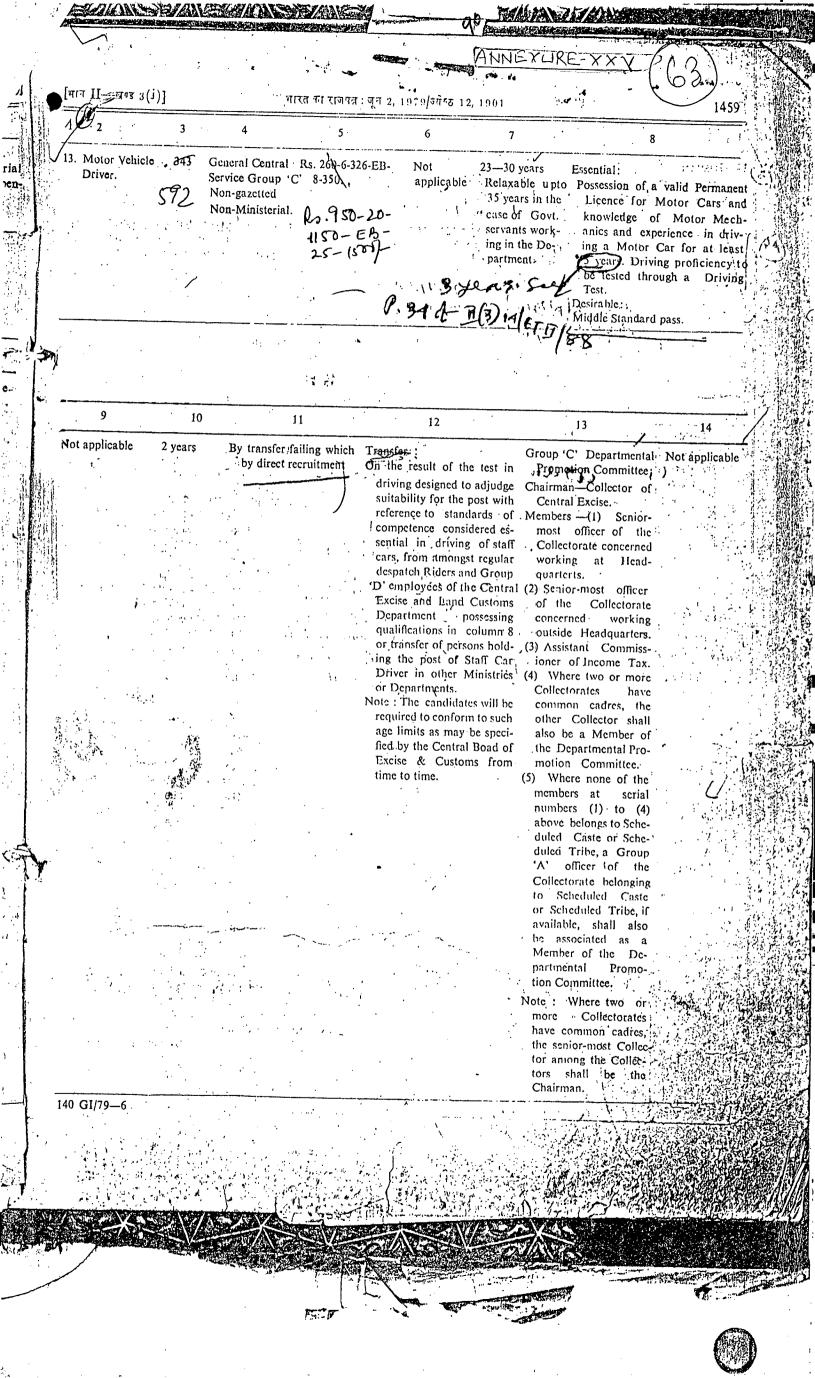
10 Group 'C' Departmental t applicable By Promotion Promotion: 2 years Division Clerk Promotion Committee: (i) Upper with 5 years service in Chairman-Collector of Central | Excise conthe grade. cerned. (ii) Stenographers (Ordinary Grade) with 7 years com-Member: bined service of Steno-(1) Senlor-most officer grapher (Ordinary Grade) Collectorate of the Upper Division concerned working at and Clerk; if any who qualify Headquarters. (2) Senior-most 'officer in the departmental exaof the Collectorate mination in technical sybjœis concerned working Ministry of Feriouse, Darlog Kan (11), Stemographers (indivary outside . Headquare Assistant Commis-Income Microsland letter Tax. (4) Where two or more _ ld anun aliam Collectorates have FNO. A. U12018/8/81 commod cadres; the in dech mi cel subjects ... Ad. 111-B. at 27.2-82 other Collectors (111) Promotion to the goods. shall also be members of Departmental of Deputy office Superintendent Promotion Committeel havel-ir will be made Where none of the upper division clarkes and members Serial Numbers (1) Blanoguaphers (ordinary grade to (4) above belongs to scheduled Caste o inter the in or Scheduled Tribe, a Group A Officer of the Collectorates belonging to Scheduled Caste or Scheduled Tribe, if available, shall also be associated яЗ member of the Dopartmental Promotion Committee. Note: Where two or more Collectorates have common cadres, the senior-most Collector among the Collectors shall be the Chalrman. Upper Division - 947 General Central Rs. 330-10-380-EB 20-25 years -Degree from a recognised Service Group 2,796 12-500-EB-15-560. Relaxable upto ... University or an equivalent 35 years in case. qualification. Non-gazetted 41200-30-1580 of departmental KB-40-2040 Ministerial. candidates, who have put lo a minimum of three years service in the De-"Between 18 and 75 years "(relaxable in case of Government servants up 40 years in case of general candidates and up to 45 years in respect of

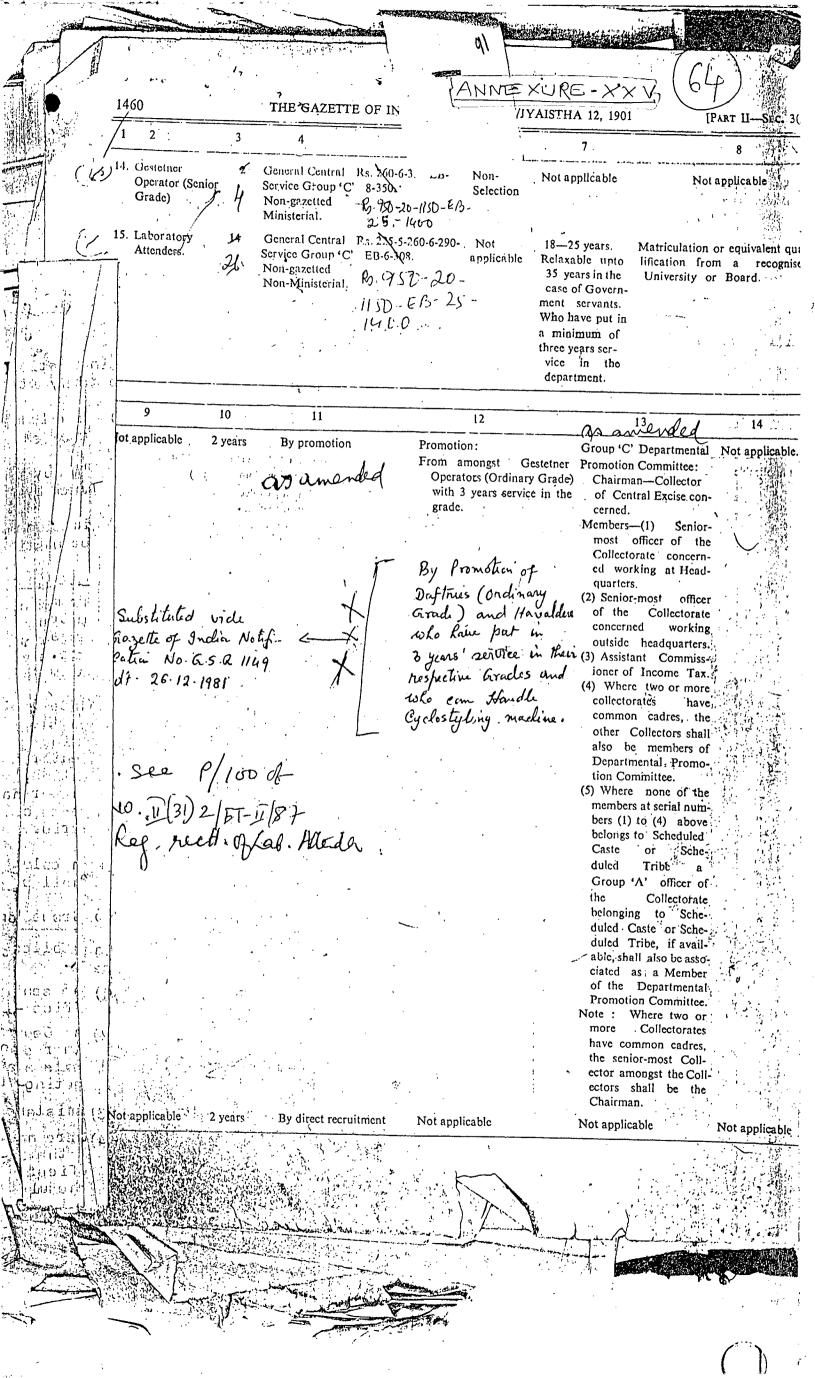
sadule Tribe candidates in accordance with orders issued by the Cantral Government)

(10 CNO. 11/3) 14/61. [भाग II--खण्ड 3(i)] मारत का राजपंत : जून 2, 1979/ज्ये व्ह 12, 1901 Stenographer \$90 General Central Rs. 330-10-380-EB-Ordinary Not 527 Service Group 12-500 FB-15-560. 18-15 Years (i) Matriculation or equivalen t Grade III applicable Relaxable for 'C' qualification. Ro. 1200-30-180= Govt. Servants (ii) Speed of 100 Non-gazetted. ords. per working in the Ministerial. E B-40-2040 minute in English or Hindi Shorthand and 40 words Department upto 35 years). per minutes in/English typo- On writing (30 words per minute as ameide In Hindi type writing) provided 1/A that where /sufficient candi-Vide aranda dates with a speed of 100; Order F/A words per minute in stenocol no cavi p/3 graphy are not available candidates with a speed of 80 5 words per minute in stenography may be considered for appointment. Not applicable 13 2 years By selection through a limited Group 'C' Departmental Not Not applicable competitive test amongst Promotion Committee appli-Lower Division Clerks in cable Chairman—Collector. the Central Excise and Land of Central Excise. Customs Department with Mombers: at least 2 years in the grade (1) Senior most officer. possessing the qualifications of the Collectorate prescribed in column 8 failing which by direct recruitoncerned working at Hondquarters. ment. (2) Senior-most officer of the collectorate concerned working outside Headquar-!. ters. (3) Assistant Commissioner of Income Tax. (4) Where two or more Collectorates have common cadres, the other Collectorshall also be a members of the Departmental Promotion Committee. (5) Where none of the members at serial numbers (1) to (4) above belongs to Scheduled Caste or Scheduled Tribes, a Group 'A' officer of the Collectorate belonging to Schoduled Caste or Sche-duled Tribe, if available shall also be associated as Member of the Departmental Promotion Committee. ote: Where two or more Collecto Note: mon cadres, the loctor among Collectors , the shall .. be Chairman:









ANNEXURE-XXV



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[भाग IIखण्ड 3(i)]		भारत व		न 2, 1979/ज्येष्ठ 12, 190	7	. 8	· ·
1 2	3	4	. 5	6	licable	Not applic	able ,
16. Record Keeper	108	General Central R Service Group C Non-gazetted Non-ministerial	s. 225-5-260 EB-6-308 C3. 525-2 E 132	5-900	Not applicable		. :
·						.3	14
9	10	11		12		epartmental Not a	applicable
Not applicable	2 years	By promotion		Promotion: By promotion from a Daftries (both selewell as ordinary graceord Sorters Grations: Essential: Middle pass and a macrice of 6 years a (ordinary grade) of service as Daftry Grade) or Record (Group D). Desirable: Capable of handling clerical job in Enarthindi.	mongst Cromotion Cotion as ade and coup D) In g qualification in the coup of the control of the	Collector of Excise con- (1) Senior— fficer of the officer of the officer of the officer of the officer offi	
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Note: The number of posts mentioned in column 3 of the recruitment rules may vary from time to time.

[F. No. A 12018/12/78-Ad III B]

केन्द्रीय उत्पाद शुल्क ग्रीर सीमा शुल्क बोर्ड

नई दिल्ली, 19 मई, 1979

सा॰ का॰ ति॰ ४४3.—राष्ट्रपति, संतिशान के मनुष्छेद 309 के परन्तुक द्वारा प्रदत्त णवितयो का प्रयोग करते हुए, केन्द्रीय उत्सद मुक्त

ा. संक्षिप्त नाम भीर प्रारम्भः---(1) इन नियमों का नाम हिन्दी अनुवादक भर्ती नियम, 1979 है।



1.3

विहित महुँक मुब्बि पूरी करने के आधार पर प्रोन्नति के लिए विचार किया जाता है तो उस श्रेणों में उससे प्रयेष्ठ उन सभी व्यक्तियों के श्रेणों में उससे प्रयेष्ठ उन सभी व्यक्तियों के श्रेणों में उससे प्रयेष्ठ उन सभी व्यक्तियों के श्रेणों में प्रयोग जाता है तो उस श्रेणों में तथा की श्रेणों में सेवा की प्रिक्त प्रदेश में इस बात के होते हुए भी कि उन्होंने उस श्रेणों में सेवा की प्रिक्त प्रदेश मुद्दी की है किन्तु परित्रीका की विदिस श्रविध भाराध्व अभाग की विद्रा श्रविध भाराध्व अभाग की विद्रा श्रविध भाराध्व अभाग की स्वा जाएगा।"

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	अस्त र से भूती करने में किन परिस्थितियों में संघ लोक सेवा प्रायोग से परामर्ग
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er the man range deposite to be the con-	1 - 2 - 1 - 1 - 1 - 1 - 1 - 1 - 1 - 1 -
तमूह "ग" विभागीय प्रोन्नति समितिः । १४० ५०० । १११	्रहेशात्र हेर्ने का त्र हुक्त क्राप्ते क्ष्म <mark>लागूनहीं होता</mark> पुत्र का कार्यों हा होते जा होत्र कार्याः वर्षेत्र का विकास विवास किर्मान
सदस्य: सीमाशुल्क सदन के दो समृद्	हायक जाग-कर १९११ में १९११ वर्ष १९११ । १९११ मध्ये १९११ मध्ये १९११ मध्ये १९११ मध्ये १९११
भायुगत ।	ां [फा.सं. ए-12018/9/95-प्रशाII <u>]</u> -बी]
the printing for a contract of a contract of the contract of t	्राहितः १मो. पी. ब्राह्ना, अवह प्राचित्र १९२०
टिप्पण: भूंस नियम सा.मां नि: 67 में नारीज 12-5-1 मिए गए हैं :-	979 ग्रारा प्रकाशित किए ये घोर उनमें उसके पश्चात् निम्यलिश्रित द्वारा पश्चात्वर्ती संशोधन
सा.का.नि. सं. 195 सारीख 27-2-82	
सा.का.नि. ¹ सं. 529 सारीख 2-6-84	The City of the Court of the Co
सा.की.कि.कि.कि.कि.कि.कि.कि.कि.कि.कि.कि.कि.कि.	particles and state of the stat
सा.का.नि. सं. 1128 तारीख 7-12-85	東海が作りの一番を持ちた。 東海が作り 東京の 1985 1985 1985 1985 1985 1985 1985 1985 1985 1985 1985 19 東京の 1985 1985 1985 1985 1985 1985 1985 1985 1985 1985 1985 1985 1985 1985 1985
सा,का.नि. सं. 475 तारीख 20-6-87	गरिष्य ।
सा.का.नि. सं. 966 सारीख 26-12-87	TERMS Advisor
सा.का.नि. सं. १६७ तारीख 20-12-87	
सा.का.नि. सं. 938 तारीख 3-12-88	पाले भरी किए एको गरी करिएमों के लिए
dirated thinkle was a second	(कार्या कार्तिक हिम्मालू कार्ति होंगे)
सा.मा.नि. सं. 672 ताराष अन्वजन	nig (m) 并 形式 [F [阿尔克] (i) These rules may be called the Customs Department [新元子Group 'C' posts Recruitment (Amendment) Rule
MOTIFICATION	1996
Now Delhi, the 12th July, 1996 G.S.R. 315.—In exercise of the powers conf proviso to article 309 of the Constitution, the Promakes the following rules further to amend the partment Group 'C' posts Recruitment Rules, 19 partment Group 'C' posts Recruitment Rules, 19	resident hereby: 2 In the Schedule to the Customs Department Group Coustoms Department Group Coustoms Department Group Coustoms Department Rules, 1979, the following shall be added an amoly: 379, namely: 41-16-60d-namely:
स्तरक प्रकार विकास स्वर्धित है। एक का स्वर्धित	Scale of Pay _ Whether select
Sl. Name of post Number o	of Classification Scale of Pay Whether selection non-selection post
<u> </u>	5 6
1 (12 n 12 2 n 1 7 1 1 2 1 2 2 2 2 2 2 2 2 2 2 2 2 2 2	Coneral Central Service Rs. 1350-30-1440-40-1800- Non-Selection
*Subject to variation	
dependent on	1. because (1)

Administrative Curcer CUSTOMS DIVISION



ears of ser	vice admissible 30 of Central	~	lifications required ct recruits	for tional que cribed for will apply	alification pres- direct recruit in the case of
	7	ö	9 , å.(- 10
Not applica	able	Not applicable	Not applicable (1	र ाह ठेल Not ap	plicable
			12:37	नणाक त्ला वंशास्त्र	, <u>u </u>
			2" :	17 % 050 50M 3E	io e
			10 o 1	CLOSE STATE	(i)
Period of probation if any	recruitment or by promotion or by deputa- tion/transfer and percentage	In case of recruitment, by pro- motion/deputation/transfer, grade from which promotion/de putation/transfer to be made	position		Circumstances in which UPSC is to be consult- ed
	of the vacancies to be filled by by various methods				
11	12	. 13		14	15
2 years	By promotion	Promotion:—Upper Division Clerk with 3 years regular service in the grade subject to their passing "Retention Examination "for the purpose of claiming seniority in the grade of Tax-Assistant. Note:—If a junior person is considered for promotion of the basis of his completing the prescribed qualifying period of service in that grade, all persons senior to him in the grade shall also considered for promotion no withstanding that they may not have rendered the prescribed qualifying period of service in that grade but ha completed successfully the prescribed period of probation".	tion Commic Chairman:—Customs Member:—To Officers of Customs And the Assistence of Incommic Customs be be bet	Commissioner of wo Group 'A' Customs House istant Commis-	Not applicable

[F. No. A-12018/9/95-AD-III-B]
O.P. AHUIA, Under Secy.

Foot Note:—The Principal Rules were published vide O.S.R. 671 dated 12-5-1979 and subsequently amonded vide:

GSR No. 195 dt. 27-2-82

GSR No. 529 dt. 2-6-84

GSR No. 1249 dt. 15-12-84

GSR No. 1128 dt. 7-12-85

GSR No. 475 dt. 20-06-87

OBR No. 966 dt. 26-12-87

GSR No. 967 dt. 26-12-87

GSR No. 938 dt. 3-12-88 GSR No. 597 dt. 19-10-91

GSR No. 672 dt. 31-8-94

14

missionerate failing which any other senior-most Deputy Commissioner (Headquarters) available at the time of DPC meeting—Member.

- (iii) Assistant Commissioner Income Tax—Member
- (iv) Where none of the members at serial number 1 to 3 above belongs to the Scheduled Castes or the Scheduled Tribes a Group 'A' Officer from outside the Department belonging to the Scheduled Castes or the Scheduled Tribes, shall also be associated as a member of Departmental Promotion Committee.

[F. No. Λ-12018/9/95-AD-III-B]
O. P. AHUJA, Under Secy.

Note: The principal rules were published vide G.S.R. 742 dated 5-5-1979 and subsequently amended vide.—
G.S.R. No 5. dt. 26-12-1980

G.S.R. No. dt. 21-6-1980

G.S.R. No. 852 dt. 28-7-1980

G.S.R. No. 993 dt. 7-11-1981

G.S.R. No. 1150 dt. 26-12-1981

G.S.R. No. 194 dt. 27-2-1981

G.S.R. No. 72 dt. 13-1-1984

G.S.R. No. 527 dt. 2-6-1984

G.S.R. No. 530 dt. 2-6-1984

G.S.R. No. 990 dt. 22-9-1984

G.S.R. No. 1248 dt. 15-12-1984

G.S.R. No. 501 dt. 22-5-1985

G.S.R. No. 230 dt. 2-4-1988

G.S.R. No. 939 dt. 3-12-1988

G.S.R. No. 87 dt. 13-02-1993

Allessa Administrative Officer CUSTOMS DIVISION GUWAHATI.

Drienal letter at p/52 p fle enous ANNEXURE-XXVII TO BE PUBLISHED IN PART II SECTION 3, SUBSECTION (1), OF THE GAZETTE OF INDIA GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF REVENUE New Delhi, the 25th August, 1984. NO TALFICATION S.R. 990* In exercise of the powers conferred by the proviso o article 309 of the Constitution, the President hereby makes the Pollowing rules further to amend the Central Excise and Land Customs Department Group Co Rosta Recruitment Rules, 1979 amaly :-(I) These rules may be 'called the Central Excise and Land Customs Department Group & Composts Recruitment (Fourth Amendment) Rules, 1984 (2) They shall come into force on the date of their publication in the Official Gazatte. Committee of the state of the s In the Schedule to the Central Excise and Land Customs Department Group Co posts Recruitment Rules, 1979, -(i) after serial number 10 and the entries relating thereto, the following serial number and entries shall be inserted, namely 3-General Cen- 8.425-15- Non-tral service 500-EB-15- Sele-Draf teman Group C. Non- 560-20-700 ction. (Subject ito: Senior variation ~ gazetted Minis- A: Grade) on work load) terials / www. promotion. NII Draftsman No Not promotion (Ordinary Gr appli-Boli with 5 years CODLE lar service i grada

Group Committee :

No to

- **《中国》(1984年)** 这个对话的性情解的是智慧的自己的 Single Collectorate, i.e., Collectorates having no common cadre +
 - (1) The Senior-most Additional Collector at Headquartes Office - Chariman.
 - (2) The Deputy Collector Headquarters, failing which other senior-most Deputy Collector (at Headquarter) available at the time of Departmental Promotion Committee meeting 🛥 Member. 🦠
 - (3) Assistant Commissioner of Incom-Tax Member.
 - (4) Where mak mone of the members at Serial No. 11 4 belongs to the Scheduled Castes or the Schedule a Group A. Officer from outside the Department belonging to the Scheduled Castes or the Schedled Trib shall olso associate as a member of Department grometi Committee.
- Composite Collectorates, i.e. two or more Collectrates (II)having common cadre M. was the
 - (1) The senior-most Additional Collector from e/ch of the Collectorates (the senior-most officer among them would be the Chairman).
 - (2) The Deputy Collector Headquarters of the odre controlling Collectorate, failing which any other senor most Deputy Collector (Headquarters) available at the lime of Departmental Promotion Committee meeting - Member.
 - (3) Assistant Commissioner of Income-tax Mambers
 - (4) Where none of the members at serial No. /1 to 3 above belongs to the Scheduled Caste or the Sheduled Tribes, a Group A officer from outside the Deartment belonging to the Scheduled Caste or Scheduled Trbes, shall also associate as a member of Departmental Fromotion Committee
 - (ii) against serial number 11, in column 2 for the world word "Draftsman".

"Draftsmant the words and brackets "braftsman" (ordinary Grade) " shall be substituted.

F.NO.A-12018/9/81-Ad.III-8

UNDER SECRETARY TO THE GOVE OF

5d/-

Administrative Officer CUSTOMS DIVISION WAHATL

(ANNEXURE-XXV)))

OFFICE OF THE COMMISSIONER OF CENTRAL EXCISE : SHILLONG

DATED, SHILLONG THE 08.02.2000

Subjects - Estt. Promotion. Transfer and Posting to the grade of Inspector - Order Regarding -

PART-I

PROMOTION

The following Stenographers Gr.II. Tax Assistants, U.D.Cs and Stenographers Gr.III of Customs & Central Excise are hereby promoted to the grade of Inspector in the Scale of Pay of %:5500-175-9000/- with effect from the date they assume charge of higher post in the places of postings:

<u>sl.no</u> .	Name	PRESENT PLACE OF POSTING
	s/shri	
1.	Smt.Falguni Bhattacharjee	Tinsukia C.Ex. Division.
2.	Th.Dhaneswar Singh	Dhubri C.Ex. Division
3.	Abhoy Chakraborty	Agartala Customs Division
4.	Nirmal Chakraborty	Tinsukia C.Ex. Division
5.	Ratan Kr. Deb	Guwahati C.Ex. Division
6,6	Pradip Kr. Biswas	Dibrugarh C.Ex. Division
7.	Smt. Maitreyee Banerjee	Revenue Branch, Shillong
8.	Subhasish Paul	Dibrugarh C.Ex. Division
9.	Sukanta Nath	Silchar C.Ex. Division
10.	Akhil Chandra Basak	Dhubri C.Ex. Division
11.	Ranjit Kr. Dutta	Dhubri C.Ex. Division
12.	Sanjoy Kr. Barpujari	Tinsukia C.Ex. Division
13.	Jugal Kumar Lahon	Dibrugarh C.Ex. Division
14.	Smt. Jaimole K.M.	P.A. to Joint Commissioner (P&V)
15.	sandip Das (SC).	Agartala Customs Division
16.	Kanakeswar Goswami	Guwhati C.Ex. Division
17.	Nishitush Choudhury	C.C.P's Cell, Shillong
18.	Mahadeo Pra dhan	General Branch, Shillong
19.	Bimal Jyoti Dey	Tinsukia C.Ex. Division
20.	Ranjit Das	Kggimiganj Customs Division
21.	Smt. Suchana Dey	Karimganj Customs Division
22.	KamalaKanta Das (SC)	Tezpur C.Ex. Division
23.	R.K.Ibangsana Singh	Imphal Customs Division
24.	Smt. Kwiantimon DiengdoksT) Audit Branch, Shillong
25.	Banlurlem Lyngdon Tren (ST)	Establishment Branch, Shillong

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•		NNEXURE-XXVIII
		- Ratio
Sl.No.	Name	PRESENT PLACE OF POSTING
	<u>s/shri</u>	
26.	smt.Iorilla Myrthong (ST)	Accounts Branch. Shillong
27。	Anil Saikia	Dibrugarh C.Ex. Division
28•	Sanjiv Kr. Sethi	Digboi C.Ex. Division
29 •	Niranjan Malakar (SC)	Karimganj Customs Division
30.	Smt. Malabika Roy (SC)	Silchar C.Ex. Division
31.	Shyamal Deb (3C)	Dibrugarh C.Ex. Division
32.	Kajal Kr. Manadal (SC)	Dhubri C.Ex. Division
33.	David N.Sangma (ST)	Central Excise (Tech). Shillong
34.	Smt. Bansharei Kharkonger(ST)	Revenue Branch, Shillong
35.	Ashsish Dutta (SC)	Dibrugarh C.Ex. Division
36.	Rambilash Das (SC)	Jorhat C.Ex. Division
37.	Smt. Hatkim Lhovum (ST)	Imphal Customs Division
38•	Darilang Pakyntein (ST)	Customs (Accounts), Shillong
39 •	Dal Suanthang (ST)	Imphal Customs Division
40.	Utpal Das (SC)	P.A. TO C.C.E., shillong
41.	Parag Kanti Das (SC)	P.A. to Joint Commissioner (Tech)

The seniority of the above officers in the grade of Inspector will be in the order shown above.

They are hereby asked to exercise option within one month from the date of promotion as to whether their initial pay should be fixed in the higher post on the basis of F.R. 22(I)(a)(1) straightway without any further review on accrual of increment in the pay scale of the lower post or their pay on promotion should be fixed initially in the manner as provided under F.R. 22(a)(1) which may be re-fixed under the provisions of F.R. 22(I)(a)(1) on the date of accrual of next increment in the scale of pay of the lower post. Option once exercised shall be final.

In the event of refusal of promotion they would be debarred from promotion for a period of 1 (one) year.

PART-II

TRANSFER AND POSTING

On promotion all the above officers are hereby retained temporarily at their respective present places of posting. Final postings in the grade of Inspector will be issued at a later date.

- NOTE a This promotion order is issued subject to the following conditions :-
 - (a) In the event of cases ender Sealed Cover(s) being opened, the juniormost promotee(s) belonging to the General Category will be reverted.

Contd. P/3

ANNEXURE-XXVIII)

.....

(b) In the event of any deputationist (s) being reverted to parent Commissionerate, the juniormost officer(s) in the above promotion order will be reverted.

1 2.2.20°

(B.THAMAR)

JOINT COMMISSIONER (P&V)

CUSTOMS & CENTRAL EXCISE: SHILLONG

C.NO.I	I(3)19/ET.III/92/	Dated:	
	Copy forwarded for inf	ormation & necessary act	ion to se
1.	•	stoms. N.E.R., Shillong	
2.	The Joint Commissioner Capy meant for the off	(Tech), Central Excise, icer enclosed for delive	Shillong.
3.	The Assistant Commission	oner. Central Excise/Cus Copy meant for delivery	
4.	The Assistant Commission	oner/sup	erintendent
5.	The Administrative Offi	CommissionerateHqrs. Off Ccer(Customs), North East or the officer concerned	
6.	The Branch-in-Charge Central Excise Hqrs. of the officer concerned i	Brance fice, Shillong, Copy(s)	ch/Unit of meant for very.
7 +	shri/smt.	for compli	
8.	The C.A.O/F.A.O. of Hqr	· ·	
9.	Accounts - I & II/ET-I & Vigilance Branch of Hqr	II/Confidential Branch/Cs. office, Shillong.	C•I•U•~Cum~
10.	The General Secretary G Executive Officers' Ass Shillong.	roup 'C' Ministerial/Gro ociation, Customs & Cent	oup 'C' ral Excise,
11.	Guard file.		
		200	

Administrative of customs division

(B.THAMAR)

JOINT COMMISSIONER (P&V)
CUSTOMS & CENTRAL EXCISE: SHILLONG





GOVERNMENT OF INDIA OFFICE OF THE COMMISSIONER OF CENTRAL EXCISE M.G.ROAD, SHILLONG - 793 001

I STABILISHMENT ORDER NO. 59 /2001

DATED, SHILLONG THE 9th April, 2001

Subject: Establishment Promotion, transfer and posting to the grade of Gr. 'B'Gazetted Ministrial Officer-order regarding.

PARTI

PROMOTION

Simi Gaun Purakayastha, Office Superintendent of Central Excise & Customs, at present posted in Adjudication Branch of Central Excise Office, Shillong, is hereby promoted to the grade of Gr. 'B' (Gazetted) Ministrial Officer (Admin.Officer/E.A/A.C.A.O) in the scale of pay of Rs.6,500-200-10,500/- with effect from the date she assumes charge of higher post at the place of posting until further orders.

She is hereby asked to exercise option within one month from the date of promotion as to whether her initial pay should be fixed in the higher post on the basis of FR 22 (I) (a) (1) straightway without any further review on accrual of increment in the pay scale of the lower post or her pay on promotion should be fixed initially in the lianner as provided under FR 22 (a) (i) which may be refixed under the provisions of FR 22 (I) (a) (1) on the date of the lower post increment in the scale of pay lower post. Option once exercised shall be final.

In the event of refusal of promotion she would be debarred from promotion for a period of one year,

PART II

TRANSEER AND POSTING

On promotion Smti Gauri Purakayastha, is hereby transferred and posted to Jodhat Central Excise Division as Administritive Officer, Jorhat Central Excise Division.

(Z. TOCHHAWNG)

COMMISSIONER

CENTRAL EXCISE SHILLONG

..NO.II(3)5/時期/91/ 3 2001

y forwarded for information and necessary action to :-

- 1. The Commissioner of Customs NER, shillong.
- 2. The Additional Commissioner (Tech), Central Excise Hgrs. Office, Shillong.
- 3. The CAO/PAO ,Central Excise & Customs ,Shillong
- 4. Sint. Gauri Purkayastha, Office Superintendent, for compliance.
- 5. Accus (811/6" ---

. Office Shillong.

- G. The General Secretary, Gr 'C'Ministrial /GR. 'B' Gazetted Ministrial Officers' Association, Customs & Central Excise, Shillong.
- i. Guard file.

Administrative Officer
CUSTOMS DIVISION
GUWAHATI.

(B.THAMAR)

ADDITIONAL COMMISSIONER (P&V)
CUSTOMS &CENTRAL EXCISE
SHILLONG



GOVERNMENT OF INDIA OFFICE OF THE COMMISSIONER OF CENTRAL EXCISE M.G.ROAD, SHILLONG - 793 001

ESTABLISHMENT ORDER NO. 186/2001 DATED, SHILLONG THE 13th DECEMBER, 2001.

Subject: Upgradation of P. S. (Sr. P. A.) to Senior Private Secretary in Non-Secretariat Central Government offices - Order Regarding.

Vide Ministry of Finance, Department of Revenue's letter F. No. A -12018/ 1/2001 - Ad. II B dated 20.11.2001, Shri Sukumar Mandal, Sr. P. A. is upgraded to Sr. Private Secretary in the scale of pay of Rs. 7500 - 12000/- w.e.f. 11.04.2001 and with a new designation as Senior Private Secretary.

> CØMMISSIONER CENTRAL EXCISE: SHILLONG.

ANNEXURE-XXIX

C. No. I(6)1/ET-I/2001/

Copy forwarded for information & necessary action to: -

- 1. The Deputy Secretary, Ad. II B., Government of India, Ministry of Finance, Department of Revenue, New Delhi - 2.
- The Chief Commissioner (EZ), Central Excise & Customs, 15/1 Strand Road, Customs House, Kolkata - 700 001.
- 3. The Commissioner of Custom, North Eastern Region, Shillong. Copy meant for the concerned officer is enclosed for delivery.
- 4. The Deputy/Assistant Commissioner, Central Excise/Customs Division (All).
- 5. The CAO/PAO of Hqrs. office, Shillong.
- 6. Shri S. Mandal, Sr. Private Secretary for compliance.
- 7. All Gazetted Officers of Central Excise/Gustoms Hors. office, Call Branch Shillong.
- 8. All Section Heads of Central Excise/Customs Hqrs. office, Shillong.
- The A. O. (Customs), N. E. R., Shillong.
- 10. Accounts I & II/ET-I & II/Confidential Branch/CIU-cum-Vigilance Branch of Hors. office, Shillong.
- 11. Guard file.

CUSTOMS DI GUWAHATI.

ADDITIONAL COMMISSIONER (P&V) CUSTOMS & CENTRAL EXCISE: SHILLONG.

OFFICE OF THE COMMISSIONER OF CENTRAL EXCISE : SHILLONG :

FROM

A. HUSSAIN

ASSISTANT COMMISSIONER (A/E),

CENEXCISE, SHILLONG.

ΤO

LAKHOIR SINGH UNDER SECRETARY,

FINREV, NEW DELHI

F.NO. V(30)28/HORS.AE/SH/99 DATED 19TH APRIL, 1999 (.) REFER RAJYA SABHA STARRED QUESTION DY.NO.006801 REGARDINNG PROMOTION AVENUES OF ASSISTANT DIRECTOR (O.L) AND HINDI TRANSLATORS IN THE SUBORDINATE OFFICES OF MINISTRY OF FINANCE ENCLOSED UNDER MINISTRY'S F.NO.H-11017/1/99-AD.IIIA DATED 5th APRIL, 1999.(.) PARTWISE REPLY IS FURNISHED BELOW (.)

NO SUCH PROMOTIONAL AVENUES EXIST AT PRESENT.

PART - 2 NO COMMENTS BEING A POLICY MATTER

IN RESPECT OF ASSISTANT DIRECTOR, ONE POST IS LYING VACANT AT PRESENT FOLLOWING OFFICER'S PART - 3 TRANSFER ON INTERCOMMISSIONERATE BASIS(.) HOWEVER ONE SANCTIONED POST OF JUNIOR HINDI TRANSLATOR ! IS WORKONG UNDER THIS COMMISSIONERATE SINCE 1990 WITH NO PROMOTIONAL AVENUES: (.)

> ASSISTANT COMMISSIONER (A/E) CENTRAL EXCISE, SHILLONG.

C.NO.V(30)28/Hqrs.AE/CE/SH/99

Dated :- 19th April'99.

Copy for information forwarded to the Chief Commissioner, . East Zone, 15/1, Strand Road, Customs House, Calcutta - 700 001.

NIAZZUH

ASSISTANT COMMISSIONER (A/E).

-o0o-

GUWAHATI.

CONFIDENTIAL

OFFICE OF THE COMMISSIONER OF CENTRAL EXCISE: SHILLONG:

C.NO.II(12)1/CON/88/ 99

Dated: - 13/2/97

To

Shri Eunus Ali, Jr. Hindi Translator, Customs and Central Excise, Shillong.

Subject: - Facility for appearing in the Departmental Promotion Examination - C/Reg.

This is to inform you in response of your representation dated July 7th, 1996 on the above cited subject that Hindi Translator have their own channels of promotion and are not eligible for either appearance for Departmental Examination or promotiom to the grade of Inspector of Central Excise Group 'C' Executive as per the provisions of the Recruitment Rules.

This was intimated by the Ministry vide their letter F.No.A.34011/15/96-Ad-III.A dated November 21, 1996.

(R.B.PASSAH)

ASSISTANT COMMISSIONER (HCRS.)

Administrative Officer CUSTOMS DIVISION GUWAHATI. Shi A. Deblem,
The Central Govt S. Standing
Counsel, Guwahati.

Sir,

Please find herewith the Original Application

No. being filed by me in the Hon'ble Central Administrative Tribunal, Gauhati Bench, Guwahati.

ENCLO :- O.A and Annexures.

Reciond 7/8/02 Sc. C. S. S. C. JUNIOR HINDI TRANSLATOR

CUSTOMS AND CENTRAL EXCISE, SHILDONG.

Yours fathfully,

To

PANNEXURE-XXXII) px

The Chairman,
Central Board of Excise & Customs,
Ministry of Finance,
Department of Revenue,
North Block,
New Delhi-2.

(Through the Commissioner of Customs & Central Excise, N.E.R., Shillong)

<u>Subject</u>:- Prayer for inclusion of the Category of Translators in the Recruitment Rules, 1979 of the Central Excise and Customs Department Gr. C posts, regarding.

Sir,

With due respect, I beg to lay before your kind honour the following lines for your kind consideration:-

That Sir, I was appointed in this department in the pay scale of Rs.1,400-2,300 (prerevised) as Junior Hindi Translator, Gr.'C' non-gazetted ministerial officer.

That Sir, as per the Rules, a Junior Hindi Translator is promoted to the grade of Sr. Hindi Translator after completion of 3 years continuous service and again a Sr. Hindi Translator is promoted to the grade of Assistant Director (Official Language) on completion of 5 years of continuous service.

That Sir, I will be completing 12 years of continuous service as Jr. Hindi Translator in the month of July, 2001 but I have not given promotion to any grade or post till date as because there is no any sanctioned post of Sr. Hindi Translator exists in the Commissionerate of Customs & Central Excise, Shillong. Hence, my promotional scope is 'NIL' in my own channel and stagnation is being faced by me in the department, since I cannot avail the other promotional channel available in the department.

That Sir, the Translators of the department cannot be promoted to other grades of the department other than their own promotional channel whereas the Lower Division Clerk, Upper Division Clerk, Stenographer Gr.II & Gr.III, Draftsman etc. though they are of same group of the Translators (i.e. Gr.'C' non-gazetted ministerial officer) but they can get promotion on their own channel as well as other channels of the department.

That Sir, the L.D.C. and U.D.C. are promoted to the grade of Administrative Officer? Assistant Chief Accounts Officer / Examiner of Accounts and even upto the grade of Chief Accounts Officer in their own promotional channel and at the same time they can opt for executive promotional channel of Inspector grade. Stenographers also can avail the promotional channels of ministerial officers, executive officers as well as their own promotional channel. Similarly, Draftsman too can avail the promotional channels of ministerials as well as executive officers.

That Sir, the Translators, L.D.C, U.D.C, Stenographers, Draftsman etc. are all appointed under the Ministry of Finance, Department of Revenue and under the Central Board of Excise and Customs (all are of Gr.C non-gazetted ministerial posts), but surprisingly the category of Translators is not treated equally amongst the equal and differentiation is made illogically in the matter of promotion without any reason, which amounts to violation of Fundamental Rights.

That Sir, neither I am given promotion to my own channel nor I am given promotion to other channel of the department, due to lack of sufficient scopes, Rules & provisions.

That Sir, promotional avenue / scope is an incentive to an employee for his better performance and so lack of promotional scope / avenue amounts to degeneration of service and stagnation, establishing a total demoralising effect on an employee. As such the promotional avenue / scope must be afforded to the employee.

ps (79)

I, therefore, pray that my above humble submission may kindly be considered and an order may kindly be passed for inclusion of the category of Translators in the Rules namely "the Central Excise and Land Customs Department Gr.'C' posts Recruitment Rules, 1979", so that besides my own promotional channel, I can also avail the other promotional channel as well as the Executive channel of Inspector grade available in the Department.

Yours faithfully,

(EUNUS ALI)

JUNIOR HINDI TRANSLATOR CUSTOMS & CENTRAL EXCISE : SHILLONG

Copy forwarded to Shri A.K. Pande, Member(P&V), Central Board of Excise & Customs, North Block New Delhi-2, for information and necessary action please.

(EUNUS ALI)

JUNIOR HINDI TRANSLATOR

CUSTOMS & CENTRAL EXCISE: SHILLONG

Administrative officer COSTOMS DIVISION COSTOMS DIVISION

ONE D.





CBEC NOTIFIES POSTS UNDER CADRE-RESTRUCTURING PLANS

By Taxindiaonline News Service

NEW DELHI, 20 JULY: OUTPACING the sister revenue Board which had taken more than two months, the CBEC has notified the additional posts sanctioned by the Cabinet under the proposed cadre-restructuring plans. A large number of posts have been created for the Group B, C & D cadres besides the Group A. A few junior cadres have been merged with the ministerial cadres. There are a few small cadres which have been left unaltered. The details are as follows:

F.NO.A-11019/72/99 Ad.IV.
GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE
CENTRAL BOARD OF EXCISE & CUSTOMS

New Delhi, Dated: July 19, 2001.

Τo

All Chief Commissioners of Central Excise at Customs, All Chief Commissioners of Customs,

All Directors General,

All Commissioners of Central Excise/Customs/Directors under CBEC.

Subject: - Restructuring of Customs & Central Excise Department

Sir,

I am directed to say that the Central Government has approved the restructuring of Customs & Central Excise Department. As a result of restructuring there has been a change in the number and nomenclature of the various grades/posts. The revised number and designation of the various posts at different levels in Customs and Central Excise Department has been indicated in Annexure-'I'

- 2. All the posts at different levels as per Annexure -'I' stand sanctioned with immediate effect. Wherever there is a reduction in the number of posts at any level, such reduction will be effective after the existing incumbents of the posts are promoted to the higher level or the posts fall vacant on account of retirement etc. The number of categories of the posts other than those referred to in Annexure 'I' have been kept in their existing strength and in their existing pay scales only.
- 3. No direct recruitment may be made to the various grades for the year 2001-2002 without approval of Ministry/ Department as the Cabinet has approved a one time relaxation for filling of all vacancies by promotion in all Cadres.
- 4. The formation wise distribution of posts at different levels will be notified separately.
- 5. The details of the Other Posts that have been included in the Restructuring proposal but have not been proposed to be altered on the scale or strength are included in Annexure-II.
- 6. The Cadres/Post which have not been included in the Restruturing Proposal are stated in Annexure-III.

This issues in pursuance to the approval conveyed vide Cabinet Secretariat Notification No. 28/CM/2001 (i) dated 16.07.2001.

Yours faithfully,

(K. C. Jain) Dy. Secretary to the Govt. of India

ANNEXURE I ANNEXURE II ANNEXURE III

ANNEXURE-XXXIII

ANNEXURE-I

REVISED NUMBER OF POSTS AT DIFFERENT LEVELS IN THE CUSTOMS AND CENTRAL EXCISE DEPARTMENT ON RESTRUCTURING

1		Existing Pay Scale	Post Redesignated as		Strength
EXEC	am i marketanja manda sati ya Taranisma na njen hamili ya danasaka sa hamili na marketania aman and	a second of the			
	Chief Commissioner	22400-24500	Chief Commissioner	22400- 24500	47
2	Commissioner	18400-22400	Commissioner	18400- 22400	290
3	Additional Commissioner	14300-18300	'Additional Commissioner	14300- 18300	300
4	Joint Commissioner	12000-16500	Joint Commissioner	12000- 16500	276
5	Deputy Commissioner	10000-15200	Deputy Commissioner	10000- 15200	701
6	Assistant Commissioner	8000-13500	Assistant Commissioner	8000-13500	690
B' EXEC				no. Il mano manazana materiananan nepana a principa	and the state of t
7	SUPDT.CEX / S.I.O / I.O / A.A.D	6500-10500	SUPDT.	6500-10500	9437
	SUPDT.CUS	6500-10500	SUPOT.	6500-10500	2520
	and the state of t	6500-10500	Appraiser	6500-10500	809
	Appraiser				
10	INSPECTOR / PO / EXAMINER	5500-9000	INSPECTORS	5500-9000	18053
A' MIN					155
11	CAO	8000-13500	CAO	8000-13500	
B' MIN	a la como de estado esta la como en estado en estado la como esta la comidade en estado de estado de estado de		ing and the second second		
	AO / ACAO / EAO	6500-10500	AO	6500-10500	972
	B Sr. PA	6500-10500	Sr. PA	6500-10500	337
	4 PROGRAMMER	NEW		6500-10500	20 .
1	5 OTHERS*				177
				. Dan market som et	
C' MIN	and the control of th		DOS-L-I	5500-9000	631
1	6 DOS L-I	5500-9000		5000-8000	1353
1	7 DOS-L-II	5000-8000	DOS-L-II	5500-9000	60
	8 DEO GR. D	5500-9000	ASSTT. PROG.	5000-8000	3152
1	.9 Sr. TAX ASSISTANT		NEW	4000-6000	5525
2	TAX ASSISTANT		INL VV		- 4 T
	21 LDC	3050-4590	LDC	3050-4590	717
	22 STENO GR-I	5500-9000	STENO GR-I	5500-9000	244
	23 STENO GR-II	5000-8000	SIENO GR-II	5000-8000	490
·	24 STENO GR-III	4000-6000	STENO GR-111	4000-6000	490
	25 OTHERS				803
C' EX	EC (OTHERS)	,			
	26 DRIVERS-I	4500-7500	DRIVERS-I	4500-7500	414
	27 DRIVERS-II	4000-6000	DRIVERS-II	4000-6000	526
	28 DRIVERS-III	3200-4900	DRIVERS-III	3200-4900	1130
[29 ARMOURER	3200-4900	ASI(weapons)	3200-4900	51
	30 OTHERS*				55

ANNEXURE-I

REVISED NUMBER OF POSTS AT DIFFERENT LEVELS IN THE CUSTOMS AND CENTRAL EXCISE DEPARTMENT ON RESTRUCTURING

s.No.		Existing Pay Scale	Post Redesignated as	Pay Scale	Sanctioned Strength
A' EXE	C				
	1 Chief Commissioner	22400-24500	Chief Commissioner	22400- 24500	47
	Commissioner	18400-22400	Commissioner	18400- 22400	290
3	Additional Commissioner	14300-18300	Additional Commissioner	14300- 18300	300
4	Joint Commissioner	12000-16500	Joint Commissioner	12000- 16500	276
5	Deputy Commissioner	10000-15200	Deputy Commissioner	10000-	701
6	Assistant Commissioner	8000-13500	Assistant Commissioner	8000-13500	690
EXEC	of the state of th		time at the graduate the experience of a property of the experience of the contract of the experience	.!	
7	SUPDT.CEX / S.I.O / I.O / A.A.D	6500-10500	SUPDT.	6500-10500	9437
. 8	SUPDT.CUS	6500-10500	SUPDT.	6500-10500	
9	Appraiser	6500-10500	Appraiser		2520
EXEC	part and the second of the sec		1	6500-10500	809
10	INSPECTOR / PO / EXAMINER	5500-9000	INSPECTORS	T 5500 0000 T	·
'MIN	e alviente se auto india, delle co se a resistante en se seu en la constitue de describir de la constitue de d	1	11101 CCTORS	5500-9000	18053
11	CAO	8000-13500	CAO	1 to	
MIN	a seed to seembe seement are bosones are worth a countries of		JCNO	8000-13500	155
12	AO / ACAO / EAO	6500-10500	IAO	T-2	·
	Sr. PA	6500-10500		6500-10500	972 .
	PROGRAMMER		Sr. PA	6500-10500	337 .
***************************************		NEW	· · · · · · · · · · · · · · · · · · ·	6500-10500	20
15	OTHERS*		,		177
MIN			***************************************		
16	DOS L-I	5500-9000	DOS-L-1	5500-9000	
17	DOS-L-II	5000-8000	DOS-L-II	5000-8000	631
18	DEO GR. D	5500-9000	ASSTT. PROG.	····	1353
	C. TAVAGE TO STATE OF THE STATE		70517. FROG.	5500-9000	60
19	Sr. TAX ASSISTANT		NEW ,	5000-8000	3152
	TAX ASSISTANT		NEW	4000-6000	5525
21		3050-4590	LDC	3050-4590	717
22	STENO GR-I	5500-9000	STENO GR-I	5500-9000	244
23	STENO GR-II	5000-8000	STENO GR-II	5000-8000	490
24	STENO GR-III	4000-6000	STENO GR-III	4000-6000	490
25	OTHERS*	The second second control of the second			803
EXEC (OTHERS)				
26 1	DRIVERS-I	4500-7500	DRIVERS-I	4500-7500	
27 [DRIVERS-II	4000-6000	DRIVERS-II	4000-6000	414
23 [DRIVERS-III	3200-4900	DRIVERS-III	3200-4900	526
29 /	ARMOURER	3200-4900	ASI(weapons)	3200-4900	1130
30 0	OTHERS*			-200 4300	55
XEC (OTHERS)	, , , , , , , , , , , , , , , , , , , ,			
	HAVALDAR	2650-4000	HAVAIDAD		
	EPOY		HAVALDAR	2650-4000	4326
		2550-3540	SEPOY	2550-3540	9339
	THERS*	1	į.	ł	
	THERS*				1071



NOTES:

- 1. The posts in the grade of Superintendents also include posts of SIO, AAD, IO of various directorates (SI No 7)
- 2. The posts in the grade of Inspectors also include the posts of P.O. and Examiner and Intelligence Officers. (SI No 10)
- 3. The posts in the grade of AO also include the posts of ACAO and EAO (SI No 12)
- 4. The existing posts in the cadres of Asstt, Tax Asstt, UDC (Sp Pay), DEO Gr (C) and DEO Gr (B) have been merged into and redesignated as Sr Tax Asstt (SI No 19)
- 5. The existing posts in the cadres of UDC, DEO(A) and LDC (except 717 posts of LDC for the purpose of promotion of Group D) have been merged and redesignated as Tax Asstt (New) (SI No 20)
- 6. The cadre of O S has been abolished and the posts have been merged in the posts of A O (SI No 12)
- 7. Other posts which exist in the department and are not reflected in the above table have been kept in their existing strength in the existing pay scales only.
- 8. Details of other posts are given in Annexure II (SI No 15, 25, 30 & 33)

(KC Jain)

Dy Secretary to the Govt of India

ANNEXURE-İI

DETAILS OF THE POSTS IN THE DEPARTMENT THAT HAVE BEEN INCLUDED IN THE RESTRUCTURING PROPOSAL BUT HAVE NOT BEEN PROPOSED TO BE ALTERED IN SCALE OR STRENGTH.

1		ial (Sl. No. 15)	
ı		,	No. of Posts
1 F	PAO		. 67
2 /	Accounts Officer		68
-	Asstt. Director (OL)		42
Ť			
ר ו	Fotal .		177
	Group 'C' Executiv	e (SI. No. 30)	
1	ady Searcher		49
2	Sub Inspector		1
3 /	A.S.I.		5
-	Total	49 to 1	55
		· A	
	Group 'C' Minister	ial (Sl. No. 25)	
1 5	Sr. Hindi Translator		24 /
2	lr. Hindi Translator		72
3 1	Hindi Typist		62
4 1	Draughtsman		, 32
5	Sr. Gestner Operato	r	17
6	A.A.O. / J.A.O.		61
7 1	Record Keeper		140
8	Accountant		377
9 1	L.D.C. (PAO)	,	5
10	Cashler	•	7
11	Dy. Cashier		3
12	Pin Point Operator		. 1
[-
ווצו	Book Binder		. 2
13	Book Binder	Total	
	Book Binder Group 'D' (SI. No.	<u> </u>	2
	Group 'D' (SI. No.	<u> </u>	803
1	Group 'D' (SI. No. Peon	33)	803 66
1 1 2	Group 'D' (SI. No. Peon Gestetner Operator	33)	803 66 140
1 2 6 3	Group 'D' (SI. No. Peon Gestetner Operator Farash	33)	803 66 140 168
1 2 4 5	Group 'D' (Si. No. Peon Gestetner Operator Farash Safaiwala	33)	803 66 140
1 1 2 4 5 6	Group 'D' (SI. No. Peon Gestetner Operator Farash Safaiwala Chowkidar	33)	2 803 66 140 168 351 57
1 I I 2 4 5 6 6	Group 'D' (Si. No. Peon Gestetner Operator Farash Safaiwala Chowkidar	33)	66 140 168 351
1 1 2 4 5 6 7	Group 'D' (Si. No. Peon Gestetner Operator Farash Safaiwala Chowkidar Mali Bhishti	33)	2 803 66 140 168 351 57
1 I I 3 4 5 6 7 8	Group 'D' (Si. No. Peon Gestetner Operator Farash Safaiwala Chowkidar Mali Bhishti Daftri	33)	2 803 66 140 168 351 57 132 6
1 I Z G A S G F F F F F F F F F	Group 'D' (Si. No. Peon Gestetner Operator Farash Safaiwala Chowkidar Mali Bhishti Daftri Peon(PAO)	33)	2 803 66 140 168 351 57 132 6 27 28
1 1 2 4 5 6 7 8 9 110	Group 'D' (SI. No. Peon Gestetner Operator Farash Safaiwala Chowkidar Mali Bhishti Daftri Peon(PAO) Sorter	33)	2 803 66 140 168 351 57 132 6 27 28
1 1 2 4 3 4 5 6 7 8 9 110 11 11 11 11 11 11	Group 'D' (SI. No. Peon Gestetner Operator Farash Safaiwala Chowkidar Mali Bhishti Daftri Peon(PAO) Sorter Scale Man	33)	2 803 66 140 168 351 57 132 6 27 28 2
1 1 2 4 3 4 5 6 7 8 9 110 111 112	Group 'D' (Si. No. Peon Gestetner Operator Farash Safaiwala Chowkidar Mali Bhishti Daftri Peon(PAO) Sorter Scale Man Liftman	33)	2 803 66 140 168 351 57 132 6 27 28 2 33
1 1 2 4 3 4 5 6 7 8 9 110 111 112 113	Group 'D' (SI. No. Peon Gestetner Operator Farash Safaiwala Chowkidar Mali Bhishti Daftri Peon(PAO) Sorter Scale Man Liftman Koyal	33)	2 803 66 140 168 351 57 132 6 27 28 2 33 18
1 1 2 3 4 5 6 7 8 9 10 11 11 12 13 14	Group 'D' (SI. No. Peon Gestetner Operator Farash Safaiwala Chowkidar Mali Bhishti Daftri Peon(PAO) Sorter Scale Man Liftman Koyal	33)	2 803 66 140 168 351 57 132 6 27 28 2 33 18 7
1 1 2 4 5 6 7 8 9 110 111 112 113 114 115	Group 'D' (SI. No. Peon Gestetner Operator Farash Safaiwala Chowkidar Mali Bhishti Daftri Peon(PAO) Sorter Scale Man Liftman Koyal Darwan	33)	2 803 66 140 168 351 57 132 6 27 28 2 33 18 7
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GOVERNMENT OF INDIA

OFFICE OF THE COMMISSIONER OF CENTRAL EXCISE M.G.ROAD, SHILLONG - 793 001

C.No.11(39)2/CON/2002/297-340

Dated: 13 MAR 2002

To

The Deputy/Assistant Commissioner(All)

The Supdt./A.C.A.O./A.O./Branc-in charge(All) (Lind) Cost Hars. office, Shillong.

Subject: Restructuring of Customs & Central Excise Department - C/R.

With reference to this Office's Memorandum C.No.I(9)1/ET.I/2001/Part-I/38945-78 dated 03.12.2002, a copy of the Action Plan for Implementation of Cadre Restructuring, is being enclosed.

In this regard, you are requested to furnish, your comments/report on any of the relevant points, pertaining to your division/branch, as mentioned in the enclosed Action Plan, on

GUWAHATI.

Please treat this as MOST URGENT.

Enlo.: As above.

ADDITIONAL

13/03 '02 12:50

ACTION PLAN FOR IMPLEMENTATION OF CADRE RESTRUCTURING

- PREPARATION, CIRCULATION AND FINALISATION OF SENIORITY LISTS OF ALL THE CADRES BELOW GROUP B. غ. ي**(1**
- HOLDING DPCS
 - Group D
 - a) Sepoy to Bavalder
 - b) Havalder to Head Havalder
 - c) Sepoy to L.D.C. through examination & type test.
 - d) Sepoy to Driver
 - Group C Ministerial
 - a) bbc tb TA
 - b) TA Lo Sr. TA
 - c) Sr. TA Lo DOS L-II
 - d) nos 4-11 to 1-1
 - e) DOS 1-1 to A.O.
 - f.) Asstl. Programmer to Programmer (Gr. B)
 - q) Sr. TA to Inspector
 - b) Steno Gr. 111 to Gr. 11
 - i) Steno Gr. 11 to Gr. 1
 - j) Stono Gr. J to F.S.
 - k) P.S. to Sr. P.S.
 - 1) Steno Grand to Inspector

Group | C Executive

- a) Inspector to Superintendent (Gr. B)
- b) Dilver Gr. 111 to 11
- , c) Driver Gr. 11 to 1.

CENTRALISATION OF CADRE CONTROL IN CCU

- a) Establish an ACR folder warehouse
- b) Hold DPCs

SPACE REQUIREMENT

a) Identify geographical jurisdiction of all Commissionerates in West Bengal

13/03 '02 12:50

ACTION PLAN FOR IMPLEMENTATION OF CADRE RESTRUCTURING

- PREPARATION, CIRCULATION AND FINALISATION OF SENIORITY LISTS OF ALL THE CADRES BELOW GROUP B.
 - HOLDING DPCS
 - Group D
 - a) Sepoy to Havalder

 - b) Havalder to Head Havalder c) Sepoy to L.D.C: through examination & type test.
 - d) Sepoy to Driver
 - Group C Ministerial
 - a) LDC to TA
 - b) TA to Sr. TA
 - c) Sr. FA to DOS L-11
 - d) pos [L-1] to L-1
 - e) DOB L-1 to A.O.
 - 1) Assit. Programmer to Programmer (Gr. B)
 - g) Sr. TA to Inspector
 - h) Steno Gr. 111 to Gr. 11
 - i) Steno Gr. 11 to Gr. 1
 - j) stono Gr. 1 to P.S.
 - ky P.S. to Sr. P.S.
 - 1) Steno Gr. 11 to Inspector
 - Group C Executive
 - a) Inspector to Superintendent (Gr. B)
 - b) Driver Gr. 111 to 11
 - c) priver Gr. 11 to 1
 - CENTRALISATION OF CADRE CONTROL IN CCU 3)
 - a) Establish an ACR folder warehouse
 - b) Hold bycs
 - SPACE REQUIREMENT
- a) Identify geographical jurisdiction of all Commissionerates in West Bengal
 - b) Identify additional space requirement
 - c) ldentify availability of leased accommodation.

2

- RE-DISTRIBUTION OF FILES AND FURNITURE a) Identify a Divisional Officer who would continue in the new Commissionerate
 - b) List out all files in the existing Commissionerates according to geographical jurisdiction and forward them to the concerned
 - c) The existing Commissionerales would prepare lists of Lurniture available with them. The furniture would then be distributed and received by these officers for the new Commissionerates.
 - d) Similarly, identify distribution of existing vehicles and requirement of additional vehicles

SEEK ADDITIONAL BUDGET FROM CBEC

C. Na. 1(55)8-9qun. \CC\Cal\SOOO

Datedd: 10.

ANNEXURE - XXXIV

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RE-DISTRIBUTION OF FILES AND FURNITURE

- a) Identify a Divisional Officer who would continue in the new Commissionerate
- b) List out all files in the existing Commissionerales according to geographical jurisdiction and Lorward them to the concerned officer so identified
- c) The existing Commissionerates would prepare lists of Lurniture available with them. The furniture would then be distributed and received by these officers for the new Commissionerates.
- d) Similarly, identify distribution of existing vehicles and requirement of additional vehicles

SEEK ADDITIONAL BUDGET FROM CBEC

Administrative Officer GUSTOMS DIVISION

ANNEXURE-XXXV

(88)

The Additional Commissioner (P&V) Customs and Central Excise, Shillong.

Dated: - 15-03-2002.

SUBJECT:- Restructuring of Customs and Central Excise
Department - C/R.

Str.

Please refer to this office letter C.No.11(39)2/CON/2002/297-340, Dated 13-03-2002 on the above subject.

It is learnt from the Action Plan for Implementation of Cadre Restructuring, that the category of Translator and Hindi Typist are not included in the plan for their promotional avenues to next higher grade on their own promotional line or other promotional channel in the department.

It is to be mentioned here that the Junior Hindi Translator and the Hindi Typist of the Shillong Commissionerate are being suffered and being faced stagnation in promotion in their own channel due to non-availability of promotional scope in their own line of promotion.

It is therefore, requested to kindly provide atleast two promotional channels to the Junior Hindi Translator and the Hindi Typist of the Shillong Commissionerate in addition to their own promotional channel as like L.D.C., T.A., and the Stenographer of the department. So, that the Junior Translator can also be promoted to the Inspector grade or other grade, and the Hindi Typist can be promoted to the U.D.C. or Tax Assistant(T.A) or other grade in the department.

Yours faithfully,

(EUNUS ALI)

JUNIOR HINDI TRANSLATOR &

INCHARGE OF HINDI CELL

CUSTOMS AND CENTRAL EXCISE, SHILLONG.

Administrative Officer CUSTOMS DIVISION CUSTOMS DIVISION

AR 2002

NO 755

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F. No. A-11013/4/2002-Ad.IV Government of India Ministry of Finance Department of Revenue Central Board of Excise & Customs

Dated: 05thJune, 2002

To

All Chief Commissioners of Central Excise and Customs,

All Chief Commissioners of Customs,

All Chief Commissioners of Customs (Preventive),

All Directors Ceneral,

All Directors.

Chief Departmental Representative, CEGAT.

Chairman, Settelment Commission.

Subject: Allocation of posts in Group 'A', 'B', 'C' and 'D' amongst various Zones/ Commissionerates and Directorates Gen. / Directorates – reg.

Sir,

I am directed to refer to Ministry's letter F. No A-11019/72/99-Ad.IV dated 19th

July 2001, notifying the revised sanctioned strength at different levels in the Central Excise & Customs department consequent to approval of cadre restructuring of Central Excise and Customs departments by the Union Cabinet.

- I am further directed to say that the allocation of staff to the Zones / Commissionerate / Directorates Gen. / Directorates at different levels has been decided by the Board and approved by the Government has been detailed in the enclosed Folder. The allocation indicated herein supersedes all earlier allocations in respect of the Cadres/Categories in the enclosed folder. The number and categories of posts in the Central Excise & Customs department other than those referred to in the enclosed Folder remains unaltered.
- 3. Separate staff strength has been allocated for the offices of Chief Commissioner, Commissioner (Appeals) and Commissioner (Adjudication) for which no separate staff had been allocated till now. The staff allocated to these formations has been shown along with the allocation to the Commissionerate in which city it is located. The model adopted for the allocation is indicated in Annexure IV of the enclosed folder.
- 4. I am also directed to request all Chief Commissioners and other Heads of Department to carefully study the details of reorganization of the Customs and Central Excise formations and bring to the notice of the Board any discrepancies or any aspects that may require review or may not have been taken into account, to enable necessary corrective steps may be taken at an early date with the approval of appropriate authority.
- previous sanction issued so far. The sanctioned strength now indicated supersedes all previous sanction issued so far. The sanctioned strength now indicated will accordingly form your sanctioned strength of Group A B C & D posts. As indicated in the preceding paras, the Chiefy Commissioners are requested to study the allocation of posts within their respective jurisdiction and proposal which are considered necessary within the overall sanctioned strength provided to the Commissionerates within their jurisdiction.
- 6. Lam also directed to inform that the Cadre Control which is presently vested with respective Commissioners in particular Zones will continue to vest with them for the present invorder to ensure that there is no dislocation in the cadre management at the field level. Switch over of cadre control from Commissioners to Chief Commissioners would be effected from a date to be specified. after the new formations come into existence:
- 7. It has been decided to extend the ban on direct recruitment imposed, in terms of para 3 of Deptt's letter F. No. Λ -11019/72/99 Λ d.IV dated 19/07/2001 upto 31/12/2002. However, the ban would be applicable only to the posts that have been included in the cadre restructuring. It has also been decided that the ban on direct recruitment would not apply to compassionate ground appointments made with the approval of the Board.

The Detailed instructions/orders/Recruitment Rules governing the manner of filling up of the vacancies at all levels will be issued separately. No vacancy in respect of the posts included in the cadre restructuring should be filled up till such time as further orders are issued.

Encls.: As above

Yours faithfully

(Y.P.Vashishat) Under Secretary to the Govt. of India

Copy forwarded for information to:

- 1. P.S. to Finance Minister.
- 2. P.S. to MOS (R)
- 3. PPS to Sccretary (Revenue)
- 4. PPS to Chairman, CBEC
- 5. PPSs to all Members, CBEC
- 6. All Joint Secretaries in CBEC & all DS/US and sections dealing with administration in CBEC.
- 7. FA (F) with the request to provide appropriate budget under the head "Salaries & wages".
- 8. Principal CCA, CBEC.
- 9. Guard File

(Y.P.Vashishat) Under Secretary to the Govt. of India

aministrative Officer

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						Staf	f Streng	th Allo	cated	to Cus	toms C	ommissi	onerates	and Cus	toms (Prev.) Con	missione	rates			, сн.	сн.	
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ANNEXORE XXXVI

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ANNEXURE-XXXVI)

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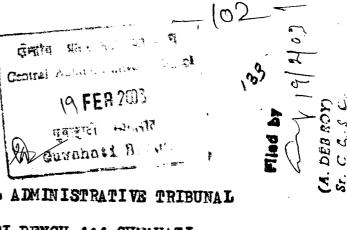
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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL GUWAHATI BENCH ::: GUWAHATI

0.4. NO. 252 OF 2002

Md Bunus Ali

 \cdots Applicant.

- Vs -

Union of India & Others.

· · · · Respondents

In the matter of :

Written Statement submitted by the respondents

The humble respondents beg to submit the para-wise written statement as follows:

- That with regard to the statement made in paras 4.A. 4.B. 4.C of the application the respondents beg to offer no comments.
- That with regard to the statement made in para 4.D, 2. of the application the respondents beg to state that although there is a provision in the Recruitment Rules for a Jr. Hindi Translator to be promoted to Sr. Hindi Translator after completing 3(three) years of regular service in the grade of Jr. -Hindi Translator but the Board has not created any post in the grade of Sr. Hindi Translator for this Commissionerate.
- That with regard to the statement made in para 4.E. 3. of the application the respondents beg to state that the

contention is not factually correct. This office explores all possible ways and means to solve the entire gamut of the grievances of the applicant by making various correspondences with the Ministry but the outcome is still awaited.

- 4. That with regard to paras 4.F, 4.G, 4.H, 4.I, 4.J and 4.K, of the application the respondents beg to offer no comments.
- 5. That with regard to the statement made in para 4.L, of the application the respondents beg to state that this is a pix policy matter framed by the Ministry. Be it stated that the applicant may not be aware while accepting his appointment as Jr. Hindi Translator in this Commissionerate.
- 6. That with regard to the statement made in para 4.M. of the application the respondents beg to state that this contention is baseless. As already discussed at para ****
 4.E.
- 7. That with regard to the statement made in para 4.N, of the application the respondents beg to state that the applicant does not belong to the LDC, UDC, T.A. DOS-I & II & O. S. Cadre. He belongs to a different cadre and recruited under G.S.R. 743 dated 19th May, 1979 of the C.B.E.C., New Delhi as Jr. Hindi Translator.
- 8. That with regard to para 4.0 of the application the respondents beg to offer no comments.



- 9. That with regard to the statements made in para 4.P, of the application the respondents beg to state that the contention is not tenable. His contention is not correct and not implementable as he belongs to an altogether different cadre.
- That with regard to the statements made in para 4.Q, of the application the respondents beg to state that the Central Board of Excise and Customs, New Delhi is the Competent Authority to consider, if deemed fit such requests of the applicant.
- 11. That with regard to para 4.R of the application the respondents beg to at offer no comments.
- That with regard to the statements made in paras 5.a, 5.b and 5.c of the application the respondents beg to state that the applicant does not belong to the cadre of LDC, UDC, etc. and hence his attempt to place his position at par with these cadres is untenable.

Verification

YERIFICATION

I, Shri Anowar Hussain , presently working as Deputy Commissioner Contaction County being duly authorised and competent to sign this verification do hereby so lemnly affirm and state that the statements made in para are true to my knowledge and belief and those made in para being matter of records, are true to my information derived therefrom and the rest are my humble submission before this Hon'ble Tribunal. I have not suppressed any material fact.

And I sign this verification on this / of the day of February, 2003.

Declarant •
(A. HUSSAIN)

Deputy Commissioner

CENTRAL EXCISE

GUWAHATI DIVISION

O.A.No. 252/2002

Md. Eunus Ali Vs U.O.I. and Others

And
<u>In the matter of :-</u>
Reply to the Written Statements.

The humble applicant beg to submit his reply to the written statements as follows:-

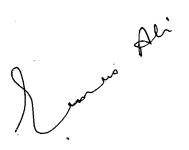
- 1. That with regard to the Para 1 of the Written Statement, the applicant beg to give no reply as the Respondents are agreed with the contentions of paras 4A, 4B, 4C of the application.
- 2. That with regard to the para 2 of the Written Statement, the applicant beg to state that the Respondents are agreed that the promotional opportunity is absent for the applicant due to non-existence of Sr. Hindi Translator Post in the Commissionerate.
- 3. That with regard to the Para 3 of Written Statement, the applicant beg to state that the Respondents No.1 and No.2 who are the competent authority to make provision for promotional opportunity for the applicant, are silent till date and not willing to provide promotional avenues, inspite of several representations from the applicant's part and decisions of meeting, proposals etc. sent by the Respondent No.3.
- 4. That with regard to the Para 4 of the Written Statement, the Respondents are inter-alia agreed that the applicant is provided only one promotional channel with no promotional avenues, whereas the other categories of same grade in the department are enjoying several promotional channels besides their own channel. It is also agreed that the applicant is looking after the works of the post of the Assistant Director (Official Language) since 1991 till date which is Group 'B' Gazetted post, in addition to his normal duties, but not promoted to the grade of Assistant Director (Official Language).

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- That with regard to the para 5 of the Written Statement, it is 5. agreed by the Respondents that the applicant is being discriminatingly treated and he has not given any promotional benefits for no fault of his. The other categories viz. The Stenographers, Draftsman, U.D.C., Tax Assistant etc. though all are belonged to the same group or class, grade of the applicant, and recruited from the same source and working in the same office, same department and the same Ministry but neither the applicant is treated equally nor equal promotional opportunity is given to the applicant without any reasonable basis, whereas the Stenographers Gr.II & Gr.III, are getting promotion regularly in the channel of Ministerial as well as in the Executive beside their own channel, likewise, UDC, Tax Assistant etc. are also getting promotion to the Executive channel in the grade of Inspectors (scale of pay Rs. 5,500-9,000/-) besides their own promotional channel of Ministerial.
- That with regard to the para 6 of Written Statement, the applicant beg to state that the contentions of para 4M of the application is not baseless. In fact, the Respondents are failed to give fair deal and fair treatment to the applicant, in the matter of opportunity for promotion. And without any logical ground promotional preference is given to one against the other between the members of same class and same grade of employees which violates the Fundamental Rights of the applicant.

There are so many cadre/ categories of posts under the Central Board of Excise & Customs (C.B.E.C.) working in the various Commissionerates/ Directorates of Customs & Central Excise. They are Lower Division Clerks, Upper Division Clerks, Tax Assistant, Stenographers Gr. III, Gr.II, Gr.I etc., Draftsman, Sr. Grade, Jr. Grade, Data Entry Operator Gr.'B', Gr.'C' etc. including the category of the applicant i.e. Jr. Translator and these categories/ cadres are classified as Group 'C' as per the prevailing rules of the Department.





All the posts are classified under Rule 7 of Central Civil Services Classification, Control & Appeal Rules, 1965 as follows:-

SI. No.	Description of Posts	Classification of Posts
1.	A Central Civil Post carrying a pay or a scale of pay with a maximum of not less than Rs. 1,300/-	Group A
. 2.	A Central Civil Post carrying a pay or a scale of pay with a maximum of not less than Rs.900/- but less than Rs. 1,300/-	Group B
3.	A Central Civil Post carrying a pay or a scale of pay with a maximum of over Rs.290/-, but less than Rs. 900/-	Group C
4.	A Central Civil Post carrying a pay or a scale of pay with a maximum of which is Rs. 290/-, or less	Group D

Again as per the Recruitment Rules, the pay scale and the classification of posts of various categories/ cadres are as follows:-

Sl. No.	Cadres/ Categories	Classification of Posts	Scale of Pay
1.	Junior Translators	General Central Service, Group 'C', Non-Gazetted, Ministerial	Rs.5000-8000
2.	Stenographer Grade-II	General Central Service, Group 'C', Non-Gazetted, Ministerial	Rs.5000-8000
3.	Draftsman Sr. Grade	General Central Service, Group 'C', Non-Gazetted, Ministerial	Rs.5000-8000
4. (i) (ii) (iii) (iv)	Data Entry Operator Gr. 'B' & Gr. 'C'. Grade of Assistant Tax Assistant U.D.C (Spl. Pay) [All are Redesignated as Sr. Tax Assistant under the Notification dated 16.01.2003]	General Central Service, Group 'C', Non-Gazetted, Ministerial	Rs. 5000-8000



From the above mentioned classification, it is cleared that the scales of pay of the Stenographers Gr. II, Draftsman, Sr. Grade, Data Entry Operator, Gr. 'B' & 'C,' Tax Assistant, U.D.C. (Spl. Pay) and Jr. Translators are same and hence they are all belonged to the same grade and same group or class. In this regard, the Hon'ble Apex Court had delivered a landmark judgement in the case of HARI NANDAN SHARAN BHATNAGAR Vs. S.N. DIKSHIT, A.I.R., 1970, S.C.40 that "All the Officials working in the same scale of pay in a department, although holding posts with different designations, shall be deemed to be holding posts in the same grade, because their rank in the same department will be the same and equal to one another." Hence, not treating equally all the cadres/ categories of same grade is a violation of Fundamental Rights.

In an another case KISHORI MOHANLAL BAKSHI Vs. U.O.I., A.I.R., 1962, S.C., 1139, the Hon'ble Supreme Court had held that "It might very well be that 'matters relating to employment as appointment to any office' in Article 16(1) are wide enough to include the matter of promotion. Inequality of opportunity for promotion as between the citizens holding different posts in the same grade may therefore, an infringement of Article 16". And this principle is enumerated under Rule 7 of Central Civil Services Classification, Control & Appeal Rules, 1965. But the Respondents are arbitrarily ignoring the principles and not willing to provide equal opportunity for promotion to the applicant.

- 7. That with regard to the para 7 of the Written Statement, the applicant beg to state that the Respondents wrongly understood the contentions of para 4N of the application.
- 8. That with regard to the para 8 of Written Statement, the Respondents are agreed the contention of para 4(O) of the application that the promotional avenues/ scope must be afforded to the employees but do not want to act on such principle.



That with regard to the para 9 of Written Statements, the applicant beg to state that the Respondents are not wiling to provide other promotional channels available in the department on the ground that the applicant belongs to a different cadre. But the Respondents forget that Stenographers of the department are also belonged to a different cadre and sanctioned as a separate unit for specific work, have been provided 3(three) promotional channels. Likewise, the Data Entry Operator, UDC, Tax Assistant etc. also belong to a different cadre created for specific purpose, they are provided 2(two) promotional channels. Even, the Draftsman are also belonged to a different cadre and sanctioned as s separate unit of service, they can also avail the promotional channel of Executive of Inspectors grade. But in my case, the Respondents arbitrarily take the logic that I belong to a different cadre, so, I cannot get the other promotional opportunities of the Department, knowing that the promotional scope in my own channel is NIL.

Is not it injustice and step-motherly attitude of the Respondents that not willing to provide equal opportunity for promotion to the applicant.

10. That with regard to the para 10 of Written Statement, the applicant beg to state that the Respondents are agreed that the Restructuring Plan issued recently without promotional avenues for the applicant, inspite of the applicant's representation of dated 26.6.01 and dated 15.3.02. Though the Respondents No.1 and No.2 are the Competent Authority to give promotional avenues, but they are exploiting the applicant in the matter of equal opportunity for promotion and taking the advantage of the helplessness of the applicant. They neither act as model employer nor provide any welfare to the applicant for last 14 years, in the matter of promotion.



(111)

In this regard, observation made by the Hon'ble Supreme Lourt in case of RAGHUNATH PRASAD Vs. GOVT. OF BIHAR AND OTHERS, of 1982 decided on 11.12.87 reported in Supreme Court Service Rulings, Vol. 13, Page 509, as follows "Reasonable Promotional opportunities should be available in every wing of Public Service. That generates efficiency in service and fosters the appropriate attitude to grow for achieving excellence in service. In the absence of promotional prospects, the service is bound to degenerate and stagnation kills the desire to serve properly."

The Hon'ble Apex Court expressed similar views under Para 7 in Dr. Ms. O.Z. Hussain Vs. U.O.I., case of 1989, decided on 15.11.1989 reported in Supreme Court Service Rulings, Vol.13, Page 783, that "This Court, has on more than one occasion, pointed out that provision for promotion increases efficiency of the public service while stagnation reduces efficiency and makes the services ineffective. Promotion is thus a normal incidence of service."

11. That with regard to the para 12 of Written Statement, the applicant has already stated under the para 6 and 9 of this reply statement.

VERIFICATION

I, Md. Eunus Ali, s/o Md.(L) Phool Mahammad, Junior Translator, Customs & Central Excise, Shillong do hereby solemnly affirm and state that the statements made in Para 1 to 11 are true to my knowledge and belief and my humble submission before the Hon'ble Tribunal.

And, I sign this verification on this 3th day of May, 2003.

SIGNATURE OF THE APPLICANT.

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